

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,
NEW DELHI**

OANo.172 of 2021

IN THE MATTER OF:

Poonam Yadav

.....Applicant

Versus

M/s Ecogreen Energy Pvt. Ltd. & Ors.

..... Respondent(s)

With

OA No. 109/2022

Vivek Kamboj & Anr

.....Applicant

Versus

Union of India & Ors

..... Respondent(s)

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REPORT BY MR. P.C. MEENA, COMMISSIONER MUNICIPAL CORPORATION, GURUGRAM ON BEHALF OF COMMITTEE CONSTITUTED AS PER THE ORDER DATED 30 JANUARY 2023 PASSED BY THIS HON'BLE TRIBUNAL.

Respectfully Showeth:-

1. The Hon'ble NGT was pleased to pass the order in OA No.172 of 2021 on 30 January 2023, the operative part of the order read as under:

7. *We have considered the above report and heard learned Counsel for the appearing parties. It is seen that against the estimated waste*

P. Meena

generation of 1200 TPD in Gurugram, only 270 TPD of waste is being processed at de-centralized processing sites and Beribagh, Badshapur, Sector-44, Carterpuri and Darbaripur and by the 220 Bulk Waste Generators. It is mentioned that waste to extent of 500 TPD will be processed from 20.02.2023 and 100 % waste will be processed by 31.03.2023. It is not clear as to what would be the necessity to set up WTE Plant if 100 % processing will be achieved, as stated. MCF is not processing any waste. In respect of one of two sites identified for waste processing, order is reserved in High Court and for other site at Sotai work is accorded on 15.02.2023 but quantity of waste to be processed is not specified. With regard to legacy waste, multiple agencies have been appointed to remediate specified quantity. Out of biomining, there are 40000 tones of rejects which have to be routed to end users in Cements plants for Power generations. Only 10000 Tones have been transported to the cement plant in Rajasthan (1000 tone). Rest is to go to WTE plant at Murthal and for which no proper manifest system is shown to be followed. Monitoring of rejects management in the context of remaining components and likely to be generated during the course of further remediation requires careful monitor able data. Remaining legacy waste is estimated to be 32 Lacs MT proposed to be remediated by November, 2023. This may require fixing of daily

PCMC/2023

targets for quantities to be remediated. Space management may also be required for bioremediation and temporary stocking of rejects. This exercise will be futile if fresh waste continues to be dumped. As per the commitment of both the MCs, entire generated waste of 2200 TPD has to be processed by 30.01.2023 following proper compliance as per MSW Rules particularly for Schedule I & II.

8. In view of above, we are disappointed at the state of affairs. There is no credible progress in the matter. Apart from shortcomings noted earlier, there does not appear to be necessary linkage of the rejects arising out of biomining with the end users. There is nothing to show that transportation of such rejects to the end destinations is with GPS system, as expected. Further steps for recycling/reuse are also not clear. Setting up of Waste to Energy plant is proposed by 30.11.2024. If the MCG is processing 1200 tonnes of its waste and MCF will also process all waste by 15.03.2023 which is around 1000 tonnes per day, how WTE projects will help. There is no clear and sound road map for achieving targets excepted in term of order dated 23.09.2022. There is no defined accountability and ownership.

9. Learned Counsel for the parties have suggested course correction. Heaving regard to difficult task at hand, there has to be ownership

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and accountability, measurable targets and rigorous monitoring. This requires review of processes/ agencies/ persons engaged in the process, including modification of the constitution of committee in term of order dated 23.09.2022.

10. *Accordingly, we direct that the oversight Committee will now be headed by the Chief Secretary, Haryana who will be mainly assisted by the Commissioners, Municipal Corporations, Gurugram and Faridabad (who will act as nodal agencies for all purposes, subject to order of the Chief Secretary. Besides, Deputy Commissioners of the two Districts, Greater Gurgaon Metropolitan Development Authority and Regional Officer, CPCB are to be suitable associated in the process. Chief Secretary will be free to designate any other officer of his confidence to assist him or to hire on contract basis any suitable person for the purpose using available funds. The committee will be free to take assistance of any other expert/institution. It may meet within two weeks and take stock of the situation and brainstorm about the changed execution strategies, reviewing processes/agencies/ person engaged in the process, particularly suitability of human resource currently employed and strengthening of other infrastructures. Individuals/ Institutions who have successfully executed such works need to be involved in replacement of those who have not been able to*

PC/MS/2022

deliver. Hiring of professional(s) reporting directly to the Chief Secretary utilizing the ring-fenced funds may be considered, if necessary, in consultation with Municipal Commissioners, Indore and Ahmedabad where such work has been successfully executed on reasonable terms. Measurable weekly targets be identified and with reference to the same daily progress be taken by email and assessed. Ownership and accountability be defied with clarity, including consequences for not meetings targets. If targets and timelines remain undefined and loose ended, nothing is achieved. Failures of the past have to be remedied. The problem is hanging fire for long to the utter detriment of environment and public health. Situation is of emergency. The Chief Secretary may hold meetings with concerned at least once in a week unless due to pre-engagements, weekly meetings are not found viable, in which case any other suitable effective arrangements may be made. Meetings can be online or offline as viable. Proceedings of the meeting may be preferable placed on the website of the State. The Chief Secretary will be free to take on board Members of Civil Society/ Corporate Voluntary agencies, if found viable by him. With such changed approach, we expect progress at ground which is utmost necessary in the interest of environment and public health. Further progress report of compliance status as on 31.03.2023 be filed by

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15.04.2023 by e-mail at judicial-ngt@gov.in preferable in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

2. That in compliance of the order dated 30 January 2023 passed by this Hon'ble Tribunal, a meeting of the Committee was held under the Chairmanship of Chief Secretary of Haryana on 03 March 2023 and 13 April 2023 in addition to the meetings held on 14 February 2023, 21 February 2023, 07 March 2023, 15 March 2023, 24 March 2023 and 06 April 2023 under the Chairmanship of the Commissioner, MCG. In these meetings, all the issues as directed by this Hon'ble Tribunal vide order dated 30 January 2023 were deliberated (copies of minutes of meetings are attached as **Annexure-R/1**). The Minutes of Meetings and progress of the work done has also been uploaded on the website of Urban Local Bodies, Haryana, MCG & MCF. Due deliberations made and action taken upon on the issues highlighted in the orders of this Hon'ble Commission are summarized in the succeeding paragraphs.
3. That **Fresh Waste Generation** at Gurugram and Faridabad is about 1200 TPD and 1000 TPD, respectively. MCG and MCF are conducting regular awareness programs regarding segregation of waste at source and daily monitoring of the same is being done. Segregation level has been achieved upto 40% by MCG and upto 21% by MCF and efforts are being made to increase the level of segregation at source (copies of

PC Meera

news clipping are attached as **Annexure-R/2**). The segregated waste is processed at decentralized locations where biodegradable waste converted into compost which reduces the quantity of waste to be dumped at Bandhwari.

4. That the Municipal Corporation, Gurugram has started de-centralized waste processing at 5 locations, i.e., *Beribagh, Badshahpur, Sector 44, Carterpuri and Darbaripur*. The 261 Bulk Waste Generators (BWGs) are also processing their waste within their own premises. About 340 TPD of fresh waste is being processed at above stated places. Municipal Corporation, Faridabad has also started processing 90 TPD fresh waste in de-centralized manner. The Municipal Corporation, Gurugram also explored other sites for fresh waste processing at *Begampur Khatola, Daultabad and Kherki Majra*. The development works at Kherki Majra for processing of 500 TPD was started. However, work at these sites could not be processed due to public protest. It is submitted that while handing over the site to Concessionaire M/s Eco Green Pvt Ltd., it was pointed out that area of site was 27.5 acre instead of 30 acre. After examination of Revenue Record and obtaining report from Patwari, MCG, it came to know that 2.5 acre land is still lying unused. The said 2.5 acre land (part of 30 acres site) lying unused has been developed to

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utilize for processing of fresh waste by the Municipal Corporation, Gurugram.

The Municipal Corporation, Faridabad has also identified a piece of land measuring 52 acre at village Pali and tenders to develop this site for fresh waste processing are in process. The work is expected to be allotted by 25 April 2023 and waste processing at 25 acre of this site will be started by 20 May 2023 as Phase-I. In addition thereto, the Municipal Corporation, Faridabad had identified 28 acre land at Village Sotai and possession of the same was taken by MCF but work could not be started at this site due to public protest. Thus, at present the MCF & MCG are relying on Pali site at Faridabad. However, MCF has identified three more alternate sites, i.e., *Riwajpur, Mujheri and Partapgarh* to process the approx. 250 TPD fresh waste at each location. The tenders for development of these sites have been invited and development work will be allotted by 15 May 2023.

5. That both the Municipal Corporations have made efforts for processing of fresh waste at alternative sites but due to public protests, limited success has been achieved so far. Only 340 TPD fresh waste is being currently processed in decentralized manner by the Municipal Corporation, Gurugram, while the Municipal Corporation, Faridabad is processing 90 TPD fresh waste at decentralized locations. As explained

page no

in the above paras, the Municipal Corporations of Faridabad is developing site at *Pali, Riwazpur, Mujhedi & Partapgarh* to process the fresh waste as processing could not be started at other sites due to public protest, sincere efforts are being made to ensure that the fresh waste may be diverted from Bandhwari to alternate locations.

6. That with regard to **Legacy Waste** processed till 31 March 2023 and to be processed thereafter, it is submitted that:-

- (i) Total legacy waste assessed in November 2022= 32 Lac MT,
- (ii) Legacy waste processed during November & December, 2022= -
2.25 Lac MT
- (iii) Fresh waste dumped from November (after assessment) to
December 2022 = 0.68 Lac MT.
- (iv) Fresh waste dumped from January to March, 2023 = 1.75 Lac
MT
- (v) Waste dumped from 1st April to 14th April 2023 = 0.26 Lac MT
- (vi) Waste processed from January to March 2023 = -3.64 Lac MT.
- (vii) Waste processed from 1st April to 14th April 2023 = 0.80 Lac
MT.
- (viii) Balance Waste to be processed on 14 April 2023 = 28 lac MT

The above detail shows that during the last three and half months (Till 14 April 2023) only 14.58 % waste has been processed

PK Meena

and about 85.42% waste is to be processed during next seven and half months. However till June 2023, cumulative processing will reach 58.95% as per the target fixed for various 8 agencies.

During the period of January to March 2023, two agencies were engaged to process the waste but the work of one agency namely M/s Patheya was not extended by the Government beyond January, 2023 and four new agencies were engaged after a tender process. At present 05 agencies namely *M/s Bhumi Green, M/s Green Concrete Company, M/s Daya Charan & Company, M/s Adarsh Bharat Enviro Pvt. Ltd. & M/s Zigma Global Environ Solution Pvt. Ltd.* are working to process the legacy waste. Total waste processing capacity is 13000 TPD. It is further submitted that MCG has floated tenders for processing additional 15 Lacs MT (three tenders for 5 MT each) waste and tenders have been opened on 12 April 2023. After engagement of new agencies, processing capacity will be increased upto 20,000 TPD in June, 2023. Accordingly, road map has been prepared to achieve the target which is attached as **Annexure-R/3**.

7. That the fraction to be disposed off by the agencies themselves as per CPCB guidelines and payment to agencies is linked with the successful disposal of the fraction. Fraction such as RDF, Compost, and Inert are being transported by the agencies engaged, through GPS fitted vehicles

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and connected with GMDA Control Room. The movement of the vehicles is monitored from Control Room. The fractions are weighed at Bandhwari site and a challan is issued for each vehicle. Agency wise logbook is maintained. After disposal of RDF in *Cement Industries, i.e., J K Cement at Mangrol (Rajasthan), Ultratech at Chittorgarh, Shri Cement at Beawar (Rajasthan) or in Waste to Energy plants, i.e., WTE Plant at Murthal (Sonipat), East Delhi Waste to Energy Plant at Gazipur (Delhi) & Waste to Energy Plant at Okhla (Delhi)*. Receipt of each vehicle is obtained from the RDF consuming Entity. To further cross check the proper disposal of RDF, confirmation on official email is being taken from Cement Industries and Waste to Energy Plants (copy of the some log books, challans, receipts of the Cement Industries, WTE Plants & print out of official emails are attached as **Annexure-R/4**).

8. That with regard to **Leachate Management**, it is submitted that the legacy leachate stored at Bandhwari SLF site has been disposed-off. One empty pond has been filled with earth and second pond is being filled. It is further submitted that approximately 400 KLD leachate is being generated at dump site which increases during rainy season depending upon the quantum of rainfall, moisture content and meteorological conditions. The fresh leachate is being treated @ 480

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KLD with the help of 02 DTROs (capacity of 200 KLD each) and 150 KLD leachate treatment plant.

The Municipal Corporation Gurugram will ensure zero liquid discharge on the surrounding land by way of treatment of leachate at the Leachate Treatment Plant, DTRo and STPs.

9. That the target for each activity has been fixed and is being monitored on weekly basis. The following officials have been made accountable for achieving the target, in addition to the agencies empaneled :-

Sr. No	Activities	Accountability
1.	Development of Pali Site for fresh waste processing	Chief Engineer & Joint Commissioner of Municipal Corporation, Faridabad.
2.	Target based legacy waste processing	Chief Engineer, Joint Commissioner-SBM & Executive Engineer-SBM of Municipal Corporation, Gurugram.
3.	Leachate Management	Joint Commissioner-SBM & Executive Engineer-SBM of Municipal Corporation, Gurugram.
4.	Disposal of RDF lying at Plant	Joint Commissioner-SBM & Executive Engineer-SBM of Municipal Corporation, Gurugram.
5.	Erection of WTE & obtain Legal Advice	Chief Engineer & Executive Engineer-SBM, Municipal Gurugram of Corporation,

payee
It is further submitted that the Municipal Corporation, Gurugram has imposed penalty upon four agencies namely, i.e., M/s Green Concrete Company, M/s Daya Charan & Company, M/s Adarsh

Bharat Enviro Pvt. Ltd. & M/s Zigma Global Environ Solution Pvt. Ltd. for delaying the work with respect to the targets as per the work order/agreement. A copy of the same is attached as **Annexure-R/5**.

10. That with regard to necessity of **Waste to Energy Plant**, it is submitted that the waste processing at decentralized locations is a temporary measure as stop gap arrangement. It is not the permanent solution as these sites are close to populated area. The permanent solution for waste processing is the erection of Waste to Energy plant.

It is therefore, submitted that sincere efforts are being made for treatment of legacy waste, fresh waste, leachate and for erection of the Waste to Energy Plant, as per the directions of this Hon'ble Tribunal. Further directions that may be passed by this Hon'ble Tribunal will also be complied with, sincerely.

Place: Gurugram
Date: 17.04.2023



Commissioner,
Municipal Corporation,
Gurugram

To

- 1) Shri Jitendra Kumar, IAS
Commissioner, Municipal Corporation Faridabad.
- 2) Shri Nishant Yadav, IAS
Deputy Commissioner, Gurugram
- 3) Shri Vikram, IAS
Deputy Commissioner, Faridabad
- 4) Sh. Sanjay Sharma
Deputy CEO
M/s Ecogreen Energy Pvt. Ltd.

Memo No. JC-SBM/MCG/2023/543

Dated: 20/02/2023

Subject:- Minutes of review meeting regarding decision made by the committee, constituted as per the orders of Hon'ble NGT in OA No. 172 of 2021, held under the Chairmanship of Commissioner, MCG on 14.02.2023 at 11:30 AM at Conference Hall, MCG office sector-34, Gurugram.

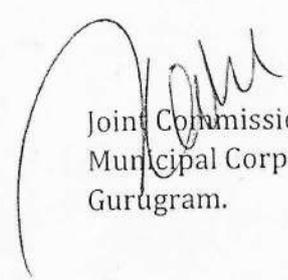
A review meeting regarding decision made by the committee, constituted as per the orders of Hon'ble NGT in OA No. 172 of 2021, held under the Chairmanship of Commissioner MCG on 14.02.2023 at 11:30 AM at Conference Hall, MCG office sector-34, Gurugram

The Minutes of the same are hereby sent to you for information and necessary action please.


Joint Commissioner,
Municipal Corporation,
Gurugram.
Dated: 20/02/2023

Endst No. JC-SBM/MCG/2023/544

A copy of the above is forwarded to Private Secretary to Worthy Chief Secretary to Government Haryana for kind information of Worthy Chief Secretary Government Haryana.


Joint Commissioner,
Municipal Corporation,
Gurugram.

Dated: 20/2/2023

Endst No. JC-SBM/MCG/2023/545

A copy of the above is forwarded to the following for information and necessary action please.

1. Commissioner, Municipal Corporation, Gurugram.
2. Addl. Commissioner-IV, Municipal Corporation, Gurugram.
3. Chief Engineer, Municipal Corporation, Gurugram
4. Dr. Babu Ram, (Technical Expert of Monitoring committee of NGT)
5. Sh. Krishan Singhal, (Chairman, BSP, (Mb. 8750055504)
6. Regional Officer, HSPCB, Gurugram.
7. Executive Engineer-SBM, Municipal Corporation, Gurugram
8. Consultant-SBM, Municipal Corporation, Gurugram.

—Sd—
Joint Commissioner,
Municipal Corporation,
Gurugram.

Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Sh. PC Meena, Commissioner, MCG on 14.02.2023 at Conference Hall, MCG Office Sector-34, Gurugram.

List of Participants is attached as Annexure-A

The Chairman welcomed all the participants.

Issues raised in the order of Hon'ble NGT passed on 30.01.2023 in OA No. 172 of 2021 were discussed. It was deliberated that Hon'ble NGT expressed disappointment over the progress of MCG & MCF regarding legacy waste processing, fresh waste management leachate management and not having clear road map for achieving targets expected in terms of order passed by Tribunal. Further measureable weekly target be identified and with reference to the same daily progress be taken by email and assessed. Ownership and accountability be defined with clarity, including consequences for not meeting the target.

1. Fresh Waste Processing:

It was informed that MCG is processing 330 TPD fresh waste in de-centralized manner as under:

Beri Bagh	Badshahpur	Sec-44	BWGs	Darbaripur	Carterpuri	Total
110 TPD	80 TPD	60 TPD	30 TPD	10 TPD	40 TPD	330 TPD

The Joint Commissioner-SBM informed that development works for fresh waste processing at Village Sotai have been stopped due to Public Protest and estimates for development of site for waste processing at village Pali have been prepared and tenders will be invited shortly.

After detailed discussion, it was decided that:

- The MCF to invite the tenders to developed site at Pali immediately and start the work in time bound manner so that fresh waste processing may be initiated by 20.03.2023.
- The capacity of de-centralized waste processing (at MRFs) should be increased to optimum level.
- The de-centralized waste processing at MRF at Ullawas should be started immediately. It shall be ensured that no foul smell comes in the surroundings of this MRF.
- The dumping of fresh waste at Bandhwari shall be reduced in proportion of decentralized waste processing.
- For proper disposal of inert obtained from decentralized waste centers, facility may be created at Badshapur so that same could be utilized for filling work and quantity of dumping of waste at Bandhwari may be reduced. For hiring/ purchase of machinery required at Badshapur MRF, a committee of JC-SBM, EE-SBM, AE-SBM, CAO and representative of M/s Ecogreen (Sh. Sumit Kumar) is constituted to avoid the delay in erection of machinery.

2. Legacy Waste Processing:

It was deliberated that at present capacity of legacy waste treatment is 6000 TPD. The work of M/s PATHYA has not be enhanced. M/s Bhoomi Green has erected second unit to process the waste and capacity has been increased to 5500 TPD. The second unit will be functional by comorrow (w.e.f.15.02.2023). In the month of January 1.8 Lac MT of waste has been processed against the target of 1.9 Lac MT. During the February 2023 only 40000 MT waste has been processed against the target of 2.25 Lac MT. It was informed by EE-SBM that LOI for 04 works to process 02 Lac MT legacy waste in each work has been issued and agencies have been directed to deposit the performance security. 02 tenders to process 06 Lac MT in each work have been floated. The Chairman expressed his disappointment in delay to invite these tenders.

After detailed discussion, it was decided that:

- a. There shall be no delay in completing the tender process and allotment of works.
- b. A meeting be fixed with the 04 agencies to whom LOI has been issued on Friday 17.02.2023 at 11:00 AM to discuss the work plan in the office of undersigned.
- c. Work order shall be issued to NEERI to assess the waste immediately.

3. Bulk Waste Generators (BWGs):

It was deliberated that most of the BWGs are not complying the SWM Rule 2016 and dumping their waste at secondary collection point or unauthorized dumping sites. **The Chairman directed that:**

- a. An action plan shall be prepare to enforce the SWM Rule 2016 on all BWGs in MCF & MCG Jurisdiction.
- b. Addl. Commissioner-I & IV, Addl. Municipal Commissioner, Chief Engineer and Joint Commissioner-SBM MCG shall motivate the BWGs for onsite waste processing as per Rules. Joint Commissioner-SBM will organize a Joint Visit of all the above officers to show the best performing BWGs so that they can motivate the RWAs accordingly for implementation of SWM Rules 2016. JC-SBM to prepare a list of BWGs and earmarked the same for implementation to officers mentioned above. These officers to conduct the visit from next week i.e. from Monday, 20.02.2023 and have meetings with all the respective RWAs/ BWGs by 26.02.2023.
- c. To motivate the RWAs sample of compost should be distributed in packets with the message that this type of organic compost may be produced by the BWGs which can be used for green belts, parks and plants maintained by individuals. The matter of the message be got approved from undersigned. For procurement of bags/ packing material a committee of JC-SBM, EE-SBM, AE-SBM and CAO is constituted for purchase of 10000 bags initially.
- d. A negative list of the agencies, who are working in BWGs and are not performing well be prepared and published in News Paper.
- e. A meeting with RWAs of good performing BWGs be arranged in the office of undersigned on Tuesday, 21.02.2023, to appreciate and honor them and Publicity of the same in Media be ensured.

4. Leachate Treatment:

EE-SBM informed that the site has been finalized for erection of 02 DTROs of 200 KLD each. Tender document is under preparation. Tender will is invited shortly. Legacy leachate is being disposed of to STPs. 13000 KLD leachate is yet to be disposed of. This work will be completed by 31.03.2023.

After detailed discussion, it was decided that:

- a. 02 DTROs of 200 KLD capacity each shall be procured and made operational without any delay.
- b. Entire Legacy leachate shall be treated/ disposed-off by 31.03.2023 in such a manner that every liter of leachate is accounted for.

5. Waste to Energy Plant:

The representative of the concessionaire M/s Ecogreen informed that Engineering Procurement and Construction contract has been finalized. The construction work of Waste to Energy Plant has been started on 23.12.2022. He assured that WtE plant will be completed as per COD.

The Chairman directed that:

- a. The sincere effort by concessionaire be made to complete the work of WtE in time bound manner.
- b. Substantial progress shall be made by 31.03.2023.

6. Weekly targets and progress report:

In the orders of Hon'ble NGT dated 30.01.2023, it has been directed that measurable weekly targets be identified and with reference to the same daily progress be taken by email and assessed. Ownership and accountability be defined with clarity, including consequences for not meeting targets. The proceeding of the meetings may preferably placed on the web-site of the state.

After detailed discussion, it was decided that:

- a. CE, JC-SBM and EE-SM MCG will prepare a time bound action plan and SOP for the following activities:
 - i. Processing of legacy waste and disposal of fractions as per guideline of CPCB/ NGT
 - ii. Implementation and enforcement of SWM Rule 2016 for BWGs.
 - iii. Optimum utilization of MRFs and its monitoring
 - iv. Monitoring of fractions i.e. RDF, Compost, Inert being disposed-off by MCG
 - v. IEC activities to be executed for awareness and encouragement of the RWAs and residents.
 - vi. Time bound activities for inviting tenders, issue of LOI/ work order and start of work

7. Action to be taken by MCF:

It was deliberated that MCF has done very little progress even after the orders passed by Hon'ble NGT on 23.09.2022 & 30.01.2023. The Chairman directed that all the above activated mentioned at point no. 1 to 6 shall be implemented by MCF also.

The meeting ended with vote of thanks to the Chair and all the participants.

Annexure-A

List of participants who attended the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. &Ors. held under the Chairmanship of Sh. PC Meena, Commissioner, MCG on 14.02.2023 at Conference Hall, MCG Office Sector-34, Gurugram.

Sr. No.	Name	Designation	Contact Details
1.	Sh. Satish Yadav	SDM	
2.	Shri Gaurav Antil	Joint Commissioner, Municipal Corporation, Faridabad	8901453584
3.	Dr. Naresh Kumar	Joint Commissioner-SBM, Municipal Corporation Gurugram	9899220003
4.	Shri Anil Mehta	Consultant-SBM, Municipal Corporation Gurugram	9711005709
5.	Shri Vishal Garg	EE-SBM, MCG	9821395275
6.	Shri Padam Bhushan	EE-SWM, MCF	
7.	Shri Kuldeep Yadav	Assistant Engineer-SBM, MCG	
8.	Shri Arun Kumar	Junior Engineer, MCF	
9.	Shri Sanjay Sharma	Deputy Chief Executive Officer, Ecogreen Energy Pvt. Ltd.	9899404979
10.	Shri Sumit Kumar	Representative of Ecogreen Energy Pvt. Ltd.	9818299789
11.	Shri Vikrant Bakshi	Representative of Ecogreen Energy Pvt. Ltd.	8901449840

Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. &Ors. held under the Chairmanship of Sh. PC Meena, Commissioner, MCG on 21.02.2023 at Conference Hall, MCG Office Sector-34, Gurugram.

List of Participants is attached as Annexure-A

The Chairman welcomed all the participants.

The progress on the decisions taken in the previous meetings were reviewed and weekly target and progress was discussed. It was also deliberated that ownership and accountability be defined with clarity, including consequences for not meeting the target.

1. Fresh Waste Processing:

It was observed that average waste processing in MCG area in De-centralized was 250 TPD. It was also observed that 50-60% waste received at MRF is dry waste. The issue regarding BWGs, non-functioning of MRFs was deliberated in detail.

After detailed discussion, it was decided that:

- a. The capacity of de-centralized waste processing (at MRFs) should be increased to optimum level.
- b. The de-centralized waste processing at MRF at Ullawas should be started immediately. It shall be ensured that no foul smell comes in the surroundings of this MRF.
- c. Joint Commissioner-IV will ensure nursery established at MCG land adjacent to Ullawas MRF shall be removed immediately.
- d. For proper disposal of inert obtained from decentralized waste centers, facility may be created at Badshapur so that same could be utilized for filling work and quantity of dumping of waste at Bandhwari may be reduced. For hiring/ purchase of machinery required at Badshapur MRF, EE-SBM shall invite short tender immediately to avoid the delay.

2. Legacy Waste Processing:

It was deliberated that M/s Bhoomi Green has erected second unit to process the waste and capacity has been increased to 5500 TPD. The second unit is expected to be functional to its optimum level w.e.f. 25.02.2023. In the month of January 1.8 Lac MT of waste was processed against the target of 1.9 Lac MT. During the February 2023 only 55000 MT waste has been processed against the target of 2.25 Lac MT. It was informed by EE-SBM that the site has been allocated to all 04 agencies for erection of machinery to process 02 Lac MT legacy waste by each agency. A PERT chart has been prepared for these agencies to finish the work in all respect by 30.06.2023. The SOP for disposal of RDF, Inert and compost was also discussed.

After detailed discussion, it was decided that:

- a. The timeline given for the work of waste processing by 04 agencies in the PERT chart shall be strictly adhered to.
- b. The process of disposal of RDF, inert and compost as discussed in the meeting shall be strictly followed and confirmation from the client for consumption of RDF shall be taken on Official email before releasing the payment.
- c. AE-SBM will produced the photographs of disposal of compost and inert with Latitude and longitude in the next meeting.

3. Bulk Waste Generators (BWGs):

It was deliberated that most of the BWGs are not complying the SWM Rule 2016 and dumping their waste at secondary collection point or unauthorized dumping sites. The expressed his disappointment for not implementing the decision taken in the meeting held on 14.02.2023. **The Chairman directed that:**

- a. An action plan shall be prepare to enforce the SWM Rule 2016 on all BWGs in MCF & MCG Jurisdiction.
- b. Addl. Commissioner-I & IV, Addl. Municipal Commissioner, Chief Engineer and Joint Commissioner-SBM MCG shall motivate the BWGs for onsite waste processing as per Rules. Joint Commissioner-SBM will organize a Joint Visit of all the above officers to show the best performing BWGs so that they can motivate the RWAs accordingly for implementation of SWM Rules 2016. JC-SBM to prepare a list of BWGs and earmarked the same for implementation to officers mentioned above. These officers to conduct the visit of BWGs without further delay.
- c. JC-SBM to submit weekly report regarding progress of on-site composting by BWGs. He will also submit the details of challans on non-complying BWGs during the last one month.
- d. The daily progress report of waste processing, disposal of fractions, progress of BWGs shall be uploaded on website.

4. Leachate Treatment:

EE-SBM informed that the quotations have been received for erection of 02 DTROs of 200 KLD each. Tender document is under preparation. Tender will is invited shortly. Legacy leachate is being disposed of to STPs. 11000 KLD leachate is yet to be disposed of. This work will be completed by 31.03.2023.

After detailed discussion, it was decided that:

- a. To procure the 02 DTROs of 200 KLD capacity each, tenders shall be invited immediately.
- b. Increase the number of tankers for transportation of legacy leachate upto STPs. Entire Legacy leachate shall be treated/ disposed-off by 31.03.2023 in such a manner that every liter of leachate is accounted for and it shall be ensured that all the tankers are GPS enabled and live feed of the same is available at control room.
- c. Ecogreen will ensure that existing DTROs shall work at its optimum capacity.

5. Other Issues:

It was discussed that waste is seen spread over large area at secondary points which gives very bad impressions and unhygienic conditions in the surroundings.

After detailed discussion, it was decided that:

- a. EE-SBM /AE-SBM will prepare the estimates and invites tenders for view cutters and CC floorings for 8-10 secondary collection points in the first phase.
- b. EE-SBM /AE-SBM will make arrangements for electric connection and fixing of CCTV camera at the secondary collection points.

6. Action to be taken by MCF:

It was deliberated that MCF has done very little progress even after the orders passed by Hon'ble NGT on 23.09.2022 & 30.01.2023. The Chairman directed that all the above activated mentioned at point no. 1 to 4 shall be implemented by MCF also and MCF shall also ensure to setup at least one MRF within this week for decentralized waste processing.

The meeting ended with vote of thanks to the Chair and all the participants.

Annexure-A

List of participants who attended the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. &Ors. held under the Chairmanship of Sh. PC Meena, Commissioner, MCG on 21.02.2023 at Conference Hall, MCG Office Sector-34, Gurugram.

Sr. No.	Name	Designation	Contact Details
1.	Shri Gaurav Antil	Joint Commissioner, Municipal Corporation, Faridabad	8901453584 Through VC
2.	Dr. Naresh Kumar	Joint Commissioner-SBM, Municipal Corporation Gurugram	9899220003
3.	Shri Anil Mehta	Consultant-SBM, Municipal Corporation Gurugram	9711005709
4.	Shri Vishal Garg	EE-SBM, MCG	9821395275
5.	Shri Padam Bhushan	EE-SWM, MCF	7042144566 Through VC
6.	Shri Kuldeep Yadav	Assistant Engineer-SBM, MCG	9821395241
7.	Shri Sanjay Sharma	Deputy Chief Executive Officer, Ecogreen Energy Pvt. Ltd.	9899404979 Through VC
8.	Shri Shivendu	Operation Head Ecogreen	9899979618
9.	Shri Vikrant Bakshi	Representative of Ecogreen Energy Pvt. Ltd.	8901449840

To

- 1) Shri Vineet Garg, IAS
Additional Chief Secretary to Government, Haryana,
Environment and climate change Department.
- 2) Shri Arun Kumar Gupta, IAS
Addl. Chief Secretary to Govt. of Haryana,
Urban Local Bodies Department.
- 3) Shri Sudhir Rajpal, IAS
Chief Executive officer,
Gurugram Metropolitan Development Authority,
- 4) Shri Jitendra Kumar, IAS
Commissioner, Municipal Corporation Faridabad.
- 5) Shri Nishant Yadav, IAS
Deputy Commissioner, Gurugram
- 6) Shri Vikram, IAS
Deputy Commissioner, Faridabad
- 7) Sh. Gurnam Singh,
Regional Director,
Central Pollution Control Board, Delhi,

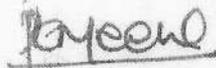
Memo No. CMC/MCG/2023/7743

Dated: 14.03.2023

Subject:- Minutes of meeting held on 03.03.2023 at 04:45 PM at Committee Room 4th Floor, Haryana Civil Secretariat, Chandigarh of the committee constituted as per the orders of Hon'ble NGT in O.A No. 172/2021.

A meeting of the Committee constituted as per the orders of Hon'ble NGT in O.A No. 172/2021 was held under the Chairmanship of Chief Secretary to Government Haryana on Friday, the 03.03.2023 at 04:45 PM at Committee Room 4th Floor, Haryana Civil Secretariat, Chandigarh.

The minutes of the meeting of the same are hereby sent to you for information and further necessary information please.



Commissioner,
Municipal Corporation,
Gurugram.

Endst No. CMC/MCG/2023/7745

Dated: 14.03.2023

A copy of the above is forwarded to Private Secretary to Worthy Chief Secretary to Government Haryana for kind information of Worthy Chief Secretary Government Haryana.

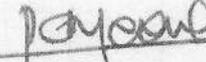


Commissioner,
Municipal Corporation,
Gurugram.

Endst No. CMC/MCG/2023/7746

Dated 14.03.2023

A copy of the above is forwarded to Private Secretary to Worthy Chairman, HSPCB for kind information of Worthy Chairman, HSPCB.



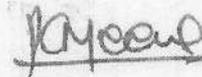
Commissioner,
Municipal Corporation,
Gurugram.

Endst No. CMC/MCG/2023/7747

Dated: 14.03.2023

A copy of the above is forwarded to the following for information and necessary action please.

1. Director, Urban Local Bodies, Haryana.
2. Chief Engineer, Municipal Corporation, Gurugram
3. Chief Engineer, Municipal Corporation, Faridabad
4. Sh. Anil Kumar Bhardwaj, District Attorney O/o CS Haryana.
5. Dr. Babu Ram, (Technical Expert of Monitoring committee of NGT)
6. Sh. Anand Aggarwal Executive Engineer, ULB
7. Regional Officer, HSPCB, Gurugram.
8. Executive Engineer-SBM, Municipal Corporation, Gurugram
9. Consultant-SBM, Municipal Corporation, Gurugram.



Commissioner,
Municipal Corporation,
Gurugram.

Minutes of the meeting of the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Sh. Sanjeev Kaushal, IAS, Chief Secretary, Haryana, on 03 March 2023 at 04.45 PM in Main Committee Room, 4th Floor, Haryana Civil Secretariat, Chandigarh.

List of Participants is attached as Annexure-A

The Commissioner MCG explained in brief, the directions issued by NGT on 30 January 2023 along with the action taken thereon. It was informed that there are 04 major issues in the directions of NGT such as (i) processing of fresh waste at any other location than Bandhwari so that dumping of fresh waste could be stopped by 30 March 2023; (ii) processing of legacy waste (Approximately 32 Lac MT) in a time bound manner to complete the same by 30 September 2023; (iii) disposal of RDF; and (iv) proper treatment and disposal of Leachate and erection of Waste to Energy Plant to have a permanent solution for the waste being generated by MCG & MCF.

(i) Processing of Fresh Waste:

The Commissioner MCG briefed that as per the orders passed by NGT on 30 January 2023 the entire fresh waste of Faridabad and Gurugram (2200 TPD) has to be processed in a decentralised manner by 30 March 2023. MCG is processing fresh waste at 05 locations, i.e., Beribagh, Badshapur, Carterpuri, Sector-44 & Darbaripur and about 30 TPD waste is being processed by Bulk Waste Generators. The total waste being processed is around 300 TPD while the generation of fresh waste is 1200 TPD.

The Deputy Commissioner Faridabad has informed that about 80 MT waste is being processed in a decentralised manner against the generation of 1000 TPD. It was also informed that both the Corporations have tried at their level best to identify and process the fresh waste at alternative sites but could not succeed due to large scale public protest. The alternative site explored are Begumpur Khatola, Kherki Majra, Daultabad, Balola in MCG area and Village Sotai & Pali in MCF area. The only possibility at present is processing of waste at Pali. Chief Engineer MCF informed that tenders have been floated to develop the site for fresh waste processing at Pali and are scheduled to be opened on 01 April 2023. The work is likely to be allotted by 10 April

2023 and the fresh waste will be processed at this site. Although there is some resentment at this site but the same will be overcome by the District Administration.

After detailed discussion, the following decisions were taken:

- a. The timeline given shall be strictly adhered to.
- b. Simultaneous action shall be taken for obtaining Environment Clearance, if required for Pali site.
- c. Fresh waste processing at Pali shall be started by 22 April 2023 and time may be fixed with concessionaire accordingly. Any delay in this regard shall be penalised. Commissioner MCF and MCG shall name the persons responsible for start of work by 22 April 2023 so that in case of failure in adhering to the time schedule, the officer/official concerned shall be penalised.
- d. Both the Corporations should motivate the BWGs to process the fresh waste within their premises as per SWM Rules, 2016 by making strict enforcement and regular monitoring.
- e. Both the Corporations must make continuous efforts to increase the level of segregation of waste at source and progress of the same be submitted in the following meetings.
- f. Chief Engineer & respective Joint Commissioner MCF & MCG will be responsible officers for execution of the work in a time bound manner and strict action shall be initiated, if any laxity is noticed.
- g. PERT Chart of each work shall be prepared and to be monitored at the level of Commissioners of both the Corporations to achieve the time bound progress.

(ii) Processing of Legacy Waste

It was informed that sincere efforts are being made for treatment of legacy waste. Present capacity of legacy waste processing is 5500 TPD and MCG has allotted 04 more works to process 02 Lac MT each and the work will be started by the end of March 2023. Thus, the processing capacity will be increased to 13500 TPD by the end of March. It was further informed that to enhance processing capacity, the tenders are

in process and will be allotted by 10 May 2023. The processing capacity in the month of June will be increased to more than 20000 TPD. The disposal of fractions is being monitored regularly and GPS enabled vehicles will be used for disposal of RDF. The GPS will be linked with GMDA control room by 30 March 2023. Although there is a land constraint at site and sufficient land is not available for establishing of a new processing plant but the land will be recovered by processing of legacy waste and same will be given to new agencies to install their plants. The road map to process the legacy waste was discussed is at **Annexure-B**.

After detailed discussion, the following decisions were taken:

- a. The timeline given above to increase the capacity for processing shall be strictly adhered to.
- b. The periodic assessment of legacy waste shall be done in a scientific manner, preferably software based monitoring system shall be developed.
- c. Strict penalties as per agreement shall be imposed on the defaulting agencies. Similarly, the Chief Engineer, Joint Commissioner & Executive Engineer concerned shall be responsible for not meeting the time line for which they will be penalised.

(iii) Disposal of RDF lying at Plant

It was informed that after bio-mining of waste by trommels about 40,000 MT RDF was lying at plant since September 2022. So far 13000 MT RDF has been disposed-of by MCG. Balance 27000 MT RDF will be disposed-of over a period of 05 months in JBM plant at Murthal.

After detailed discussion, the following decisions were taken:

- a. The timeline given above shall be strictly adhered to and in case of failure, the responsibility be fixed and action be taken thereof.
- b. The respective Joint Commissioners & Executive Engineers will be responsible for not meeting the target within stipulated period.

(iv) Leachate Management

It was informed that at present leachate treatment capacity is 550 KLD which works at about 80% of its capacity and daily generation of the leachate is about 450 KL and only 300–400 KLD is being treated. In the rainy season, generation of leachate increases manifold which is stored in leachate collection tanks. The total capacity of leachate collection tanks is 36000 KL. At present 10000 KL legacy leachate is stored in tanks and the same is being disposed of through tankers to STPs. This work will be completed by 31 March 2023.

After a detailed discussion, the following decisions were taken:

- a. Entire Legacy leachate shall be treated/ disposed-of by 31 March 2023 in such a manner that every litre of leachate is accounted for.
- b. Joint Commissioner & Executive Engineer will be responsible for adhering to the timelines and in case of default they shall be penalised.

(v) Waste to Energy Plant

It was informed that the work for erection of Waste to Energy Plant has been started on 23 December 2022. Site levelling work and testing of soil is in progress. The concessionaire has assured that Waste to Energy Plant will be completed by 30 November 2024 whereas the Government has extended the date of Commencement of Operations (COD) upto 31 October 2023. The progress of work is very slow and a notice has already been issued to the concessionaire by MCG.

After detailed discussion, the following decisions were taken:

- a. Sincere efforts by the concessionaire shall be made to complete the work of WtE in a time bound manner. Commissioner MCG fixed the timelines for each of the activity. Agency/officer responsible for non-adherence to the timelines shall be punished.
- b. Progress of the work shall be monitored as per the work plan and detailed procurement plan.
- c. Software-based monitoring of the progress shall be adopted and any laxity on the part of the concessionaire or any officer shall be taken seriously.

- d. An expert legal agency shall be hired by MCG to study the various aspects of the concession agreement and Environmental issues exclusively.

The meeting ended with thanks to all the participants.

Annexure-A

List of participants who attended the 7th meeting held under the Chairmanship of Sh. P. Raghavendra Rao, Chairman, HSPCB on 30 January 2023 at Conference Hall at 3rd Floor MCG Office Gurugram in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. & Ors.

Sr. No	Name	Designation	Contact Details
1.	Shri P. Raghavendra Rao	Chairman, HSPCB	hspcb@hry.nic.in
2.	Shri Sudhir Rajpal, IAS	CEO, GMDA	ceo.gmda@gov.in
3.	Shri Vineet Garg, IAS	ACS to Government of Haryana Environment and Climate Change Department	Through VC psenv2016@gmail.com
4.	Shri PC Meena, IAS	Commissioner, Municipal Corporation Gurugram	cmc@mcg.gov.in
5.	Shri Dushyant Behra	Director, ULB	dulbhry@hry.nic.in
6.	Shri Nishant Yadav, IAS	Deputy Commissioner, Gurugram	Through VC dcgrg@hry.nic.in
7.	Shri Vikram, IAS	Deputy Commissioner, Faridabad	dcfbd@hry.nic.in
8.	Shri B. K Kardam	CE, MCF	9717170369
9.	Dr. Babu Ram	Technical Expert, Monitoring Committee of NGT	baburampatiala@gmail.com 9878844400
10.	Shri Gurnam Singh,	Regional Director, Central Pollution Control Board, Delhi	Through VC 7840015561
11.	Dr. Naresh Kumar	Joint Commissioner-SBM, Municipal Corporation Gurugram	9899220003
12.	Shri Anand Aggarwarl	Executive Engineer, ULB	8168138774
13.	Shri Anil Kumar Bhardwaj	District Attorney O/o CS Haryana	9417398111
14.	Shri Anil Mehta	Consultant-SBM, Municipal Corporation Gurugram	9711005709

Annexure-B

ROAD MAP TO PROCESS LEGACY WASTE											
Total legacy waste assessed in November 2022 = 32 Lac MT											
Waste processed during November December 2022 = 2.25 Lac MT											
Waste expected to be dumped upto 31.03.2023 = 1.75 Lac MT											
Balance waste to be processed = 31.50 Lac MT											
Sr. No.	Months	Total Target	Agencies Target for Waste Processing in MT								Remarks
			M/s Bhumi Green	M/S Pathya	Zigma	DCC	GCC	Aadarsh	A	B	
1	Jan-23	190000	90000	90000	0	0	0	0			1. 180000 MT processed against the Target of 1900000 MT
2	Feb-23	225000	110000	100000	0	0	0	0			1. Only 80000 MT processed against the target of 225000 MT. 2. The work of M/s PATHYA was not enhanced, hence closed. 3. 4 works to process 02 Lac MT waste in each work allotted to Zigma, DCC, GCC & Aadarsh.
3	Mar-23	155000	125000	0	0	10000	10000	10000			1. M/s Bhoomi Green is working. 2. The Work of 04 agencies is expected to start by 15.03.2023. 3. Tenders for 02 works of 06 Lac MT each floated and will be allotted by 31.03.2023 to agencies A & B.
4	Apr-23	470000	150000	0	80000	80000	80000	80000			1. Work will be executed by M/s Bhoomi Green, M/s Zigma, DCC, GCC & Aadarsh. 2. Erection of machinery will be done by two agencies A & B
5	May-23	670000	150000	0	80000	80000	80000	80000	100000	100000	1.) 07 agencies will be working.
6	Jun-23	785000	105000	0	80000	80000	80000	80000	180000	180000	1.) 03 agencies will be working
7	July-23 & Aug-23	355000	100000	0	0	0	0	0	130000	125000	1.) 03 agencies will be working and Mansoon
8											
9	Sep-23	455000	100000	0	0	0	0	0	180000	175000	03 agencies will be working
Total			930000	190000	240000	250000	250000	250000	590000	580000	

Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. &Ors. held under the Chairmanship of Sh. PC Meena, Commissioner, MCG on 07.03.2023 at Camp Office Civil Lines, Gurugram.

List of Participants is attached as Annexure-A

The Chairman welcomed all the participants.

The progress on the decisions taken in the previous meetings was reviewed and weekly targets and progress were discussed. It was also deliberated that ownership and accountability be defined with clarity, including consequences for not meeting the target.

1. Waste To Energy Plant:

It was deliberated in the meeting that work of erection of waste to energy plant is going at very slow pace. Even the site leveling work and designing part of the plant have not been completed yet. In the absence of structural design and drawings the construction work cannot be executed. M/s Ecogreen has not mobilized the project team for WtE hence; it appears that intention to erect the plant in time bound manner is not there.

After detailed discussion the Chairperson directed that:

- a. M/s Ecogreen will submit the detailed work plan, bar chart and procurement plan for machinery and equipments within seven days.
- b. M/s Ecogreen shall expedite the activity of designing and execution and mobilize the project team for WtE at site.

2. Fresh Waste Processing:

It was observed that average waste processing in MCG area in De-centralized was 300 TPD and no other site could be finalized for decentralized waste processing at Faridabad and Gurugram. The Pali site is the only option with the MCG & MCF to process the fresh waste hence the development of this site shall be done in time bound manner. Commissioner, MCF informed that tender process have been started for the development of Pali site and works will be allotted by 08.04.2023.

After detailed discussion, it was decided that:

- a. The works at Pali should be allotted by 08.04.2023 and execution of the same may be done in such a manner that the site is available for waste processing w.e.f. 25.04.2023.

3. Legacy Waste Processing:

It was deliberated that M/s Bhoomi Green has erected second unit to process the waste and capacity has been increased to 5500 TPD. It was informed that the work of erection of plants of M/s GCC, M/s DCC and M/s AADARSH is in progress and waste will be processed by these agencies w.e.f 20.04.2023. The site for 4th agency M/s Zigma has been finalised and this agency will install the plant by 30.04.2023.

After detailed discussion, it was decided that:

- a. The timeline given for the work of waste processing by 04 agencies shall be strictly adhered to.
- b. The disposal of RDF, inert and compost as discussed in the meeting shall be strictly monitored through GPS portals and link of the same be provided in GMDA control room and MCG control room by 13.03.2023. GPS reports of vehicle may be obtained from Mr. Amrik Singh of GMDA before making the payments to the agencies.
- c. AE-SBM will produced the photographs of disposal of compost and inert with Latitude and longitude in the next meeting.
- d. Three teams having one member each from MCG, MCF and Ecogreen be constituted for physical verification of disposal of RDF. These team will visit the actual location where RDF is disposed off by the agencies and submit their reports in the office of CE MCG.

4. Leachate Treatment:

It was informed that RFP for procurement of 02 DTROs of 200 KLD each has been prepared and is in process of approval. The tenders will be invited shortly. Legacy leachate is being disposed of to STPs. 10000 KL leachate is yet to be disposed off. In the last week 650 KL Leachate has been disposed in STPs. This work will be completed by 31.03.2023.

After detailed discussion, it was decided that:

- a. Timeline given above shall be strictly adhered

5. Disposal of RDF:

It was informed that transportation of RDF to waste to energy plant at Murthal was stopped in the recent past which has been started again. Now 200 TPD RDF will be disposed off at WtE Murthal.

After detailed discussion, it was decided that:

- a. EE-SBM /AE-SBM will ensure that transportation of RDF to WtE Murthal is done without any interruption and GPS monitoring be ensured through GMDA portal.

6. Development of 02 acre Land:

It was deliberated that the 02 acre land which was unutilized at Bandhwari so far has been taken in possession. The measurement of land has been done in the presence of Officials of MCG, Revenue Department and Forest Department.

After detailed discussion, it was decided that:

- a. EE-SBM /AE-SBM will ensure that the 02 acre land is developed in time bound manner so that fresh waste could be dumped there w.e.f. 01.04.2023.
- b. The work being executed to develop site at Kherki Majra for fresh waste processing and has been stopped due to public protest shall be shifted to develop to 02 acre land at Bandhwari. If there are

any addition, deletion or alteration same will be approved by the competent authority in due course of time.

The meeting ended with vote of thanks to the Chair and all the participants.

Annexure-A

List of participants who attended the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. &Ors. held under the Chairmanship of Sh. PC Meena, Commissioner, MCG on 07.03.2023 at Camp Office Civil Lines, Gurugram.

Sr. No.	Name	Designation	Contact Details
1.	Shri Jitender Dahiya	Commissioner, Municipal Corporation, Faridabad	9999990095 Through VC
2.	Dr. Naresh Kumar	Joint Commissioner-SBM, Municipal Corporation Gurugram	9899220003
3.	Ms. Sikha	Joint Commissioner, Municipal Corporation, Faridabad	8168895552 Through VC
4.	Shri Anil Mehta	Consultant-SBM, Municipal Corporation Gurugram	9711005709
5.	Shri Rakesh Kumar	JE, MCG	9810954286
6.	Shri Himanshu Rao	JE, MCG	98213955268
7.	Shri Padam Bhushan	EE-SWM, MCF	7042144566 Through VC
8.	Shri Sanjay Sharma	Deputy Chief Executive Officer, Ecogreen Energy Pvt. Ltd.	9899404979
9.	Shri Shivendu	Operation Head Ecogreen	9899979618
10.	Shri Vikrant Bakshi	Representative of Ecogreen Energy Pvt. Ltd.	8901449840
11.	Liu Quugtao	Ecogreen	9667502365
12.	Anand Suthu	Ecogreen	9811415608

Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. & Ors. held under the Chairmanship of Sh. PC Meena, Commissioner, MCG on 15.03.2023 at Camp Office Civil Lines, Gurugram.

List of Participants is attached as Annexure-A

The Chairman welcomed all the participants.

The progress on the decisions taken in the previous meetings was reviewed and weekly targets and progress were discussed. It was also deliberated that ownership and accountability be defined with clarity, including consequences for not meeting the target.

1. Fresh Waste Processing:

It was observed that average waste processing in MCG area in De-centralized was 300 TPD and no other site could be finalized for decentralized waste processing at Faridabad and Gurugram. The Pali site is the only option with the MCG & MCF to process the fresh waste hence the development of this site shall be done in time bound manner. Commissioner, MCF informed that tender process have been started for the development of Pali site and works will be allotted by 08.04.2023.

After detailed discussion, it was decided that:

- a. The works at Pali should be allotted by 08.04.2023 and execution of the same may be done in such a manner that the site is available for waste processing w.e.f. 25.04.2023.
- b. Executive Engineer-SBM to inform the M/s Ecogreen accordingly so that arrangement for fresh waste processing can be made at Pali site.

2. Legacy Waste Processing:

It was deliberated that M/s Bhoomi Green has erected second unit to process the waste and capacity has been increased to 5500 TPD. It was informed that the work of erection of plants of M/s GCC, M/s DCC and M/s AADARSHI is in progress and waste will be processed by these agencies w.e.f. 25.03.2023. The site for 4th agency M/s Zigma has been finalised and this agency will install the plant by 30.04.2023. The EE-SBM informed that 03 tenders to process 05 Lac MT waste in each work have been invited and the work will be allotted after taking approval from State Government.

After detailed discussion, it was decided that:

- a. The timeline given for the work of waste processing by 04 agencies shall be strictly adhered to.
- b. The disposal of RDF, inert and compost as discussed in the meeting shall be strictly monitored through GPS portals and link of the same be provided in GMDA control room and MCG control room by 20.03.2023. GPS reports of vehicle may be obtained from Mr. Amrik Singh of GMDA before making the payments to the agencies.

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- c. AE-SBM will produced the photographs of disposal of compost and inert with Latitude and longitude in the next meeting.
- d. Three teams having one member each from MCG, MCF and Ecogreen be constituted for physical verification of disposal of RDF. These team will visit the actual location where RDF is disposed off by the agencies and submit their reports in the office of CE MCG.
- e. Executive Engineer-SBM to ensure that the target of waste processing as per action plan/ road map shall be achieved.

3. Leachate Treatment:

It was informed that RFP for procurement of 02 DTROs of 200 KLD each has been prepared and is in process of approval. The tenders will be invited shortly. Legacy leachate is being disposed of to STPs. 10000 KL leachate is yet to be disposed off. EE-SBM informed that in the last week no Leachate could be disposed in STPs due to pending payment of the agency, however this work will be completed by 31.03.2023.

After detailed discussion, it was decided that:

- a. Timeline given above shall be strictly adhered.
- b. EE-SBM to ensure the disposal of leachate through tankers shall be ensured and report of the same to be produced in the next meeting.

4. Disposal of RDF:

It was informed that transportation of RDF to waste to energy plant at Murthal was stopped in the recent past which has been started again. Now 200 TPD RDF will be disposed off at WtE Murthal. EE-SBM informed that no RDF was disposed-off in last week (08.03.2023 to 14.03.2023) due to maintenance of waste to energy plant at Murthal. After the completion of WtE Murthal the RDF will be disposed-off w.e.f. 18.03.2023.

After detailed discussion, it was decided that:

- a. EE-SBM /AE-SBM will ensure that transportation of RDF to WtE Murthal is done without any interruption and GPS monitoring be ensured through GMDA portal.

5. Development of 02 acre Land:

It was deliberated that the 02 acre land which was unutilized at Bandhwari so far has been taken in possession. The measurement of land has been done in the presence of Officials of MCG, Revenue Department and Forest Department.

After detailed discussion, it was decided that:

- a. EE-SBM /AE-SBM will ensure that the 02 acre land is developed in time bound manner so that fresh waste could be dumped there w.e.f. 01.04.2023.
- b. The work being executed to develop site at Kherki Majra for fresh waste processing and has been stopped due to public protest shall be shifted to develop to 02 acre land at Bandhwari. If there are

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any addition, deletion or alteration same will be approved by the competent authority in due course of time.

6. Waste To Energy Plant:

It was deliberated in the meeting that work of erection of waste to energy plant is going at very slow pace. Even the site leveling work and designing part of the plant have not been completed yet. In the absence of structural design and drawings the construction work cannot be executed. M/s Ecogreen has not mobilized the project team for WTE hence; it appears that intention to erect the plant in time bound manner is not there.

After detailed discussion the Chairperson directed that:

- a. M/s Ecogreen will submit the detailed work plan, bar chart and procurement plan for machinery and equipments within seven days.
- b. M/s Ecogreen shall expedite the activity of designing and execution and mobilize the project team for WTE at site.

7. Other miscellaneous issues:

The issue of waste processing by Bulk Waste Generators was discussed and Chairman expressed his disappointment that fresh waste processing by Bulk Waste Generators is not being enforced properly. The quantity of fresh waste processing by Bulk Waste Generators has not increasing during last two months.

After detailed discussion it was decided that:

- a. IEC activities regarding Bulk Waste Generators shall be intensified, if needed an agency/ NGO may be hired exclusively to motivate and for IEC of Bulk Waste Generators.
- b. EE-SBM will ensure that Ullawas site is made operational within 03 days so that 80 - 100 TPD fresh waste could be processed at this site.
- c. JC-SBM will ensure that sector wise list of Bulk Waste Generators is prepared showing the status of fresh waste processing, complying SWM Rule, Penal action taken against non complying BWGs etc.

The meeting ended with vote of thanks to the Chair and all the participants.

payeeul

Annexure-A

List of participants who attended the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. &Ors. held under the Chairmanship of Sh. PC Meena, Commissioner, MCG on 15.03.2023 at Camp Office Civil Lines, Gurugram.

Sr. No.	Name	Designation	Contact Details
1.	Shri. Radhe Shyam	Chief Engineer, MCG	9711005719
2.	Ms. Shikha	Joint Commissioner, MCF	8168895552
3.	Shri Anil Mehta	Consultant-SBM, Municipal Corporation Gurugram	9711005709
4.	Shri Narender Suhag	EE-SBM, MCG	9821395275
5.	Shri Padam Bhushan	EE-SWM, MCF	7042144566 Through VC
6.	Shri Naim Hussain	Assistant Engineer-SBM, MCG	9821395241
7.	Shri Sanjay Sharma	Deputy Chief Executive Officer, Ecogreen Energy Pvt. Ltd.	9899404979 Through VC
8.	Shri Shivendu	Operation Head of M/s Ecogreen	9899979618
9.	Shri Sumit Allawadhi	Engineering Head of M/s Ecogreen	9818299789
10.	Shri Vikrant Bakshi	Representative of Ecogreen Energy Pvt. Ltd.	8901449840

Minutes of the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. &Ors. held under the Chairmanship of Sh. PC Meena, Commissioner, MCG on 24.03.2023 at Conference Room, 3rd Floor, Sector-34, MCG Office.

List of Participants is attached as Annexure-A

The Chairman welcomed all the participants.

The progress on the decisions taken in the previous meetings was reviewed and weekly targets and progress were discussed. It was also deliberated that ownership and accountability be defined with clarity, including consequences for not meeting the target.

1. Fresh Waste Processing:

Regarding development of Pali site EE-SWM, MCF informed that 01 tender has been opened on 22.03.2023 and there was no response in 03 tenders. These 03 tenders are rescheduled with last date of submission of 28.03.2023. He also informed that for felling of trees the permission has been applied with DFO Faridabad, who has assured to process the same for grant of permission at the earliest. He further informed that the work related with development of Pali site will be allotted by 08.04.2023.

After detailed discussion, it was decided that:

- a. The works at Pali should be allotted by 08.04.2023 and execution of the same may be done in such a manner that the site is available for waste processing w.e.f. 25.04.2023.
- b. Only 25 acre land is being developed in Phase-I at Pali hence the estimates for Phase-II i.e. for the remaining land at Pali shall be prepared immediately by MCF so that there is no hindrance to process the fresh waste of Faridabad and Gurugram in future.
- c. EE-SBM, MCG will ensure the development of 02 acre land at Bandhwari is completed by 31.03.2023 so that fresh waste can be dumped at this site w.e.f. 01.04.2023. The change of site order from Kherki Majra Site to Bandhwari may be issued to the agencies in consultation with CE MCG.

2. Legacy Waste Processing:

It was deliberated that M/s Bhoomi Green is processing at an average of 4000 MT waste and has process 88000 MT waste during the month of March 2023 against the target of 125000 MT. It was informed by EE-SBM MCG that the work of erection of plants of M/s GCC, M/s DCC and M/s AADARSHI has been completed and processing of waste has been started by M/s GCC while the trail run is going on for the plant of M/s DCC and M/s AADARSHI. The site for 4th agency M/s Zigma has been finalised but the trolleys of an old agency M/s Sussajja are installed at this location and local people are making hindrance in dismantling of existing trolleys. The EE-SBM informed that 03 tenders to process 05 Lac MT waste in each work have been invited and the work will be allotted after taking approval from State Government.



After detailed discussion, it was decided that:

- a. EE-SBM, MCG to ensure strict monitoring of waste processing and to achieve the target mentioned in road map to process the legacy waste. The timeline given for the work of waste processing to 04 agencies shall be strictly adhered to.
- b. The disposal of RDF, inert and compost as discussed in the meeting shall be strictly monitored through GPS portals and link of the same be provided in GMDA control room and MCG control room by 28.03.2023. GPS reports of vehicle may be obtained from Mr. Amrik Singh of GMDA before making the payments to the agencies.

3. Leachate Treatment:

It was informed by EE-SBM, MCG that existing DRTO are working satisfactorily. Legacy leachate is being disposed of to STPs 7500 Kl. leachate is yet to be disposed off. EE-SBM informed that in the last week no Leachate could be disposed in STPs due to pending payment of the agency. The tenders are being invited to transport the legacy leachate at STPs.

After detailed discussion, it was decided that:

- a. EE-SBM, MCG to ensure that leachate being generated is collection in collection tank point no. 3 & 5 only.
- b. M/s Ecogreen to fill up the leachate collection tank existing in the area earmarked for WtE.
- c. EE-SBM to ensure the disposal of leachate through tankers with GPS monitoring at GMDA Portal and report of the same to be produced in the next meeting.

4. Disposal of RDF:

It was informed that transportation of RDF to waste to energy plant at Murthal was stopped in the recent past which has been started again. Now 200 TPD RDF will be disposed off at WtE Murthal. EE-SBM informed that no RDF was disposed-off in last week (08.03.2023 to 23.03.2023) due to maintenance of waste to energy plant at Murthal. After the completion of WtE Murthal the RDF will be disposed-off w.e.f. 01.04.2023.

After detailed discussion, it was decided that:

- a. EE-SBM /AE-SBM will ensure that transportation of RDF to WtE Murthal is done without any interruption and GPS monitoring be ensured through GMDA portal.

5. Waste To Energy Plant:

It was deliberated in the meeting that work of erection of waste to energy plant is going at very slow pace. Even the site leveling work and designing part of the plant have not been completed yet. In the absence of structural design and drawings the construction work cannot be executed. M/s Ecogreen has not mobilized the project team for WtE hence, Mr. J. N Reddy of M/s Ecogreen informed that detailed work plan for construction of WtE has been submitted and M/s Ecogreen has committed to complete the same as per timeline mentioned in the work plan.



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After detailed discussion the Chairperson directed that:

- a. M/s Ecogreen will re-visit the detailed work plan and prepone the activities of construction of WtE and re-submit the same in the next review meeting.
- b. M/s Ecogreen shall expedite the activity of designing and execution and mobilize the project team for WtE at site.

The meeting ended with vote of thanks to the Chair and all the participants.

Approved

Annexure-A

List of participants who attended the review meeting regarding decisions made by the Committee constituted in OA No. 172 of 2021 titled as Poonam Yadav Vs M/s Ecogreen Energy Pvt. Ltd. &Ors. held under the Chairmanship of Sh. PC Meena, Commissioner, MCG on 24.03.2023 at Conference Room, 3rd Floor, Sector-34, MCG Office.

Sr. No.	Name	Designation	Contact Details
1.	Shri. Radhe Shyam	Chief Engineer, MCG	9711005719
2.	Dr. Naresh Kumar	Joint Commissioner, MCG	jc.sbm@mcg.gov.in
3.	Shri Anil Mehta	Consultant-Engineering & C&D, Municipal Corporation Gurugram	9711005709
4.	Shri. O.P Goel	Consultant-Engineering & SBM, MCG	9212485300
5.	Shri Narender Suhag	EE-SBM, MCG	9821395275
6.	Shri Padam Bhushan	EE-SWM, MCF	7042144566 Through VC
7.	Shri Naim Hussain	Assistant Engineer-SBM, MCG	9821395241
8.	Shri Sanjay Sharma	Deputy Chief Executive Officer, Ecogreen Energy Pvt. Ltd.	9899404979 Through VC
9.	Shri Shivendu	Operation Head of M/s Ecogreen	9899979618
10.	Shri Sumit Allawadhi	Engineering Head of M/s Ecogreen	9818299789
11	Shri Vikrant Bakshi	Representative of Ecogreen Energy Pvt. Ltd.	8901449840

मेयर मधु आजाद ने किया मैटेरियल रिकवरी फैसिलिटी का शुभारंभ



राष्ट्रीय स्तर ब्यूरो
(03-10-2027)
ग्राम। मेयर मधु आजाद ने
त्मा गांधी एवं लालम्बहादुर
की जयन्ती के अवसर पर गांव
वास में 100 टन क्षमता के नए
रियल रिकवरी फैसिलिटी
आरएफ का शुभारंभ किया। मेयर

मधु आजाद ने कहा कि सैक्टर-44
में 50 टन प्रतिदिन क्षमता की तथा
गांव उल्लावास में 100 टन प्रतिदिन
क्षमता के मैटेरियल रिकवरी
फैसिलिटी कचरे को अलग-अलग
करके उसमें शामिल अलग-अलग
मैटेरियल को निकाला जाएगा। नगर
निगम गुरुग्राम के संयुक्त आयुक्त

(स्वच्छ भारत मिशन) डा.
कुमार ने नागरिकों को चाहिए
अपने घर में ही गीले व सूखे व
को अलग-अलग करें तथा व
उठाने वाली गाड़ी में अलग-3
ही कचरा डालें। इससे कचरे
प्रबंधन बेहतर तरीके से होगा
गुरुग्राम स्वच्छ बनेगा।

एमसीजी ने ऐरो बीन कंपोस्टिंग प्लांट लगाया

■ एनबीटी न्यूज, गुड़गांव : नगर निगम जोन-3 के सेक्टर 54 स्थित अरावली होम्स में रविवार को कचरा शून्य के तहत ऐरो बीन कंपोस्टिंग प्लांट लगाए गए। कार्यक्रम में एमसीजी (म्यूनिसिपल कारपोरेशन गुड़गांव) से नरेश कुमार शर्मा ने बतौर मुख्य अतिथि शिरकत की। उन्होंने बताया कि इस कंपोस्टिंग



प्लांट द्वारा गीले कचरे से खाद का निर्माण किया जाएगा, जिससे कचरे को घटाने में और खाद के द्वारा पेड़ पौधों को धरती को उपजाऊ बनाने में अहम भूमिका रहेगी। क्योंकि गीले कचरे से अच्छी खाद बनती है। खासकर रसोई से निकलने वाले सब्जी, फल और अन्य सामान से इसे बनाया जा सकता है। इसका सबसे बड़ा फायदा ये होगा शहर में कचरे का पहाड़ कम होगा। उन्होंने आमजन से अपील करते हुए कहा कि घर में ही गीला और सूखा कूड़ा अलग से रखें और जब नगर निगम की गाड़ी पहुंचे तो उसमें गीले और सूखे कूड़े को अलग अलग डालें। इससे कचरा का सही तरीके से निपटारण हो सकेगा। इस मौके पर आलोक लोयालका, प्रेसिडेंट निर्मल शोरन, जेएल गोयल आदि उपस्थित रहे।

NBT (29-08-2022)

उत्सव उत्सव 103-10-2022

गीले-सूखे कूड़े को अलग-अलग कर कचरा प्रबंधन में मिलेगी मदद

सेक्टर-44 और उल्लावास में 150 टन क्षमता के एमआरएफ सेंटर शुरू

संवाद न्यूज एजेंसी

गुरुग्राम। नगर निगम की ओर से सेक्टर 44 और गांव उल्लावास में 150 टन क्षमता के मेटेरियल रिकवरी फैसिलिटी (एमआरएफ) सेंटर शुरू किए गए हैं। यहां गीले और सूखे कूड़े को अलग-अलग कर उनमें से मेटेरियल निकाला जाएगा। माना जा रहा है कि यह तकनीक कचरा प्रबंधन में सहायक होगी। सेक्टर 44 में 50 टन जबकि उल्लावास गांव में 100 टन कचरा प्रकृत कराने की क्षमता होगी।

महात्मा गांधी एवं लाल बहादुर शास्त्री जयंती पर मेयर मधु आजाद ने दोनों स्थानों पर एमआरएफ सेंटर का शुभारंभ किया। मेयर मधु आजाद



मेयर ने मेटेरियल रिकवरी फैसिलिटी का शुभारंभ किया। संवाद

ने कहा कि महात्मा गांधी एवं लाल बहादुर शास्त्री जयंती को स्वच्छता दिवस के रूप में मनाया गया है। एमआरएफ सेंटर के जरिए कचरा प्रबंधन में तेजी आएगी और गुरुग्राम को अधिक स्वच्छ बनाया जा सकेगा। यह सेंटर स्वच्छ सर्वेक्षण-2023 में शहर बेहतर स्वच्छता

रैंकिंग दिलाने में मील का पत्थर साबित होंगे। नगर निगम के संयुक्त आयुक्त (स्वच्छ भारत मिशन) डॉ. नरेश कुमार ने बताया कि दो अक्टूबर का दिन स्वच्छता को समर्पित किया गया है। इसके तहत सुबह से लेकर शाम तक स्वच्छता से जुड़ी कई गतिविधियां आयोजित की गईं।

Gurugram launches 2 more material recovery facilities

An MRF is a centre where glass, plastic, cardboard, metal, paper and rubber waste materials are segregated and handed over to MCG empanelled scrap dealers for their recycling process

Kartik Kumar

kartik.kumar@htlive.com

GURUGRAM: The Municipal Corporation of Gurugram (MCG) along with its waste concessionaire Ecogreen launched two new material recovery facilities (MRFs) at Sector 44, and Ullawas village near Sector 61 on Sunday.

An MRF is a centre where glass, plastic, metal, paper, cardboard, and rubber waste materials are segregated and handed over to MCG empanelled scrap dealers for recycling.

The two new MRFs were inaugurated by MCG mayor Madhu Azad.

"Different waste materials will be removed separately at these MRFs. This will expedite waste management and make Gurugram cleaner. These MRF centres will prove to be a milestone in achieving a better ranking for Gurugram in Swachh Survekshan 2022," Azad said.

The Union ministry of housing and urban affairs announced the results of the Swachh Survekshan Survey 2022 on Saturday.

Gurugram ranked 19 among 382 cities with a population between 100,000 to 1 million. This is the city's highest-ever ranking since the central government survey was launched in the year 2015.

Garbage is segregated into eight different categories and a large-scale compost unit is set up for converting organic waste into compost at MRFs.

The first such facility in the city and in Haryana was opened in Badshahpur in February this year. The second such facility was opened by the MCG in Sector 11 a few months later in July.



Waste segregation gets a boost

The Municipal Corporation of Gurugram and its waste concessionaire launched two material recovery facilities (MRF) at Sector 44 and Ullawas village near Sector 61 on Sunday. MRFs are centres where waste such as glass, plastic, metal, paper, cardboard, rubber, among others are segregated from the garbage

100 tonnes
The amount of waste Ullawas MRF can process daily

50 tonnes
The amount of waste Sector 44 MRF can process daily

150 tonnes
The amount of waste Badshahpur MRF and Sector 11 MRF each can process daily

1,000 tonnes
The estimated amount of waste the city produces on a daily basis

Waste is segregated into eight different categories at MRFs and then handed out to MCG empanelled recyclers

"A material recovery facility is a centre where waste is brought in a segregated manner and is then further segregated into various categories according to their reusability and recyclability. This is a progressive step towards decentralising the waste collection process in the city and reducing the amount of waste that is transported to the Bandhawar landfill site," an official spokesperson for Ecogreen said.

According to Ecogreen officials, the facility in Ullawas is spread over one acre of land where the waste will be segregated in a semi-mechanised manner at present. Trommel machines will be installed in the future to help with mechanised screening and segregation of waste.

The facility has a capacity of processing around 100 tonnes of

MRFs will help in the segregation of waste at the source. We are running mass campaigns to make people aware of waste segregation.

PSN REDDY, COO, Ecogreen

waste daily and will receive waste from MCG's zone 3 areas — Golf Course Road, Mall Mile, Sushant Lok 1, DLF Phases 1, 2, 3, 4, and 5, Sectors 44 and 52, and Wazirabad.

Ecogreen officials further said that the Sector 44 facility is

located on a 2000sq m plot and can process around 50 tonnes of waste per day. Waste collected from areas in MCG wards 32, 5 and 35 will be brought to the facility for segregation.

"We are working towards taking a sustainable approach to handling the rising challenge of fresh waste in the city that gets transported to Bandhawar. MRFs will immensely help in resolving this challenge and will promote segregation of waste at the source. We are also running mass campaigns to make people aware of waste segregation at source," PSN Reddy, chief operating officer (COO), Ecogreen said.

The four MRFs can cumulatively process around 450 tonnes of waste per day. According to the MCG's own estimate, the city produces around 1,000 tonnes of fresh waste every day.

Now Delhi

निगम ने किया डोर टू डोर कचरा संग्रहण वाहन के चालक, हेल्पर की कपैसिटी बिल्डिंग का आयोजन



(16.11.2022)
इयूमन इंडिया, व्यूरो
गुरुग्राम। नगर निगम गुरुग्राम में
संयुक्त आयुक्त (स्वच्छ भारत
मिशन) संजय कुमार द्वारा गुरुग्राम में

बिल्डिंग प्रशिक्षण कार्यक्रम का
आयोजन किया। जिसमें ड्राइवर
हेल्पर को स्वास्थ्य एवं स्वच्छता,
बीमारियों एवं महामारियों की

स्वच्छता, हाथों की स्वच्छता के
उचित तरीके, कचरे के पृथक्करण
का अर्थ, कचरे को सूखे और गीले
श्रेणियों में विभाजित करना। सूखे

हैं। गीला कचरा आमतौर पर उन
कचरे को संदर्भित करता है जिनमें
नमी होती है। अन्य सम्बन्धी विषयों
पर महत्वपूर्ण जानकारी दी। इस

निगम ने किया डोर टू डोर कचरा संग्रहण वाहन के चालक, हेल्पर की कर्पैसिटी बिल्डिंग का आयोजन

(16-11-2022)

सुशांत लोक, भगत शर्मा (पंजाब केसरी) नगर निगम गुरुग्राम से संयुक्त आयुक्त (स्वच्छ भारत मिशन) नरेश कुमार द्वारा गुरुग्राम में डोर टू डोर कचरा संग्रहण वाहन के चालक हेल्पर के लिए कर्पैसिटी बिल्डिंग प्रशिक्षण कार्यशाला का आयोजन किया।

जिसमें ड्राइवर हेल्पर को स्वास्थ्य एवं स्वच्छता, बीमारियों एवं महामारियों को रोकथाम, स्वच्छ वातावरण, कचड़ा-निष्पादन, व्यक्तिगत स्वच्छता, हाथों की स्वच्छता के उचित तरीके, कचरे के पुनःचक्रण का अर्थ, कचरे को सूखे और गोले श्रेणियों में विभाजित



करना। सूखे कचरे में लकड़ी और संबंधित उत्पाद, धातु और कांच आदि शामिल हैं। गोला कचरा

आमतौर पर उन कचरे को संदर्भित करता है जिनमें नमी होती है। अन्य सम्बन्धी विषयों पर महत्वपूर्ण

जानकारी दी। इस एक्टिविटी में एसबीएम से एचएमएस टीम उपस्थित थी।

ROAD MAP TO PROCESS LEGACY WASTE	
Total legacy waste assessed in November 2022	= 32 Lac MT
Legacy waste processed during November & December 2022	= -2.25 Lac MT
Fresh waste dumped from November (after assesment) to Dec 2022	= 0.68 Lac MT
Fresh waste dumped from January to March 2023	= 1.75 Lac MT
Fresh waste dumped from 1st April to 14 th April 2023	= 0.26 Lac MT
Waste Processed during January to March 2023	= -3.64 Lac MT
Waste Processed from 1st april to 14 th April 2023	= -0.80 Lac MT
Balance waste to be processed	= 28 Lac MT

Sr. No.	Months	Total Target (MT)	Agency wise Achivement/Target									Target achived / Target to be achived after 14/04/2023 (MT)	Cummulative Achivement (%) (Against total waste to be processed)	Remarks
			M/s Bhumi Green	M/S Pathya	Zigma	DCC	GCC	Aadarsh	A	B	C			
1	Jan-23	190000	90000	90000	0	0	0	0	0	0	0	180000	5.90%	1.) 180000 MT processed against the Target of 190000 MT
2	Feb-23	225000	80000 (Target 110000)	0 (Target 115000)	0	0	0	0	0	0	0	80000	8.54%	1.) Only 80000 MT processed against the target of 225000 MT. 2.) The awarded work of M/s PATHYA was not extended by the Government, so target of 1.15 Lac MT were could not be achieved. 3.) LOI issued on dated 08/02/2023 to Zigma, DCC, GCC, Aadarsh to process 02 Lac MT waste each and their plants were under installation.
3	Mar-23	155000	104000 (Target 125000)	0	0	0	0	0	0	0	0	104000	11.95%	1) 1.04 lac MT processed 2) The work of 04 agencies delayed due to unexpected rains in the month of March 2023 & delay in installation of machinery by the agencies 3) Three Tenders for 03 works of 05 Lac MT each floated and will be allotted by 10.05.2023 to agencies A, B & C.
4	Apr-23	320000	150000	0	20000	50000	50000	50000	0	0	0	80000 (Till 14th april 2023) and 240000 from 15/04/2023 to 30/04/2023	14.58% upto 14.04.2023 (22.47% target)	1) Work will be executed by M/s Bhoomi Green, M/s Zigma, DCC, GCC & Aadarsh. 2) Tender for 03 works of 05 Lac MT each in process
5	May-23	475000	150000	0	100000	75000	75000	75000	0	0	0	475000	38.08% target	1.) 05 agencies will be working.
6	Jun-23	635000	150000	0	80000	75000	75000	75000	60000	60000	60000	635000	58.95% target	1.) 08 agencies will be working
7	July-23 & Aug-23	320000	80000	0	0	0	0	0	80000	80000	80000	320000	69.46% target	1.) 04 agencies will be working and Monsoon will be there
8	Sep-23	415000	10000	0	0	0	0	0	120000	120000	120000	370000	81.62 % target	At least 04 agencies will be working and these may be increased as per requirement or scope of work can be enhanced to the good performer
9	Oct-23	401000	0	0	0	0	0	0	120000	120000	120000	360000	93.45% target	At least 03 agencies will be working and these may be increased as per requirement or scope of work can be enhanced to the good performer
10	Nov-23	360000	0	0	0	0	0	0	120000	120000	120000	360000	105.28% (Target). This includes backlog. For fresh waste processing the scope of work of the well performing agencies will be enhanced as per	At least 03 agencies will be working and these may be increased as per requirement or scope of work can be enhanced to the good performer
Total												3204000 (Including the backlog 206000 MT. For freshwaster processing the scope of work of well performing agencies will be enhanced as per requirement.)		

BHUMI GREEN ENERGY UNIT-6

Plant Add- Bandhwari Dumpsite, Near Toll Tax, Gurugram-Haryana

RDF DISPATCH DETAILS MONTH OF JANUARY-2023 (8-JAN-2023 TO 31-JAN-2023)

Sr.No.	Date	Party Name	Transport Name	Lr.No.	Vehicle no.	Challan No.	Gross weight	Tare Weight	Net Weight
1	1/8/2023	JK Cement Works	JHR Roadlines	5138	RJ-09-GC-1927	468	56710	15000	41710
2	1/8/2023	JK Cement Works	SHYAM Roadways	40	NL-01-AE-3094	472	52730	15500	37230
3	1/8/2023	JK Cement Works	JHR Roadlines	5139	NL-01-AE-7257	473	53480	14200	39280
4	1/8/2023	JK Cement Works	SHYAM Roadways	41	NL-01-AB-2127	474	51010	14600	36410
5	1/8/2023	JK Cement Works	JHR Roadlines	5140	HR-55-AF-5327	475	56580	15000	41580
6	1/9/2023	JK Cement Works	JHR Roadlines	5141	RJ-09-GD-2827	481	52880	14000	38880
7	1/9/2023	JK Cement Works	JHR Roadlines	5142	HR-38-AB-9827	482	55850	14000	41850
8	1/9/2023	JK Cement Works	SHYAM Roadways	42	RJ-09-GC-1427	483	53550	15300	38250
9	1/9/2023	JK Cement Works	SHYAM Roadways	43	NL-01-AB-9756	484	53070	15400	37670
10	1/10/2023	JK Cement Works	JHR Roadlines	5143	HR-38-AB-6627	491	54680	14000	40680
11	1/10/2023	JK Cement Works	JHR Roadlines	5144	RJ-09-GD-5927	493	56540	14000	42540
12	1/11/2023	JK Cement Works	SHYAM Roadways	44	NL-01-AE-3098	496	52810	15100	37710
13	1/11/2023	JK Cement Works	JHR Roadlines	5145	RJ-09-GD-4827	504	55500	14500	41000
14	1/12/2023	JK Cement Works	JHR Roadlines	5146	RJ-09-GD-2527	506	53920	13500	40420
15	1/12/2023	JK Cement Works	SHYAM Roadways	45	RJ-09-GD-3527	508	54770	14700	40070
16	1/12/2023	JK Cement Works	SHYAM Roadways	46	RJ-09-GC-4527	511	50950	15000	35950
17	1/12/2023	JK Cement Works	JHR Roadlines	5147	RJ-09-GC-3327	514	57940	15050	42890
18	1/12/2023	JK Cement Works	SHYAM Roadways	47	NL-01-AE-7282	515	51200	15200	36000
19	1/13/2023	JK Cement Works	JHR Roadlines	5148	HR-38-AB-7427	524	55980	14200	41780
20	1/13/2023	JK Cement Works	SHYAM Roadways	48	NL-01-AB-9755	525	53090	15300	37790
21	1/13/2023	JK Cement Works	JHR Roadlines	5149	NL-01-AE-6021	526	53190	14000	39190
22	1/13/2023	JK Cement Works	SHYAM Roadways	49	HR-55-AG-3727	527	51130	15000	36130
23	1/14/2023	JK Cement Works	JHR Roadlines	5150	HR-38-AB-8327	537	53130	14200	38930
24	1/14/2023	JK Cement Works	JHR Roadlines	5151	HR-55-AG-2627	538	59800	14000	45800
25	1/14/2023	JK Cement Works	SHYAM Roadways	50	HR-55-AG-6227	540	51960	15300	36660
26	1/14/2023	JK Cement Works	SHYAM Roadways	51	RJ-09-GC-1427	542	52690	13300	39390
27	1/15/2023	JK Cement Works	JHR Roadlines	5152	NL-01-AE-7257	549	54760	14200	40560
28	1/15/2023	JK Cement Works	JHR Roadlines	5153	HR-55-AG-2727	550	54320	14500	39820
29	1/15/2023	JK Cement Works	SHYAM Roadways	52	NL-01-AB-2127	551	50980	14600	36380
30	1/15/2023	JK Cement Works	SHYAM Roadways	53	NL-01-AE-3092	552	48060	15400	32660
31	1/16/2023	JK Cement Works	JHR Roadlines	5154	RJ-09-GD-5927	561	54100	14000	40100
32	1/16/2023	JK Cement Works	JHR Roadlines	5155	RJ-09-GD-2527	562	53890	13500	40390
33	1/16/2023	JK Cement Works	SHYAM Roadways	54	RJ-09-GC-4527	563	53010	15000	38010
34	1/16/2023	JK Cement Works	SHYAM Roadways	55	NL-01-AD-2071	564	53330	14500	38830
35	1/17/2023	JK Cement Works	JHR Roadlines	5156	HR-38-AB-6627	576	49640	14000	35640
36	1/18/2023	JK Cement Works	SHYAM Roadways	56	NL-01-AE-3094	583	49740	15500	34240
37	1/18/2023	JK Cement Works	JHR Roadlines	5157	HR-55-AG-2827	586	52180	15000	37180
38	1/19/2023	JK Cement Works	SHYAM Roadways	57	NL-01-AB-9755	589	53140	14000	39140
39	1/19/2023	JK Cement Works	JHR Roadlines	5158	RJ-09-GC-3327	592	55060	14000	41060
40	1/19/2023	JK Cement Works	SHYAM Roadways	58	HR-55-AG-1727	594	55610	15000	40610
41	1/19/2023	JK Cement Works	JHR Roadlines	5159	HR-38-AB-7427	595	55950	14200	41750
42	1/19/2023	JK Cement Works	JHR Roadlines	5160	NL-01-AA-6676	596	53400	14000	39400
43	1/20/2023	JK Cement Works	JHR Roadlines	5161	RJ-09-GC-1927	602	57520	14000	43520
44	1/20/2023	JK Cement Works	SHYAM Roadways	59	HR-38-U-0006	603	52730	15000	37730
45	1/20/2023	JK Cement Works	JHR Roadlines	5162	HR-38-AB-8327	608	52870	14200	38670
46	1/21/2023	JK Cement Works	SHYAM Roadways	60	NL-01-AE-3092	613	48610	15200	33410
47	1/21/2023	JK Cement Works	JHR Roadlines	5163	NL-01-AE-7257	618	57640	14200	43440

48	1/21/2023	JK Cement Works	JHR Roadlines	5164	HR-55-AG-2627	619	58220	14000	44220
49	1/21/2023	JK Cement Works	SHYAM Roadways	61	HR-55-AG-7027	620	51720	15200	36520
50	1/22/2023	JK Cement Works	SHYAM Roadways	62	HR-55-AG-6327	625	51490	15300	36190
51	1/22/2023	JK Cement Works	JHR Roadlines	5165	HR-55-AF-5327	631	57360	15000	42360
52	1/22/2023	JK Cement Works	JHR Roadlines	5166	RJ-09-GC-2827	632	54320	14500	39820
53	1/22/2023	JK Cement Works	SHYAM Roadways	63	NL-01-AD-2071	633	49780	14500	35280
54	1/22/2023	JK Cement Works	SHYAM Roadways	64	RJ-09-GD-3527	634	49840	14700	35140
55	1/24/2023	JK Cement Works	JHR Roadlines	5167	RJ-09-GD-2527	654	57510	13500	44010
56	1/24/2023	JK Cement Works	JHR Roadlines	5168	RJ-09-GD-4827	656	53590	14000	39590
57	1/24/2023	JK Cement Works	SHYAM Roadways	65	NL-01-AE-3094	657	51660	15500	36160
58	1/24/2023	JK Cement Works	SHYAM Roadways	66	HR-55-AG-3727	658	49890	15000	34890
59	1/24/2023	JK Cement Works	JHR Roadlines	5169	RJ-09-GD-2627	659	53130	14000	39130
60	1/24/2023	JK Cement Works	JHR Roadlines	5170	RJ-09-GD-1527	660	49890	14000	35890
61	1/24/2023	JK Cement Works	SHYAM Roadways	67	HR-55-AG-1727	663	52620	15000	37620
62	1/25/2023	JK Cement Works	JHR Roadlines	5171	RJ-09-GC-3327	674	56820	14000	42820
63	1/26/2023	JK Cement Works	SHYAM Roadways	68	RJ-09-GD-3127	676	52250	14700	37550
64	1/26/2023	JK Cement Works	JHR Roadlines	5172	NL01-AA-6676	677	52700	14000	38700
65	1/27/2023	JK Cement Works	SHYAM Roadways	69	NL-01-AE-3092	691	49490	15200	34290
66	1/27/2023	JK Cement Works	JHR Roadlines	5173	HR-55-AG-2627	692	54980	14000	40980
67	1/27/2023	JK Cement Works	JHR Roadlines	5174	NL-01-AE-7257	693	52840	14200	38640
68	1/27/2023	JK Cement Works	SHYAM Roadways	70	RJ-09-GD-3527	694	51250	14700	36550
69	1/28/2023	JK Cement Works	JHR Roadlines	5175	RJ-09-GC-1927	704	53910	14000	39910
70	1/28/2023	JK Cement Works	JHR Roadlines	5176	HR-38-AB-6627	705	52040	14000	38040
71	1/28/2023	JK Cement Works	SHYAM Roadways	71	NL-01-AE-3100	706	50850	14000	36850
72	1/29/2023	JK Cement Works	SHYAM Roadways	72	NL-01-AE-3094	717	53350	15500	37850
73	1/29/2023	JK Cement Works	JHR Roadlines	5177	HR-55-AG-2827	718	55380	14000	41380
74	1/29/2023	JK Cement Works	SHYAM Roadways	73	NL-01-AE-3093	719	53450	15000	38450
75	1/29/2023	JK Cement Works	JHR Roadlines	5178	HR-38-AB-8327	720	53860	14000	39860
76	1/29/2023	JK Cement Works	JHR Roadlines	5179	RJ-09-GD-2627	721	58510	14200	44310
77	1/31/2023	JK Cement Works	JHR Roadlines	5180	RJ-09-GD-4827	739	56560	14000	42560
78	1/31/2023	JK Cement Works	JHR Roadlines	5181	NL-01-AE-6021	740	55840	14000	41840
79	1/31/2023	JK Cement Works	JHR Roadlines	5182	RJ-09-GD-1527	741	56930	14000	42930
TOTAL									3088660

Verified
 A. Mani...
 J.K. CEMENT LIMITED
 MANGROL
 6/2/23

BHUMI GREEN ENERGY UNIT-6

Plant Add- Bandhwari Dumpsite, Near Toll Tax, Gurugram-Haryana
Mob.No.-9519070990/7775092692

RDF DISPATCH DETAILS MONTH OF 16-FEBRUARY-2023 TO 28-FEBRUARY-2023

Sr.No.	Date	Party Name	Transport Name	Lr.No.	Vehicle no.	Challan No.	Gross weight	Tare Weight	Net Weight
1	19-02-23	JK Cement Works	HR Roadlines	5199	RJ-01-GC-0521	884	48170	16130	32040
2	19-02-23	JK Cement Works	HR Roadlines	5200	RJ-32-GC-0734	885	46330	15300	31030
3	22-02-23	JK Cement Works	Shyam Roadways	86	RJ-09-GD-2827	899	54180	14200	39980
4	22-02-23	JK Cement Works	Shyam Roadways	87	RJ-09-GD-1627	900	49860	14200	35660
5	22-02-23	JK Cement Works	Shyam Roadways	88	HR-55-AG-2727	901	54950	14450	40500
6	22-02-23	JK Cement Works	Shyam Roadways	89	HR-55-AG-2827	902	52520	14000	38520
7	22-02-23	JK Cement Works	Shyam Roadways	90	HR-55-AF-2827	907	50470	14000	36470
8	23-02-23	JK Cement Works	Shyam Roadways	91	NL-01-AE-6021	913	48240	14000	34240
9	23-02-23	JK Cement Works	Shyam Roadways	92	HR-38-AB-8327	914	46030	14000	32030
10	23-02-23	JK Cement Works	Shyam Roadways	93	NL-01-AE-6023	915	50660	14000	36660
11	23-02-23	JK Cement Works	Shyam Roadways	94	RJ-09-GC-2827	918	50180	14100	36080
12	23-02-23	JK Cement Works	Shyam Roadways	95	HR-55-AF-0027	922	46530	14000	32530
13	24-02-23	JK Cement Works	Shyam Roadways	96	NL-01-N-7919	924	56670	14500	40170
14	24-02-23	JK Cement Works	Shyam Roadways	97	RJ-09-GD-2827	929	54296	14200	40096
15	24-02-23	JK Cement Works	Shyam Roadways	98	HR-38-AB-6627	930	47260	14600	32660
16	25-02-23	JK Cement Works	Shyam Roadways	99	HR-55-AG-2627	937	48620	14900	34620
17	25-02-23	JK Cement Works	Shyam Roadways	100	RJ-09-GD-5927	940	47420	14000	33420
18	25-02-23	JK Cement Works	Shyam Roadways	101	HR-38-W-0006	943	45170	14000	31170
19	25-02-23	JK Cement Works	Shyam Roadways	102	HR-55-AG-3427	944	47420	14000	33420
20	25-02-23	JK Cement Works	Shyam Roadways	103	NL-01-AE-7257	945	47140	14200	32940
21	26-02-23	JK Cement Works	Shyam Roadways	104	RJ-09-GC-1927	956	45560	13000	32560
22	26-02-23	JK Cement Works	Shyam Roadways	105	NL-01-Q-5772	957	43970	13000	30970
23	27-02-23	JK Cement Works	Shyam Roadways	106	RJ-09-GC-3327	967	49190	14000	35190
24	28-02-23	JK Cement Works	Shyam Roadways	107	HR-38-AB-8327	974	50920	14000	36920
25	28-02-23	JK Cement Works	Shyam Roadways	108	RJ-09-GD-2827	979	52890	14500	37390
TOTAL DISPATCHED									876960

Verified



13/2/23

BHUMI GREEN ENERGY UNIT-6										
Plant Add- Bandhwari Dumpsite, Near Toll Tax, Gurugram-Haryana										
RDF DISPATCH DETAILS MONTH OF 1-FEBRUARY-2023 TO 15-FEBRUARY-202										
Sr.No.	Date	Party Name	Transport Name	Lr.No.	Vehicle no.	Challan No.	Gross weight	Tare Weight	Net Weight (Kgs)	Receipt Qty (Kgs)
1	2/1/2023	JK Cement Works	Shyam Roadways	74	NL-01-AB-9756	749	54660	15000	39660	39660
2	2/1/2023	JK Cement Works	JHR Roadlines	5183	NL-01-AA-6676	750	55550	14000	41550	38140
3	2/1/2023	JK Cement Works	Shyam Roadways	75	RJ-09-GC-3427	751	53200	15000	38200	39920
4	2/1/2023	JK Cement Works	JHR Roadlines	5184	RJ-09-GC-3327	752	53420	14000	39420	40660
5	2/1/2023	JK Cement Works	JHR Roadlines	5185	HR-55-AF-5327	758	57070	15000	42070	41680
6	2/2/2023	JK Cement Works	JHR Roadlines	5186	RJ-09-GC-2827	759	56220	14200	42020	39400
7	2/2/2023	JK Cement Works	JHR Roadlines	5187	RJ-09-GC-1927	766	55080	14000	41080	38400
8	2/2/2023	JK Cement Works	Shyam Roadways	76	NL-01-AE-3093	768	55940	15000	40940	36700
9	2/2/2023	JK Cement Works	JHR Roadlines	5188	RJ-09-GD-2627	769	52040	14200	37840	40940
10	2/3/2023	JK Cement Works	Shyam Roadways	77	NL-01-AE-3094	774	55310	15500	39810	37280
11	2/3/2023	JK Cement Works	JHR Roadlines	5189	HR-38-AB-6627	775	54300	14000	40300	39810
12	2/3/2023	JK Cement Works	JHR Roadlines	5190	HR-55-AG-2627	776	55070	14000	41070	34400
13	2/3/2023	JK Cement Works	JHR Roadlines	5191	NL-01-AE-7257	777	54810	14200	40610	40280
14	2/3/2023	JK Cement Works	Shyam Roadways	78	RJ-09-GD-3527	778	51980	14700	37280	39880
15	2/3/2023	JK Cement Works	Shyam Roadways	79	HR-55-AG-6227	779	49400	15000	34400	39800
16	2/4/2023	JK Cement Works	JHR Roadlines	5192	HR-55-AF-0027	788	53430	14200	39230	41660
17	2/4/2023	JK Cement Works	JHR Roadlines	5193	HR-38-AB-8327	789	55770	14000	41770	33510
18	2/4/2023	JK Cement Works	Shyam Roadways	80	RJ-09-GC-3627	790	52120	15000	37120	37120
19	2/4/2023	JK Cement Works	Shyam Roadways	81	NL-01-AE-3098	791	50510	15000	35510	38420
20	2/4/2023	JK Cement Works	JHR Roadlines	5194	HR-55-AG-2827	792	57030	14000	43030	41120
21	2/5/2023	JK Cement Works	JHR Roadlines	5195	HR-38-AB-9827	800	55750	14000	41750	38780
22	2/5/2023	JK Cement Works	JHR Roadlines	5196	RJ-09-GD-5927	801	54020	14000	40020	38740
23	2/5/2023	JK Cement Works	Shyam Roadways	82	NL-01-AE-3092	802	52640	15200	37440	36900
24	2/5/2023	JK Cement Works	Shyam Roadways	83	NL-01-AB-9756	803	53940	15000	38940	40940
25	2/6/2023	JK Cement Works	JHR Roadlines	5197	NL-01-AE-6021	812	52450	14000	38450	40380
26	2/6/2023	JK Cement Works	JHR Roadlines	5198	RJ-09-GD-1527	813	54970	14000	40970	37140
27	2/6/2023	JK Cement Works	Shyam Roadways	84	NL-01-AE-3093	814	51270	15000	36270	39850
28	2/6/2023	JK Cement Works	Shyam Roadways	85	RJ-09-GC-1427	816	55150	15300	39850	36080
TOTAL									1106600	1087590



BHUMI GREEN ENERGY UNIT-6

Plant Add- Bandhwari Dumpsite, Near Toll Tax, Gurugram-Haryana

RDF DISPATCH DETAILS MONTH OF JANUARY-2023 (8-JAN-2023 TO 31-JAN-2023 till)

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Sr. No.	Date	Party Name	Transport Name	Lr.No.	Vehicle no.	Challan No.	Gross weight	Tare Weight	Net Weight
1	1/8/2023	East Delhi waste processing company ltd.	Dev Enterprises	132	HR-38-W-3503	470	30110	11400	18710
2	1/8/2023	East Delhi waste processing company ltd.	Dev Enterprises	133	HR-38-S-1793	471	28990	11680	17310
3	1/8/2023	East Delhi waste processing company ltd.	Dev Enterprises	134	HR-38-S-1793	476	30960	11680	19280
4	1/8/2023	East Delhi waste processing company ltd.	Dev Enterprises	135	HR-38-W-3503	477	30370	11400	18970
5	1/9/2023	East Delhi waste processing company ltd.	Dev Enterprises	138	HR-38-S-1793	480	29820	11680	18140
6	1/9/2023	East Delhi waste processing company ltd.	Dev Enterprises	139	HR-38-W-3503	485	29560	11400	18160
7	1/9/2023	East Delhi waste processing company ltd.	Dev Enterprises	140	HR-38-S-1793	486	30490	11680	18810
8	1/10/2023	East Delhi waste processing company ltd.	Dev Enterprises	144	HR-38-W-3503	490	29840	11400	18440
9	1/10/2023	East Delhi waste processing company ltd.	Dev Enterprises	145	HR-38-W-3503	492	31440	11400	20040
10	1/11/2023	East Delhi waste processing company ltd.	Dev Enterprises	148	HR-38-S-1793	497	30110	11680	18430
11	1/11/2023	East Delhi waste processing company ltd.	Dev Enterprises	149	HR-38-W-3503	498	29720	11400	18320
12	1/11/2023	East Delhi waste processing company ltd.	Dev Enterprises	151	HR-38-S-1793	500	29240	11680	17560
13	1/11/2023	East Delhi waste processing company ltd.	Dev Enterprises	153	HR-38-W-3503	502	31310	11400	19910
14	1/11/2023	East Delhi waste processing company ltd.	Dev Enterprises	155	HR-38-S-1793	505	27990	11680	16310
15	1/12/2023	East Delhi waste processing company ltd.	Dev Enterprises	156	HR-38-W-3503	507	30190	11400	18790
16	1/12/2023	East Delhi waste processing company ltd.	Dev Enterprises	159	HR-38-S-1793	512	30090	11680	18410
17	1/12/2023	East Delhi waste processing company ltd.	Dev Enterprises	160	HR-38-W-3503	513	28790	11400	17390
18	1/12/2023	East Delhi waste processing company ltd.	Dev Enterprises	161	HR-38-S-1793	516	31600	11680	19920
19	1/12/2023	East Delhi waste processing company ltd.	Dev Enterprises	163	HR-38-W-3503	518	29040	11400	17640
20	1/13/2023	East Delhi waste processing company ltd.	Dev Enterprises	165	HR-38-S-1793	520	30870	11680	19190
21	1/13/2023	East Delhi waste processing company ltd.	Dev Enterprises	166	HR-38-W-3503	521	28510	11400	17110
22	1/13/2023	East Delhi waste processing company ltd.	Dev Enterprises	171	HR-38-S-1793	530	29360	11680	17680
23	1/13/2023	East Delhi waste processing company ltd.	Dev Enterprises	172	HR-38-W-3503	531	28930	11400	17530
24	1/14/2023	East Delhi waste processing company ltd.	Dev Enterprises	174	HR-38-S-1793	533	29080	11680	17400
25	1/14/2023	East Delhi waste processing company ltd.	Dev Enterprises	176	HR-38-W-3503	535	30620	11400	19220
26	1/14/2023	East Delhi waste processing company ltd.	Dev Enterprises	178	HR-38-W-3503	539	31060	11400	19660
27	1/14/2023	East Delhi waste processing company ltd.	Dev Enterprises	179	HR-38-S-1793	541	30460	11680	18780
28	1/15/2023	East Delhi waste processing company ltd.	Dev Enterprises	182	HR-38-W-3503	545	29120	11400	17720
29	1/15/2023	East Delhi waste processing company ltd.	Dev Enterprises	183	HR-38-S-1793	546	30800	11680	19120
30	1/15/2023	East Delhi waste processing company ltd.	Dev Enterprises	186	HR-38-W-3503	553	30370	11400	18970
31	1/15/2023	East Delhi waste processing company ltd.	Dev Enterprises	187	HR-38-S-1793	554	31030	11680	19350
32	1/16/2023	East Delhi waste processing company ltd.	Dev Enterprises	190	HR-38-W-3503	557	31410	11400	20010
33	1/16/2023	East Delhi waste processing company ltd.	Dev Enterprises	192	HR-38-S-1793	559	29290	11680	17610
34	1/16/2023	East Delhi waste processing company ltd.	Dev Enterprises	194	HR-38-W-3503	565	29330	11400	17930
35	1/16/2023	East Delhi waste processing company ltd.	Dev Enterprises	195	HR-38-S-1793	566	30430	11680	18750
36	1/17/2023	East Delhi waste processing company ltd.	Dev Enterprises	198	HR-38-W-3503	569	30120	11400	18720
37	1/17/2023	East Delhi waste processing company ltd.	Dev Enterprises	199	HR-38-S-1793	570	28940	11680	17260
38	1/17/2023	East Delhi waste processing company ltd.	Dev Enterprises	203	HR-38-W-3503	574	29220	11400	17820
39	1/17/2023	East Delhi waste processing company ltd.	Dev Enterprises	204	HR-38-S-1793	575	29140	11680	17460
40	1/18/2023	East Delhi waste processing company ltd.	Dev Enterprises	207	HR-38-S-1793	579	30470	11680	18790
41	1/18/2023	East Delhi waste processing company ltd.	Dev Enterprises	208	HR-38-W-3503	580	28930	11400	17530
42	1/18/2023	East Delhi waste processing company ltd.	Dev Enterprises	211	HR-38-W-3503	584	30280	11400	18880
43	1/18/2023	East Delhi waste processing company ltd.	Dev Enterprises	212	HR-38-S-1793	585	30710	11680	19030
44	1/19/2023	East Delhi waste processing company ltd.	Dev Enterprises	215	HR-38-W-3503	590	29420	11400	18020
45	1/19/2023	East Delhi waste processing company ltd.	Dev Enterprises	216	HR-38-S-1793	591	28880	11680	17200
46	1/19/2023	East Delhi waste processing company ltd.	Dev Enterprises	219	HR-38-S-1793	598	30270	11680	18590
47	1/19/2023	East Delhi waste processing company ltd.	Dev Enterprises	220	HR-38-W-3503	599	30640	11400	19240
48	1/20/2023	East Delhi waste processing company ltd.	Dev Enterprises	223	HR-38-S-1793	604	30630	11680	18950
49	1/20/2023	East Delhi waste processing company ltd.	Dev Enterprises	224	HR-38-W-3503	605	29110	11400	17710
50	1/20/2023	East Delhi waste processing company ltd.	Dev Enterprises	227	HR-38-W-3503	609	29800	11400	18400
51	1/20/2023	East Delhi waste processing company ltd.	Dev Enterprises	228	HR-38-S-1793	610	30640	11680	18960
52	1/21/2023	East Delhi waste processing company ltd.	Dev Enterprises	231	HR-38-W-3503	614	29320	11400	17920
53	1/21/2023	East Delhi waste processing company ltd.	Dev Enterprises	232	HR-38-S-1793	615	30570	11680	18890
54	1/21/2023	East Delhi waste processing company ltd.	Dev Enterprises	235	HR-38-S-1793	621	28900	11680	17220
55	1/21/2023	East Delhi waste processing company ltd.	Dev Enterprises	236	HR-38-W-3503	622	29760	11400	18360
56	1/22/2023	East Delhi waste processing company ltd.	Dev Enterprises	239	HR-38-S-1793	626	30270	11680	18590
57	1/22/2023	East Delhi waste processing company ltd.	Dev Enterprises	240	HR-38-W-3503	627	30110	11400	18710
58	1/22/2023	East Delhi waste processing company ltd.	Dev Enterprises	244	HR-38-W-3503	636	29460	11400	18060
59	1/22/2023	East Delhi waste processing company ltd.	Dev Enterprises	245	HR-38-S-1793	637	28160	11680	16480
60	1/23/2023	East Delhi waste processing company ltd.	Dev Enterprises	248	HR-38-W-3503	641	28570	11400	17170
61	1/23/2023	East Delhi waste processing company ltd.	Dev Enterprises	249	HR-38-S-1793	642	27910	11680	16230

63	1/23/2023	East Delhi waste processing company ltd.	Dev Enterprises	252	HR-38-W-3503	645	30160	11400	18760
64	1/24/2023	East Delhi waste processing company ltd.	Dev Enterprises	256	HR-38-W-3503	651	29700	11400	18300
65	1/24/2023	East Delhi waste processing company ltd.	Dev Enterprises	257	HR-38-S-1793	652	28930	11680	17750
66	1/24/2023	East Delhi waste processing company ltd.	Dev Enterprises	260	HR-38-W-3503	661	30270	11400	18700
67	1/24/2023	East Delhi waste processing company ltd.	Dev Enterprises	261	HR-38-S-1793	662	29430	11680	17750
68	1/25/2023	East Delhi waste processing company ltd.	Dev Enterprises	264	HR-38-W-3503	666	27570	11400	16170
69	1/25/2023	East Delhi waste processing company ltd.	Dev Enterprises	265	HR-38-S-1793	667	29170	11680	17490
70	1/25/2023	East Delhi waste processing company ltd.	Dev Enterprises	267	HR-38-W-3503	671	30140	11400	18740
71	1/25/2023	East Delhi waste processing company ltd.	Dev Enterprises	268	HR-38-S-1793	672	29110	11680	17430
72	1/26/2023	East Delhi waste processing company ltd.	Dev Enterprises	271	HR-38-W-3503	678	28060	11400	16660
73	1/26/2023	East Delhi waste processing company ltd.	Dev Enterprises	272	HR-38-S-1793	679	28690	11680	17010
74	1/26/2023	East Delhi waste processing company ltd.	Dev Enterprises	275	HR-38-W-3503	682	29700	11400	18300
75	1/26/2023	East Delhi waste processing company ltd.	Dev Enterprises	276	HR-38-S-1793	685	30130	11680	18450
76	1/27/2023	East Delhi waste processing company ltd.	Dev Enterprises	279	HR-38-S-1793	688	29260	11680	17580
77	1/27/2023	East Delhi waste processing company ltd.	Dev Enterprises	280	HR-38-W-3503	689	30260	11400	18860
78	1/27/2023	East Delhi waste processing company ltd.	Dev Enterprises	283	HR-38-W-3503	696	29450	11400	18050
79	1/27/2023	East Delhi waste processing company ltd.	Dev Enterprises	284	HR-38-S-1793	697	29670	11680	17990
80	1/28/2023	East Delhi waste processing company ltd.	Dev Enterprises	287	HR-38-W-3503	700	28760	11400	17360
81	1/28/2023	East Delhi waste processing company ltd.	Dev Enterprises	288	HR-38-S-1793	701	28190	11680	16510
82	1/28/2023	East Delhi waste processing company ltd.	Dev Enterprises	291	HR-38-S-1793	707	28310	11680	16630
83	1/28/2023	East Delhi waste processing company ltd.	Dev Enterprises	292	HR-38-W-3503	709	29690	11400	18290
84	1/29/2023	East Delhi waste processing company ltd.	Dev Enterprises	295	HR-38-W-3503	713	28680	11400	17280
85	1/29/2023	East Delhi waste processing company ltd.	Dev Enterprises	296	HR-38-S-1793	714	30020	11680	18340
86	1/29/2023	East Delhi waste processing company ltd.	Dev Enterprises	299	HR-38-W-3503	722	28440	11400	17040
87	1/29/2023	East Delhi waste processing company ltd.	Dev Enterprises	300	HR-38-S-1793	723	30390	11680	18710
88	1/30/2023	East Delhi waste processing company ltd.	Dev Enterprises	303	HR-38-Q-7028	728	30790	11400	19390
89	1/30/2023	East Delhi waste processing company ltd.	Dev Enterprises	304	HR-38-S-1793	729	28970	11680	17290
90	1/30/2023	East Delhi waste processing company ltd.	Dev Enterprises	306	HR-38-W-3503	731	29180	11400	17780
91	1/30/2023	East Delhi waste processing company ltd.	Dev Enterprises	307	HR-38-S-1793	732	29630	11680	17950
92	1/31/2023	East Delhi waste processing company ltd.	Dev Enterprises	310	HR-38-W-3503	736	30020	11400	18620
93	1/31/2023	East Delhi waste processing company ltd.	Dev Enterprises	311	HR-38-S-1793	737	28500	11680	16820
94	1/31/2023	East Delhi waste processing company ltd.	Dev Enterprises	313	HR-38-W-3503	742	29820	11400	18420
95	1/31/2023	East Delhi waste processing company ltd.	Dev Enterprises	315	HR-38-S-1793	744	28930	11680	17750
TOTAL									1770970

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[Signature]
 Ghazipur
 Company Limited
 East Delhi Waste Processing

[Signature]
 East Delhi Waste Processing
 Company Limited
 Ghazipur

BHUMI GREEN ENERGY UNIT-6										
Plant Add- Bandhwari Dumpsite, Near Toll Tax, Gurugram-Haryana										
RDF DISPATCH DETAILS MONTH OF 1-FEBRUARY-2023 TO 15-FEBRUARY-202										
Sr.No.	Date	Party Name	Transport Name	Lr.No.	Vehicle no.	Challan No.	Gross weight	Tare Weight	Net Weight (Kgs)	Receipt Qty (Kgs)
1	2/1/2023	JK Cement Works	Shyam Roadways	74	NL-01-AB-9756	749	54660	15000	39660	39660
2	2/1/2023	JK Cement Works	JHR Roadlines	5183	NL-01-AA-6676	750	55550	14000	41550	38140
3	2/1/2023	JK Cement Works	Shyam Roadways	75	RJ-09-GC-3427	751	53200	15000	38200	39920
4	2/1/2023	JK Cement Works	JHR Roadlines	5184	RJ-09-GC-3327	752	53420	14000	39420	40660
5	2/1/2023	JK Cement Works	JHR Roadlines	5185	HR-55-AF-5327	758	57070	15000	42070	41680
6	2/2/2023	JK Cement Works	JHR Roadlines	5186	RJ-09-GC-2827	759	56220	14200	42020	39400
7	2/2/2023	JK Cement Works	JHR Roadlines	5187	RJ-09-GC-1927	766	55080	14000	41080	38400
8	2/2/2023	JK Cement Works	Shyam Roadways	76	NL-01-AE-3093	768	55940	15000	40940	36700
9	2/2/2023	JK Cement Works	JHR Roadlines	5188	RJ-09-GD-2627	769	52040	14200	37840	40940
10	2/3/2023	JK Cement Works	Shyam Roadways	77	NL-01-AE-3094	774	55310	15500	39810	37280
11	2/3/2023	JK Cement Works	JHR Roadlines	5189	HR-38-AB-6627	775	54300	14000	40300	39810
12	2/3/2023	JK Cement Works	JHR Roadlines	5190	HR-55-AG-2627	776	55070	14000	41070	34400
13	2/3/2023	JK Cement Works	JHR Roadlines	5191	NL-01-AE-7257	777	54810	14200	40610	40280
14	2/3/2023	JK Cement Works	Shyam Roadways	78	RJ-09-GD-3527	778	51980	14700	37280	39880
15	2/3/2023	JK Cement Works	Shyam Roadways	79	HR-55-AG-6227	779	49400	15000	34400	39800
16	2/4/2023	JK Cement Works	JHR Roadlines	5192	HR-55-AF-0027	788	53430	14200	39230	41660
17	2/4/2023	JK Cement Works	JHR Roadlines	5193	HR-38-AB-8327	789	55770	14000	41770	33510
18	2/4/2023	JK Cement Works	Shyam Roadways	80	RJ-09-GC-3627	790	52120	15000	37120	37120
19	2/4/2023	JK Cement Works	Shyam Roadways	81	NL-01-AE-3098	791	50510	15000	35510	38420
20	2/4/2023	JK Cement Works	JHR Roadlines	5194	HR-55-AG-2827	792	57030	14000	43030	41120
21	2/5/2023	JK Cement Works	JHR Roadlines	5195	HR-38-AB-9827	800	55750	14000	41750	38780
22	2/5/2023	JK Cement Works	JHR Roadlines	5196	RJ-09-GD-5927	801	54020	14000	40020	38740
23	2/5/2023	JK Cement Works	Shyam Roadways	82	NL-01-AE-3092	802	52640	15200	37440	36900
24	2/5/2023	JK Cement Works	Shyam Roadways	83	NL-01-AB-9756	803	53940	15000	38940	40940
25	2/6/2023	JK Cement Works	JHR Roadlines	5197	NL-01-AE-6021	812	52450	14000	38450	40380
26	2/6/2023	JK Cement Works	JHR Roadlines	5198	RJ-09-GD-1527	813	54970	14000	40970	37140
27	2/6/2023	JK Cement Works	Shyam Roadways	84	NL-01-AE-3093	814	51270	15000	36270	39850
28	2/6/2023	JK Cement Works	Shyam Roadways	85	RJ-09-GC-1427	816	55150	15300	39850	36080
TOTAL									1106600	1087590



BHUMI GREEN ENERGY UNIT-6										
Plant Add- Bandhwari Dumpsite, Near Toll Tax, Gurugram-Haryana										
RDF DISPATCH DETAILS MONTH OF JANUARY-2023 (8-JAN-2023 TO 31-JAN-2023 till)										
Sr.No.	Date	Party Name	Transport Name	Lr.No.	Vehicle no.	Challan No.	Gross weight	Tare Weight	Net Weight	Remarks
1	22-01-2023	Narela Waste to Energy	Bhani Enterprises	1	HR-38-AB-2332	635	52710	14300	38410	///
2	22-01-2023	Narela Waste to Energy	Bhani Enterprises	2	HR-38-Y-4111	640	56760	14800	41960	///
3	23-01-2023	Narela Waste to Energy	Bhani Enterprises	3	HR-38-Y-4111	646	55930	14800	41130	///
4	23-01-2023	Narela Waste to Energy	Bhani Enterprises	4	HR-38-AB-2332	648	54670	14300	40370	///
5	25-01-2023	Narela Waste to Energy	Bhani Enterprises	5	HR-38-AB-2332	669	56480	14300	42180	///
6	25-01-2023	Narela Waste to Energy	Bhani Enterprises	6	HR-38-Y-4111	670	58730	14800	43930	///
7	26-01-2023	Narela Waste to Energy	Bhani Enterprises	7	HR-38-AB-2332	683	58430	14300	44130	///
8	26-01-2023	Narela Waste to Energy	Bhani Enterprises	8	HR-38-Y-4111	684	57660	14800	42860	///
9	28-01-2023	Narela Waste to Energy	Bhani Enterprises	9	HR-38-AB-2332	708	57180	14300	42880	///
10	28-01-2023	Narela Waste to Energy	Bhani Enterprises	10	HR-38-Y-4111	710	58430	14800	43630	///
11	29-01-2023	Narela Waste to Energy	Bhani Enterprises	11	HR-38-Y-4111	724	58670	14800	43870	///
12	30-01-2023	Narela Waste to Energy	Bhani Enterprises	12	HR-38-AB-2332	727	57310	14300	43010	///
13	30-01-2023	Narela Waste to Energy	Bhani Enterprises	13	HR-38-Y-4111	734	58450	14800	43650	///
TOTAL									552010	///

Kunal
Narela Waste to Energy Plant

Kunal
Singh

Verifiable RDF Receipt and Receipt
Verifiable
Narela Waste to Energy Plant
Kunal
Singh

BHUMI GREEN ENERGY UNIT-6

Plant Add- Bandhwari Dumpsite, Near Toll Tax, Gurugram-Haryana

RDF DISPATCH DETAILS MONTH OF JANUARY-2023 (8-JAN-2023 TO 31-JAN-2023 till)

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Sr. No.	Date	Party Name	Transport Name	Lr.No.	Vehicle no.	Chall an No.	Gross weight	Tare Weight	Net Weight
1	1/8/2023	Okhla Waste Manangement	Dev Enterprises	131	HR-38-U-9927	469	33690	11750	21940
2	1/8/2023	Okhla Waste Manangement	Dev Enterprises	136	HR-38-U-9927	478	30940	11750	19190
3	1/9/2023	Okhla Waste Manangement	Dev Enterprises	137	HR-38-Q-7028	479	29560	11500	18060
4	1/9/2023	Okhla Waste Manangement	Dev Enterprises	141	HR-38-Q-7028	487	28680	11500	17180
5	1/10/2023	Okhla Waste Manangement	Dev Enterprises	142	HR-38-U-9927	488	31540	11750	19790
6	1/10/2023	Okhla Waste Manangement	Dev Enterprises	143	HR-38-Q-7028	489	30000	11500	18500
7	1/10/2023	Okhla Waste Manangement	Dev Enterprises	146	HR-38-Q-7028	494	30870	11500	19370
8	1/10/2023	Okhla Waste Manangement	Dev Enterprises	147	HR-38-U-9927	495	29300	11750	17550
9	1/11/2023	Okhla Waste Manangement	Dev Enterprises	150	HR-38-U-9927	499	32090	11750	20340
10	1/11/2023	Okhla Waste Manangement	Dev Enterprises	152	HR-38-U-9927	501	30110	11750	18360
11	1/11/2023	Okhla Waste Manangement	Dev Enterprises	154	HR-38-Q-7028	503	28660	11500	17160
12	1/12/2023	Okhla Waste Manangement	Dev Enterprises	157	HR-38-U-9927	509	31470	11750	19720
13	1/12/2023	Okhla Waste Manangement	Dev Enterprises	158	HR-38-Q-7028	510	29620	11500	18120
14	1/12/2023	Okhla Waste Manangement	Dev Enterprises	162	HR-38-U-9927	517	29740	11750	17990
15	1/12/2023	Okhla Waste Manangement	Dev Enterprises	164	HR-38-Q-7028	519	29260	11500	17760
16	1/13/2023	Okhla Waste Manangement	Dev Enterprises	167	HR-38-U-9927	522	30010	11750	18260
17	1/13/2023	Okhla Waste Manangement	Dev Enterprises	168	HR-38-Q-7028	523	30240	11500	18740
18	1/13/2023	Okhla Waste Manangement	Dev Enterprises	169	HR-38-U-9927	528	29760	11750	18010
19	1/13/2023	Okhla Waste Manangement	Dev Enterprises	170	HR-38-Q-7028	529	30840	11500	19340
20	1/14/2023	Okhla Waste Manangement	Dev Enterprises	173	HR-38-U-9927	532	30720	11750	18970
21	1/14/2023	Okhla Waste Manangement	Dev Enterprises	175	HR-38-Q-7028	534	30540	11500	19040
22	1/14/2023	Okhla Waste Manangement	Dev Enterprises	177	HR-38-U-9927	536	29940	11750	18190
23	1/14/2023	Okhla Waste Manangement	Dev Enterprises	180	HR-38-U-9927	543	30010	11750	18260
24	1/14/2023	Okhla Waste Manangement	Dev Enterprises	181	HR-38-Q-7028	544	29710	11500	18210
25	1/15/2023	Okhla Waste Manangement	Dev Enterprises	184	HR-38-Q-7028	547	28670	11500	17170
26	1/15/2023	Okhla Waste Manangement	Dev Enterprises	185	HR-38-U-9927	548	31260	11750	19510
27	1/15/2023	Okhla Waste Manangement	Dev Enterprises	188	HR-38-U-9927	555	30930	11750	19180
28	1/16/2023	Okhla Waste Manangement	Dev Enterprises	189	HR-38-Q-7028	556	30610	11500	19110
29	1/16/2023	Okhla Waste Manangement	Dev Enterprises	191	HR-38-U-9927	558	30840	11750	19090
30	1/16/2023	Okhla Waste Manangement	Dev Enterprises	193	HR-38-Q-7028	560	30270	11500	18770
31	1/16/2023	Okhla Waste Manangement	Dev Enterprises	196	HR-38-U-9927	567	29860	11750	18110
32	1/16/2023	Okhla Waste Manangement	Dev Enterprises	197	HR-38-Q-7028	568	28690	11500	17190
33	1/17/2023	Okhla Waste Manangement	Dev Enterprises	200	HR-38-Q-7028	571	30260	11500	18760
34	1/17/2023	Okhla Waste Manangement	Dev Enterprises	201	HR-38-U-9927	572	29930	11750	18180
35	1/17/2023	Okhla Waste Manangement	Dev Enterprises	202	HR-38-U-9927	573	30080	11750	18330
36	1/17/2023	Okhla Waste Manangement	Dev Enterprises	205	HR-38-Q-7028	577	29300	11500	17800
37	1/18/2023	Okhla Waste Manangement	Dev Enterprises	206	HR-38-U-9927	578	28980	11750	17230
38	1/18/2023	Okhla Waste Manangement	Dev Enterprises	209	HR-38-Q-7028	581	29710	11500	18210
39	1/18/2023	Okhla Waste Manangement	Dev Enterprises	210	HR-38-U-9927	582	27920	11750	16170
40	1/18/2023	Okhla Waste Manangement	Dev Enterprises	213	HR-38-U-9927	587	30110	11750	18360
41	1/18/2023	Okhla Waste Manangement	Dev Enterprises	214	HR-38-Q-7028	588	29640	11500	18140
42	1/19/2023	Okhla Waste Manangement	Dev Enterprises	217	HR-38-U-9927	593	29620	11750	17870
43	1/19/2023	Okhla Waste Manangement	Dev Enterprises	218	HR-38-Q-7028	597	29340	11500	17840
44	1/19/2023	Okhla Waste Manangement	Dev Enterprises	221	HR-38-U-9927	600	28740	11750	16990
45	1/20/2023	Okhla Waste Manangement	Dev Enterprises	222	HR-38-Q-7028	601	29970	11500	18470
46	1/20/2023	Okhla Waste Manangement	Dev Enterprises	225	HR-38-U-9927	606	29370	11750	17620
47	1/20/2023	Okhla Waste Manangement	Dev Enterprises	226	HR-38-Q-7028	607	28740	11500	17240
48	1/20/2023	Okhla Waste Manangement	Dev Enterprises	229	HR-38-Q-7028	611	28760	11500	17260
49	1/20/2023	Okhla Waste Manangement	Dev Enterprises	230	HR-38-U-9927	612	29010	11750	17260
49	1/20/2023	Okhla Waste Manangement	Dev Enterprises	230	HR-38-U-9927	612	29010	11750	17260
49	1/20/2023	Okhla Waste Manangement	Dev Enterprises	230	HR-38-U-9927	612	29010	11750	17260
50	1/21/2023	Okhla Waste Manangement	Dev Enterprises	233	HR-38-Q-7028	616	28730	11500	17230
51	1/21/2023	Okhla Waste Manangement	Dev Enterprises	234	HR-38-U-9927	617	29730	11750	17980



53	1/21/2023	Okhla Waste Manangement	Dev Enterprises	237	HR-38-Q-7028	623	28870	11500	17370
54	1/22/2023	Okhla Waste Manangement	Dev Enterprises	238	HR-38-U-9927	624	30420	11750	18670
55	1/22/2023	Okhla Waste Manangement	Dev Enterprises	241	HR-38-Q-7028	628	28390	11500	17390
56	1/22/2023	Okhla Waste Manangement	Dev Enterprises	242	HR-38-U-9927	629	29400	11750	17500
57	1/22/2023	Okhla Waste Manangement	Dev Enterprises	243	HR-38-Q-7028	630	30060	11500	18560
58	1/22/2023	Okhla Waste Manangement	Dev Enterprises	246	HR-38-U-9927	638	29110	11750	17360
59	1/22/2023	Okhla Waste Manangement	Dev Enterprises	247	HR-38-Q-7028	639	29060	11500	17560
60	1/23/2023	Okhla Waste Manangement	Dev Enterprises	250	HR-38-Q-7028	643	29370	11500	17870
61	1/23/2023	Okhla Waste Manangement	Dev Enterprises	251	HR-38-U-9927	644	29300	11750	17550
62	1/23/2023	Okhla Waste Manangement	Dev Enterprises	254	HR-38-Q-7028	649	30360	11500	18860
63	1/23/2023	Okhla Waste Manangement	Dev Enterprises	255	HR-38-U-9927	650	31060	11750	19310
64	1/24/2023	Okhla Waste Manangement	Dev Enterprises	258	HR-38-Q-7028	653	30210	11500	18710
65	1/24/2023	Okhla Waste Manangement	Dev Enterprises	259	HR-38-U-9927	655	28930	11750	17180
66	1/24/2023	Okhla Waste Manangement	Dev Enterprises	262	HR-38-Q-7028	664	29130	11500	17630
67	1/24/2023	Okhla Waste Manangement	Dev Enterprises	263	HR-38-U-9927	665	28150	11750	16400
68	1/25/2023	Okhla Waste Manangement	Dev Enterprises	266	HR-38-U-9927	668	29660	11750	17910
69	1/25/2023	Okhla Waste Manangement	Dev Enterprises	269	HR-38-Q-7028	673	30650	11500	19150
70	1/25/2023	Okhla Waste Manangement	Dev Enterprises	270	HR-38-U-9927	675	28970	11750	17720
71	1/26/2023	Okhla Waste Manangement	Dev Enterprises	273	HR-38-U-9927	680	29440	11750	17690
72	1/26/2023	Okhla Waste Manangement	Dev Enterprises	274	HR-38-Q-7028	681	30390	11500	18890
73	1/26/2023	Okhla Waste Manangement	Dev Enterprises	277	HR-38-U-9927	686	28670	11750	16920
74	1/26/2023	Okhla Waste Manangement	Dev Enterprises	278	HR-38-Q-7028	687	29760	11500	18260
75	1/27/2023	Okhla Waste Manangement	Dev Enterprises	281	HR-38-U-9927	690	29180	11750	17430
76	1/27/2023	Okhla Waste Manangement	Dev Enterprises	282	HR-38-Q-7028	695	28810	11500	17310
77	1/27/2023	Okhla Waste Manangement	Dev Enterprises	285	HR-38-U-9927	698	30020	11750	18270
78	1/28/2023	Okhla Waste Manangement	Dev Enterprises	286	HR-38-Q-7028	699	31060	11500	19560
79	1/28/2023	Okhla Waste Manangement	Dev Enterprises	289	HR-38-U-9927	702	29470	11750	17720
80	1/28/2023	Okhla Waste Manangement	Dev Enterprises	290	HR-38-Q-7028	703	28300	11500	16800
81	1/28/2023	Okhla Waste Manangement	Dev Enterprises	293	HR-38-U-9927	711	28860	11750	17110
82	1/28/2023	Okhla Waste Manangement	Dev Enterprises	294	HR-38-Q-7028	712	28390	11500	16890
83	1/29/2023	Okhla Waste Manangement	Dev Enterprises	297	HR-38-Q-7028	715	29110	11500	17610
84	1/29/2023	Okhla Waste Manangement	Dev Enterprises	298	HR-38-U-9927	716	30220	11750	18470
85	1/29/2023	Okhla Waste Manangement	Dev Enterprises	301	HR-38-U-9927	725	29990	11750	18240
86	1/29/2023	Okhla Waste Manangement	Dev Enterprises	302	HR-38-Q-7028	726	29460	11500	17960
87	1/30/2023	Okhla Waste Manangement	Dev Enterprises	305	HR-38-Q-7028	730	29250	11500	17750
88	1/30/2023	Okhla Waste Manangement	Dev Enterprises	308	HR-38-Q-7028	733	28790	11500	17290
89	1/31/2023	Okhla Waste Manangement	Dev Enterprises	309	HR-38-U-9927	735	29080	11750	17330
90	1/31/2023	Okhla Waste Manangement	Dev Enterprises	312	HR-38-Q-7028	738	29010	11500	17510
91	1/31/2023	Okhla Waste Manangement	Dev Enterprises	314	HR-38-Q-7028	743	28730	11500	17230
				316	HR-38-U-9927	745	30160	11750	18410
TOTAL									1645620

596



Verified by



BHUMI GREEN ENERGY UNIT-6

Plant Add- Bandhwari Dumpsite, Near Toll Tax, Gurugram-Haryana

RDF DISPATCH DETAILS MONTH OF 1 FEBRUARY-2023 TO 28 FEBRUARY-2023

597

Sr. No	Date	Party Name	Transport Name	Lr.No.	Vehicle no.	Challa n No.	Gross weight	Tare Weigh t	Net Weight
1	01-02-23	Okhla Waste Manangement	Dev Enterprises	319	HR-38-U-9927	748	28790	11750	17040
2	01-02-23	Okhla Waste Manangement	Dev Enterprises	322	HR-38-U-9927	756	29700	11750	17950
3	01-02-23	Okhla Waste Manangement	Dev Enterprises	323	HR-38-Q-7028	757	28460	11500	16960
4	02-02-23	Okhla Waste Manangement	Dev Enterprises	325	HR-38-U-9927	762	30260	11750	18510
5	02-02-23	Okhla Waste Manangement	Dev Enterprises	326	HR-38-Q-7028	763	28780	11500	17280
6	02-02-23	Okhla Waste Manangement	Dev Enterprises	329	HR-38-U-9927	767	28160	11750	16410
7	03-02-23	Okhla Waste Manangement	Dev Enterprises	330	HR-38-Q-7028	770	30220	11500	18720
8	03-02-23	Okhla Waste Manangement	Dev Enterprises	333	HR-38-U-9927	773	29630	11750	17880
9	03-02-23	Okhla Waste Manangement	Dev Enterprises	335	HR-38-U-9927	783	29040	11750	17290
10	03-02-23	Okhla Waste Manangement	Dev Enterprises	336	HR-38-Q-7028	784	29340	11500	17840
11	04-02-23	Okhla Waste Manangement	Dev Enterprises	339	HR-38-U-9927	787	30470	11750	18720
12	04-02-23	Okhla Waste Manangement	Dev Enterprises	341	HR-38-Q-7028	794	29770	11500	18270
13	04-02-23	Okhla Waste Manangement	Dev Enterprises	343	HR-38-U-9927	796	30110	11750	18360
14	05-02-23	Okhla Waste Manangement	Dev Enterprises	345	HR-38-Q-7028	798	28560	11500	17060
15	05-02-23	Okhla Waste Manangement	Dev Enterprises	346	HR-38-U-9927	799	30060	11750	18310
16	05-02-23	Okhla Waste Manangement	Dev Enterprises	349	HR-38-Q-7028	807	28940	11500	17440
17	05-02-23	Okhla Waste Manangement	Dev Enterprises	350	HR-38-U-9927	808	30720	11750	18970
18	06-02-23	Okhla Waste Manangement	Dev Enterprises	352	HR-38-Q-7028	811	29770	11500	18270
19	06-02-23	Okhla Waste Manangement	Dev Enterprises	354	HR-38-U-9927	817	30390	11750	18640
20	06-02-23	Okhla Waste Manangement	Dev Enterprises	356	HR-38-Q-7028	819	27980	11500	16480
21	07-02-23	Okhla Waste Manangement	Dev Enterprises	359	HR-38-U-9927	822	30830	11750	19080
22	07-02-23	Okhla Waste Manangement	Dev Enterprises	360	HR-38-Q-7028	823	27430	11500	15930
23	07-02-23	Okhla Waste Manangement	Dev Enterprises	362	HR-38-Q-7028	826	27980	11500	16480
24	08-02-23	Okhla Waste Manangement	Dev Enterprises	364	HR-38-U-9927	828	30160	11750	18410
25	08-02-23	Okhla Waste Manangement	Dev Enterprises	367	HR-38-Q-7028	831	28470	11500	16970
26	08-02-23	Okhla Waste Manangement	Dev Enterprises	370	HR-38-U-9927	835	30640	11750	18890
27	08-02-23	Okhla Waste Manangement	Dev Enterprises	371	HR-38-Q-7028	836	27620	11500	16120
28	09-02-23	Okhla Waste Manangement	Dev Enterprises	374	HR-38-U-9927	839	29600	11750	17850
29	09-02-23	Okhla Waste Manangement	Dev Enterprises	377	HR-38-U-9927	843	29870	11750	18120
30	10-02-23	Okhla Waste Manangement	Dev Enterprises	378	HR-38-Q-7028	844	29720	11500	18220
31	10-02-23	Okhla Waste Manangement	Dev Enterprises	381	HR-38-U-9927	847	29690	11750	17940
32	11-02-23	Okhla Waste Manangement	Dev Enterprises	384	HR-38-U-9927	852	30760	11750	19010
33	11-02-23	Okhla Waste Manangement	Dev Enterprises	385	HR-38-Q-7028	853	28760	11500	17260
34	11-02-23	Okhla Waste Manangement	Dev Enterprises	387	HR-38-Q-7028	855	29340	11500	17840
35	11-02-23	Okhla Waste Manangement	Dev Enterprises	389	HR-38-U-9927	859	30340	11750	18590
36	12-02-23	Okhla Waste Manangement	Dev Enterprises	393	HR-38-Q-7028	863	30290	11500	18790
37	12-02-23	Okhla Waste Manangement	Dev Enterprises	394	HR-38-U-9927	864	30260	11750	18510
38	12-02-23	Okhla Waste Manangement	Dev Enterprises	397	HR-38-Q-7028	868	29300	11500	17800
39	12-02-23	Okhla Waste Manangement	Dev Enterprises	398	HR-38-U-9927	870	29840	11750	18090
40	13-02-23	Okhla Waste Manangement	Dev Enterprises	401	HR-38-Q-7028	873	29490	11500	17990
41	13-02-23	Okhla Waste Manangement	Dev Enterprises	403	HR-38-U-9927	877	29080	11750	17330
42	13-02-23	Okhla Waste Manangement	Dev Enterprises	405	HR-38-Q-7028	879	28960	11500	17460
43	14-02-23	Okhla Waste Manangement	Dev Enterprises	408	HR-38-Q-7028	882	27860	11500	16360
44	14-02-23	Okhla Waste Manangement	Dev Enterprises	409	HR-38-U-9927	883	30540	11750	18790
45	19-02-23	Okhla Waste Manangement	Dev Enterprises	412	HR-38-U-9927	890	30670	11750	18920
46	20-02-23	Okhla Waste Manangement	Dev Enterprises	413	HR-38-Q-7028	891	29680	11500	18180
47	20-02-23	Okhla Waste Manangement	Dev Enterprises	416	HR-38-U-9927	894	30210	11750	18460
48	22-02-23	Okhla Waste Manangement	Dev Enterprises	421	HR-38-Q-7028	906	28690	11500	17190
49	22-02-23	Okhla Waste Manangement	Dev Enterprises	422	HR-38-U-9927	908	29840	11750	18090
50	23-02-23	Okhla Waste Manangement	Dev Enterprises	425	HR-38-Q-7028	912	29720	11500	18220
51	23-02-23	Okhla Waste Manangement	Dev Enterprises	428	HR-38-Q-7028	919	29310	11500	17810
52	24-02-23	Okhla Waste Manangement	Dev Enterprises	429	HR-38-U-9927	923	30680	11750	18930
53	24-02-23	Okhla Waste Manangement	Dev Enterprises	432	HR-38-Q-7028	927	29170	11500	17670
54	24-02-23	Okhla Waste Manangement	Dev Enterprises	433	HR-38-U-9927	928	28970	11750	17220
55	24-02-23	Okhla Waste Manangement	Dev Enterprises	436	HR-38-U-9927	935	29800	11750	18050
56	24-02-23	Okhla Waste Manangement	Dev Enterprises	437	HR-38-Q-7028	936	29660	11500	18160
57	25-02-23	Okhla Waste Manangement	Dev Enterprises	440	HR-38-Q-7028	941	29840	11500	18340
58	25-02-23	Okhla Waste Manangement	Dev Enterprises	441	HR-38-U-9927	942	30760	11750	19010
59	25-02-23	Okhla Waste Manangement	Dev Enterprises	443	HR-38-U-9927	947	29870	11750	18120



62	26-02-23	Okhla Waste Manangement	Dev Enterprises	448	HR-38-Q-7028	954	29060	11500	17560
	26-02-23	Okhla Waste Manangement	Dev Enterprises	449	HR-38-U-9927	955	28400	11750	16650
63	26-02-23	Okhla Waste Manangement	Dev Enterprises	452	HR-38-U-9927	961	30590	11750	18840
64	26-02-23	Okhla Waste Manangement	Dev Enterprises	453	HR-38-Q-7028	963	29510	11500	18010
65	27-02-23	Okhla Waste Manangement	Dev Enterprises	456	HR-38-Q-7028	966	28730	11500	17230
66	27-02-23	Okhla Waste Manangement	Dev Enterprises	457	HR-38-U-9927	969	30860	11750	19110
67	27-02-23	Okhla Waste Manangement	Dev Enterprises	460	HR-38-Q-7028	973	29120	11500	17620
68	28-02-23	Okhla Waste Manangement	Dev Enterprises	463	HR-38-U-9927	977	29600	11750	17850
69	28-02-23	Okhla Waste Manangement	Dev Enterprises	464	HR-38-Q-7028	978	27970	11500	16470
70	28-02-23	Okhla Waste Manangement	Dev Enterprises	467	HR-38-U-9927	984	29410	11750	17660
71	28-02-23	Okhla Waste Manangement	Dev Enterprises	468	HR-38-Q-7028	985	28210	11500	16710
Total Dispatched									1269080

Verified by



Checked by



Sr No.	Date	Party Name	Transport Name	Lr.No.	Vehicle no.	Challan No.	Gross weight	Tare Weight	Net Weight
1	01-02-23	East Delhi waste processing company ltd.	Dev Enterprises	317	HR-38-W-3503	746	29910	11400	18510
2	01-02-23	East Delhi waste processing company ltd.	Dev Enterprises	318	HR-38-S-1793	747	30370	11680	18690
3	01-02-23	East Delhi waste processing company ltd.	Dev Enterprises	320	HR-38-W-3503	753	27920	11400	16520
4	01-02-23	East Delhi waste processing company ltd.	Dev Enterprises	321	HR-38-S-1793	754	29690	11680	18010
5	02-02-23	East Delhi waste processing company ltd.	Dev Enterprises	324	HR-38-S-1793	761	29120	11680	17640
6	02-02-23	East Delhi waste processing company ltd.	Dev Enterprises	327	HR-38-W-3503	764	30040	11400	18640
7	02-02-23	East Delhi waste processing company ltd.	Dev Enterprises	328	HR-38-S-1793	765	30530	11680	18850
8	03-02-23	East Delhi waste processing company ltd.	Dev Enterprises	331	HR-38-W-3503	771	28100	11400	16800
9	03-02-23	East Delhi waste processing company ltd.	Dev Enterprises	332	HR-38-S-1793	772	30010	11680	18330
10	03-02-23	East Delhi waste processing company ltd.	Dev Enterprises	334	HR-38-S-1793	781	29910	11680	18230
11	04-02-23	East Delhi waste processing company ltd.	Dev Enterprises	337	HR-38-W-3503	785	28670	11400	17270
12	04-02-23	East Delhi waste processing company ltd.	Dev Enterprises	338	HR-38-S-1793	786	29980	11680	18300
13	04-02-23	East Delhi waste processing company ltd.	Dev Enterprises	340	HR-38-S-1793	793	30200	11680	18520
14	04-02-23	East Delhi waste processing company ltd.	Dev Enterprises	342	HR-38-W-3503	795	29120	11400	17720
15	05-02-23	East Delhi waste processing company ltd.	Dev Enterprises	344	HR-38-S-1793	797	28980	11680	17300
16	05-02-23	East Delhi waste processing company ltd.	Dev Enterprises	347	HR-38-W-3503	805	29380	11400	17980
17	05-02-23	East Delhi waste processing company ltd.	Dev Enterprises	348	HR-38-S-1793	806	30370	11680	18690
18	06-02-23	East Delhi waste processing company ltd.	Dev Enterprises	351	HR-38-S-1793	810	29100	11680	17420
19	06-02-23	East Delhi waste processing company ltd.	Dev Enterprises	353	HR-38-W-3503	815	29700	11400	18300
20	06-02-23	East Delhi waste processing company ltd.	Dev Enterprises	355	HR-38-S-1793	818	29510	11680	17830
21	07-02-23	East Delhi waste processing company ltd.	Dev Enterprises	357	HR-38-W-3503	820	28610	11400	17210
22	07-02-23	East Delhi waste processing company ltd.	Dev Enterprises	358	HR-38-S-1793	821	29000	11680	17320
23	07-02-23	East Delhi waste processing company ltd.	Dev Enterprises	361	HR-38-S-1793	825	29770	11680	18090
24	07-02-23	East Delhi waste processing company ltd.	Dev Enterprises	363	HR-38-W-3503	827	30260	11400	18860
25	08-02-23	East Delhi waste processing company ltd.	Dev Enterprises	365	HR-38-S-1793	829	30070	11680	18390
26	08-02-23	East Delhi waste processing company ltd.	Dev Enterprises	366	HR-38-W-3503	830	28360	11400	16960
27	08-02-23	East Delhi waste processing company ltd.	Dev Enterprises	368	HR-38-W-3503	833	28750	11400	17350
28	08-02-23	East Delhi waste processing company ltd.	Dev Enterprises	369	HR-38-S-1793	834	29940	11680	18260
29	09-02-23	East Delhi waste processing company ltd.	Dev Enterprises	372	HR-38-S-1793	837	30020	11680	18340
30	09-02-23	East Delhi waste processing company ltd.	Dev Enterprises	373	HR-38-W-3503	838	28740	11400	17340
31	09-02-23	East Delhi waste processing company ltd.	Dev Enterprises	375	HR-38-W-3503	840	27960	11400	16560
32	09-02-23	East Delhi waste processing company ltd.	Dev Enterprises	376	HR-38-S-1793	842	29300	11680	17620
33	10-02-23	East Delhi waste processing company ltd.	Dev Enterprises	379	HR-38-S-1793	845	30110	11680	18430
34	10-02-23	East Delhi waste processing company ltd.	Dev Enterprises	380	HR-38-W-3503	846	30210	11400	18810
35	10-02-23	East Delhi waste processing company ltd.	Dev Enterprises	382	HR-38-W-3503	850	30590	11400	19190
36	10-02-23	East Delhi waste processing company ltd.	Dev Enterprises	383	HR-38-S-1793	851	28460	11680	16780
37	11-02-23	East Delhi waste processing company ltd.	Dev Enterprises	386	HR-38-S-1793	854	30630	11680	18950
38	11-02-23	East Delhi waste processing company ltd.	Dev Enterprises	388	HR-38-W-3503	857	28770	11400	17370
39	11-02-23	East Delhi waste processing company ltd.	Dev Enterprises	390	HR-38-S-1793	860	29710	11680	18030
40	12-02-23	East Delhi waste processing company ltd.	Dev Enterprises	391	HR-38-W-3503	861	28540	11400	17140
41	12-02-23	East Delhi waste processing company ltd.	Dev Enterprises	392	HR-38-S-1793	862	29010	11680	17330
42	12-02-23	East Delhi waste processing company ltd.	Dev Enterprises	395	HR-38-S-1793	866	29690	11680	18010
43	12-02-23	East Delhi waste processing company ltd.	Dev Enterprises	396	HR-38-W-3503	867	28710	11400	17310
44	13-02-23	East Delhi waste processing company ltd.	Dev Enterprises	399	HR-38-S-1793	871	30220	11680	18540
45	13-02-23	East Delhi waste processing company ltd.	Dev Enterprises	400	HR-38-W-3503	872	28140	11400	16740
46	13-02-23	East Delhi waste processing company ltd.	Dev Enterprises	402	HR-38-W-3503	874	29030	11400	17630
47	13-02-23	East Delhi waste processing company ltd.	Dev Enterprises	404	HR-38-S-1793	878	29420	11680	17740
48	14-02-23	East Delhi waste processing company ltd.	Dev Enterprises	406	HR-38-S-1793	880	28990	11680	17310
49	14-02-23	East Delhi waste processing company ltd.	Dev Enterprises	407	HR-38-W-3503	881	29130	11400	17730
50	19-02-23	East Delhi waste processing company ltd.	Dev Enterprises	410	HR-38-S-1793	886	30170	11680	18490
51	19-02-23	East Delhi waste processing company ltd.	Dev Enterprises	411	HR-38-W-3503	888	28370	11400	16970
52	20-02-23	East Delhi waste processing company ltd.	Dev Enterprises	414	HR-38-S-1793	892	30220	11680	18540
53	20-02-23	East Delhi waste processing company ltd.	Dev Enterprises	415	HR-38-W-3503	893	29700	11400	18300
54	21-02-23	East Delhi waste processing company ltd.	Dev Enterprises	417	HR-38-W-3503	896	30110	11400	18710
55	21-02-23	East Delhi waste processing company ltd.	Dev Enterprises	418	HR-38-S-1793	898	29940	11680	18260
56	22-02-23	East Delhi waste processing company ltd.	Dev Enterprises	419	HR-38-W-3503	904	29890	11400	18490
57	22-02-23	East Delhi waste processing company ltd.	Dev Enterprises	420	HR-38-S-1793	905	30750	11680	19070
58	23-02-23	East Delhi waste processing company ltd.	Dev Enterprises	423	HR-38-W-3503	910	29100	11400	17700
59	23-02-23	East Delhi waste processing company ltd.	Dev Enterprises	424	HR-38-S-1793	911	30060	11680	18380

East Delhi Waste Processing
Company Limited
Ghaziab

CIN No. : L26943RJ1979PLC001935
Phone : 01462-228101-8
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SHREE CEMENT LTD.

An ISO 9001, 14001, 45001 & 50001 Certified Company

Regd. Office

BANGUR NAGAR, POST BOX NO.-33, BEAWAR 305901, RAJASTHAN, INDIA

SCL/RAS/ BHUMI GREEN ENERGY BandhWari Dumpsite, Gurugram-Haryana/2022-23/ 02
Dated: 03/11/2022

CERTIFICATE OF COPROCESSING

This is to certify that we have taken receipt of 338.15 of RDF received from M/S / BHUMI GREEN ENERGY, BandhWari Dumpsite, Gurugram-Haryana Ras site for Co processing at our Cement Plant Located at Ras Dist. Pali, 306107 Cement Kiln during the period of OCT-22 same would be safely and Completely Co processed upon receipt and thereafter will not exist.

RDF Receipt Details for OCT-22

SN	Truck Number	Dispatch Date	Plant Location	Dispatch Wt. MT	Net Wt. MT
1	RJ32GC0873	7-Oct-22	RAS	39.04	38.45
2	RJ32GC7522	15-Oct-22	RAS	35.47	35.36
3	RJ32GC7326	17-Oct-22	RAS	36.42	37.1
4	RJ32GC6822	18-Oct-22	RAS	31.05	30.59
5	RJ09G83555	21-Oct-22	RAS	42.3	42.16
6	RJ09GC6870	21-Oct-22	RAS	41.09	40.51
7	RJ01GD4900	21-Oct-22	RAS	40.64	39.77
8	RJ01GC5701	22-Oct-22	RAS	34	33.44
9	RJ01GC0179	22-Oct-22	RAS	41.24	40.77
			TOTAL	341.25	338.15

Sincerely Yours,

For Shree Cement Limited



JAIPUR OFFICE : SB-187, Babu Nagar, Opp. Rajasthan University, JLN Marg, Jaipur 302015
Phone : 0141 4241200, 4241204

NEW DELHI OFFICE : 122-123, Hans Bhawan, 1, Bahadurshah Zafar Marg, New Delhi 110002
Phone : 011 23370828, 23379218, 23370776

CORP. OFFICE : 21, Strand Road, Kolkata 700001 Phone : 033 22309601-4 Fax : 033 22434226

Certificate of material received for co-processing

Certificate No.: UTCL/AC/AFR/DC/BGE/DEC-22/01-A

Date: 27.12.2022

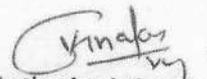
This is to certify that we have received material for co-processing, the following quantities 262.270 MT of Sorted MSW/RDF sent by "BHUMI GREEN ENERGY", at our Aditya Cement Works during the period 01.12.2022 to 30.12.2022. The certificate quantity is not issue to any other entity.

Month	Type of Waste Material	Received Qty (MT)
DEC-2022	Sorted MSW	262.270

The vehicle wise receipt details are given below:

S.No.	Receipt Date	Vehicle Number	Challan Number	Challan Qty. (MT)	Qty. Received (MT)
1	03.12.2022	NL01AD2071	192	34.470	34.570
2	03.12.2022	RJ09GD3127	193	37.990	38.160
3	12.12.2022	NL01AE3102	234	38.470	38.710
4	17.12.2022	HR38U0006	243	37.700	38.060
5	18.12.2022	NL01AE7970	252	37.800	37.920
6	19.12.2022	HR55AG1727	251	37.350	37.390
7	25.12.2022	RJ09GC1427	244	37.270	37.460

Note: This certificate is not valid for any EPR Benefits.


 Authorized Signatory

BHUMI GREEN ENERGY UNIT-6

Plant Add- Bandhwari Dumpsite, Near Toll Tax, Gurugram-Haryana
RDF DISPATCH DETAILS MONTH OF December-2022

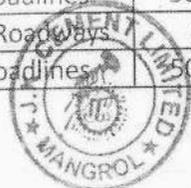
Sr.No.	Date	Party Name	Transport Name	LR.No.	Vehicle no.	Challan No.	Gross weight	Tare Weight	Net Weight (MT)	Receipt Weight (MT)
1	12/2/2022	JK Cement Works Mangrol	JHR Roadlines	5041	NL-01-AE-7257	211	57090	14200	42890	42240
2	12/2/2022	JK Cement Works Mangrol	JHR Roadlines	5042	RJ-09-GD-1527	212	55300	14800	40500	40360
3	12/2/2022	JK Cement Works Mangrol	JHR Roadlines	5043	RJ-09-GD-4827	213	54170	14500	39670	39520
4	12/4/2022	JK Cement Works Mangrol	JHR Roadlines	5044	HR-38-AB-7427	214	56440	14200	42240	40820
5	12/4/2022	JK Cement Works Mangrol	JHR Roadlines	5045	RJ-09-GC-3327	215	56630	14500	42130	41580
6	12/4/2022	JK Cement Works Mangrol	JHR Roadlines	5046	HR-38-AB-6627	216	53810	14100	39710	39180
7	12/4/2022	JK Cement Works Mangrol	JHR Roadlines	5047	HR-38-AB-9827	217	54740	14100	40640	40200
8	12/4/2022	JK Cement Works Mangrol	JHR Roadlines	5048	HR-55-AF-5327	218	57000	15200	41800	41500
9	12/4/2022	JK Cement Works Mangrol	JHR Roadlines	5049	RJ-09-GD-2827	219	52210	14200	38010	37240
10	12/5/2022	JK Cement Works Mangrol	JHR Roadlines	5050	RJ-01-GC-5097	220	50300	15500	34800	34700
11	12/6/2022	JK Cement Works Mangrol	JHR Roadlines	5051	RJ-09-GD-2527	221	50720	13500	37220	36540
12	12/6/2022	JK Cement Works Mangrol	JHR Roadlines	5052	NL-01-AE-7988	222	53540	14170	39370	38500
13	12/6/2022	JK Cement Works Mangrol	JHR Roadlines	5053	NL-01-AE-6021	223	52740	14200	38540	37020
14	12/7/2022	JK Cement Works Mangrol	JHR Roadlines	5054	NL-01-AE-7257	224	54560	14200	40360	39600
15	12/7/2022	JK Cement Works Mangrol	JHR Roadlines	5055	RJ-09-GD-1527	225	52910	14000	38910	38020
16	12/7/2022	JK Cement Works Mangrol	JHR Roadlines	5056	HR-55-AF-0027	226	52760	14500	38260	37860
17	12/7/2022	JK Cement Works Mangrol	JHR Roadlines	5057	HR-38-AB-7427	227	54460	14000	40460	38720
18	12/8/2022	JK Cement Works Mangrol	JHR Roadlines	5058	HR-38-AB-6627	228	52850	14000	38850	38020
19	12/8/2022	JK Cement Works Mangrol	JHR Roadlines	5059	RJ-09-GC-3327	229	54570	14500	40070	39300
20	12/9/2022	JK Cement Works Mangrol	JHR Roadlines	5060	RJ-09-GD-2827	230	57860	14200	43660	42540
21	12/9/2022	JK Cement Works Mangrol	JHR Roadlines	5061	HR-38-AB-8327	231	51300	14000	37300	36700
22	12/9/2022	JK Cement Works Mangrol	JHR Roadlines	5062	RJ-09-GD-4827	232	56170	14500	41670	41220
23	12/9/2022	JK Cement Works Mangrol	JHR Roadlines	5063	RJ-01-GC-0430	233	55720	15000	40720	39720
24	12/10/2022	JK Cement Works Mangrol	JHR Roadlines	5064	RJ-09-GD-5927	235	54960	14000	40960	39460
25	12/10/2022	JK Cement Works Mangrol	JHR Roadlines	5065	RJ-09-GD-5167	236	54460	16000	38460	38280
26	12/11/2022	JK Cement Works Mangrol	JHR Roadlines	5066	RJ-09-GD-1527	237	55740	14000	41740	40920
27	12/11/2022	JK Cement Works Mangrol	JHR Roadlines	5067	HR-55-AF-5327	238	53300	15200	38100	37680



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D. S. Singh
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28	12/11/2022	JK Cement Works Mangrol	JHR Roadlines	5068	NL-01-AE-7257	239	52660	14200	38460	37680
29	12/11/2022	JK Cement Works Mangrol	JHR Roadlines	5070	HR-38-AB-9827	240	51930	14200	37730	37340
30	12/12/2022	JK Cement Works Mangrol	JHR Roadlines	5071	HR-38-AB-6627	241	53040	14000	39040	38160
31	12/12/2022	JK Cement Works Mangrol	JHR Roadlines	5072	RJ-09-GC-3327	242	56310	14500	41810	41180
32	12/13/2022	JK Cement Works Mangrol	JHR Roadlines	5073	RJ-09-GD-2527	245	54430	13500	40930	40100
33	12/13/2022	JK Cement Works Mangrol	JHR Roadlines	5074	HR-38-AB-7427	246	56410	14200	42210	40800
34	12/13/2022	JK Cement Works Mangrol	JHR Roadlines	5075	RJ-09-GD-4827	247	51470	14500	36970	36580
35	12/13/2022	JK Cement Works Mangrol	JHR Roadlines	5076	NL-01-AE-6021	248	52240	14000	38240	36820
36	12/13/2022	JK Cement Works Mangrol	JHR Roadlines	5077	RJ-09-GD-2827	249	52690	14200	38490	37480
37	12/14/2022	JK Cement Works Mangrol	JHR Roadlines	5078	HR-38-AB-8327	250	55800	14200	41600	41160
38	12/14/2022	JK Cement Works Mangrol	JHR Roadlines	5079	HR-55-AF-0027	253	50640	14200	36440	35660
39	12/14/2022	JK Cement Works Mangrol	JHR Roadlines	5080	NL-01-AE-6023	254	53900	14200	39700	37780
40	12/14/2022	JK Cement Works Mangrol	SHYAM Roadways	1	NL-01-AE-3102	255	51060	15300	35760	35760
41	12/15/2022	JK Cement Works Mangrol	SHYAM Roadways	2	NL-01-AB-2127	256	49100	14600	34500	34200
42	12/15/2022	JK Cement Works Mangrol	JHR Roadlines	5081	NL-01-AE-7257	257	58160	14200	43960	43000
43	12/15/2022	JK Cement Works Mangrol	JHR Roadlines	5082	RJ-09-GD-1527	258	53190	14000	39190	38360
44	12/16/2022	JK Cement Works Mangrol	JHR Roadlines	5083	HR-38-AB-9827	260	56830	14000	42830	41980
45	12/16/2022	JK Cement Works Mangrol	JHR Roadlines	5084	RJ-09-GD-5927	261	55680	14000	41680	40280
46	12/16/2022	JK Cement Works Mangrol	JHR Roadlines	5085	HR-38-AB-6627	262	53000	14100	38900	38140
47	12/16/2022	JK Cement Works Mangrol	SHYAM Roadways	3	NL-01-AE-3093	263	52830	15000	37830	37640
48	12/16/2022	JK Cement Works Mangrol	SHYAM Roadways	4	NL-01-AB-9756	265	51830	15200	36630	36520
49	12/16/2022	JK Cement Works Mangrol	JHR Roadlines	5086	HR-55-AF-5327	266	57370	15000	42370	41560
50	12/17/2022	JK Cement Works Mangrol	JHR Roadlines	5087	RJ-09-GC-3327	267	56010	14500	41510	40800
51	12/17/2022	JK Cement Works Mangrol	JHR Roadlines	5088	RJ-09-GD-2527	268	52760	13500	39260	38140
52	12/17/2022	JK Cement Works Mangrol	SHYAM Roadways	4	NL-01-AE-7282	269	54600	15200	39400	39120
53	12/17/2022	JK Cement Works Mangrol	SHYAM Roadways	5	NL-01-AE-3092	270	53250	16000	37250	37250
54	12/18/2022	JK Cement Works Mangrol	JHR Roadlines	5089	RJ-09-GD-4827	275	56510	14500	42010	41500
55	12/18/2022	JK Cement Works Mangrol	JHR Roadlines	5090	RJ-09-GD-2827	278	57100	14200	42900	41860
56	12/18/2022	JK Cement Works Mangrol	SHYAM Roadways	6	NL-01-AE-7281	281	54850	15000	39850	39380
57	12/19/2022	JK Cement Works Mangrol	JHR Roadlines	5091	HR-38-AB-8327	282	52790	14200	38590	37780
58	12/19/2022	JK Cement Works Mangrol	SHYAM Roadways	7	RJ-09-GC-4527	283	52290	15000	37290	37160
59	12/19/2022	JK Cement Works Mangrol	JHR Roadlines	5092	HR-55-AF-0027	284	56040	14200	41840	40940
60	12/20/2022	JK Cement Works Mangrol	SHYAM Roadways	8	NL-01-AE-3102	287	52110	15300	36810	36810
61	12/20/2022	JK Cement Works Mangrol	JHR Roadlines	5093	RJ-09-GD-1527	288	53740	14000	39740	38860



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7/1/23

62	12/20/2022	JK Cement Works Mangrol	SHYAM Roadways	9	RJ-09-GD-3127	291	57690	14700	42990	42380
63	12/20/2022	JK Cement Works Mangrol	JHR Roadlines	5094	HR-38-AB-7427	292	53410	14200	39210	37440
64	12/20/2022	JK Cement Works Mangrol	JHR Roadlines	5095	NL-01-AE-6021	293	55380	14000	41380	36740
65	12/20/2022	JK Cement Works Mangrol	SHYAM Roadways	10	RJ-09-GC-3627	294	54880	15000	39880	39400
66	12/21/2022	JK Cement Works Mangrol	SHYAM Roadways	11	RJ-09-GD-3527	300	50090	14700	35390	35120
67	12/21/2022	JK Cement Works Mangrol	JHR Roadlines	5096	RJ-09-GD-5927	301	56920	14000	42920	41440
68	12/21/2022	JK Cement Works Mangrol	JHR Roadlines	5097	HR-38-AB-6627	302	50080	14000	36080	35100
69	12/21/2022	JK Cement Works Mangrol	SHYAM Roadways	12	NL-01-AE-7280	304	56890	14000	42890	41280
70	12/21/2022	JK Cement Works Mangrol	SHYAM Roadways	13	RJ-09-GC-5227	307	50170	14600	35570	35570
71	12/22/2022	JK Cement Works Mangrol	JHR Roadlines	5098	NL-01-AE-7257	311	53070	14200	38870	37940
72	12/22/2022	JK Cement Works Mangrol	JHR Roadlines	5099	RJ-09-GC-3327	312	55750	14500	41250	40380
73	12/22/2022	JK Cement Works Mangrol	JHR Roadlines	5100	RJ-09-GD-4827	313	55900	14500	41400	41120
74	12/22/2022	JK Cement Works Mangrol	SHYAM Roadways	14	NL-01-AB-2127	314	52180	14600	37580	37380
75	12/22/2022	JK Cement Works Mangrol	JHR Roadlines	5101	RJ-09-GD-2827	317	54490	14200	40290	39300
76	12/23/2022	JK Cement Works Mangrol	SHYAM Roadways	15	HR-55-AG-7027	322	48940	15000	33940	33680
77	12/24/2022	JK Cement Works Mangrol	JHR Roadlines	5102	RJ-09-GD-1527	323	55680	14000	41680	40940
78	12/24/2022	JK Cement Works Mangrol	JHR Roadlines	5103	HR-38-AB-7427	324	57190	14300	42890	41460
79	12/24/2022	JK Cement Works Mangrol	SHYAM Roadways	16	NL-01-AE-3092	325	54320	16000	38320	38320
80	12/24/2022	JK Cement Works Mangrol	JHR Roadlines	5104	RJ-09-GC-1927	326	56500	15000	41500	40280
81	12/24/2022	JK Cement Works Mangrol	JHR Roadlines	5105	HR-55-AF-0027	327	50930	14200	36730	36160
82	12/24/2022	JK Cement Works Mangrol	JHR Roadlines	5106	HR-38-AB-8327	328	51430	14200	37230	36660
83	12/24/2022	JK Cement Works Mangrol	SHYAM Roadways	17	HR-55-AG-6327	331	48070	15300	32770	32700
84	12/24/2022	JK Cement Works Mangrol	SHYAM Roadways	18	NL-01-AB-9756	332	53120	15100	38020	37700
85	12/25/2022	JK Cement Works Mangrol	JHR Roadlines	5107	NL-01-AE-6023	335	56090	15200	40890	40890
86	12/25/2022	JK Cement Works Mangrol	JHR Roadlines	5108	NL-01-AE-6021	336	54400	14000	40400	39140
87	12/25/2022	JK Cement Works Mangrol	JHR Roadlines	5109	HR-38-AB-9827	342	56630	14000	42630	41980
88	12/25/2022	JK Cement Works Mangrol	JHR Roadlines	5110	HR-55-AF-5327	345	58360	15000	43360	42980
89	12/26/2022	JK Cement Works Mangrol	SHYAM Roadways	19	NL-01-AE-3444	350	50600	14400	36200	36080
90	12/26/2022	JK Cement Works Mangrol	SHYAM Roadways	20	RJ-09-GD-3127	351	55810	14700	41110	40940
91	12/26/2022	JK Cement Works Mangrol	JHR Roadlines	5111	NL-01-AE-7257	352	57810	14200	43610	42900
92	12/26/2022	JK Cement Works Mangrol	JHR Roadlines	5112	RJ-09-GD-2827	353	54660	14200	40460	39740
93	12/26/2022	JK Cement Works Mangrol	SHYAM Roadways	21	HR-55-AG-1727	354	56890	14700	42190	42140
94	12/27/2022	JK Cement Works Mangrol	JHR Roadlines	5113	RJ-09-GC-3327	360	58530	14500	44030	43580
95	12/27/2022	JK Cement Works Mangrol	SHYAM Roadways	22	NL-01-AE-3094	360	58360	15000	41360	41000



Vaishali
 7/1/23

96	12/28/2022	JK Cement Works Mangrol	JHR Roadlines	5114	HR-38-AB-6627	361	55800	14000	41800	41200
97	12/28/2022	JK Cement Works Mangrol	JHR Roadlines	5115	RJ-09-GD-4827	363	56270	14500	41770	41520
98	12/28/2022	JK Cement Works Mangrol	SHYAM Roadways	23	RJ-09-GC-4527	367	56130	15300	40830	40830
99	12/29/2022	JK Cement Works Mangrol	SHYAM Roadways	24	RJ-09-GC-1427	368	54530	15300	39230	39230
100	12/29/2022	JK Cement Works Mangrol	JHR Roadlines	5116	HR-38-AB-8327	373	57060	14000	43060	42560
101	12/29/2022	JK Cement Works Mangrol	JHR Roadlines	5117	RJ-09-GD-2527	374	57330	13500	43830	43240
102	12/30/2022	JK Cement Works Mangrol	SHYAM Roadways	25	HR-55-AG-7027	377	57240	15000	42240	42140
103	12/30/2022	JK Cement Works Mangrol	SHYAM Roadways	26	NL-01-AE-3092	378	55590	16000	39590	39590
104	12/30/2022	JK Cement Works Mangrol	JHR Roadlines	5118	NL-01-AE-6023	379	56650	14200	42450	41620
105	12/30/2022	JK Cement Works Mangrol	JHR Roadlines	5119	HR-55-AF-0027	380	55910	14200	41710	41200
106	12/30/2022	JK Cement Works Mangrol	SHYAM Roadways	27	NL-01-AB-9755	383	51830	15300	36530	36260
107	12/30/2022	JK Cement Works Mangrol	SHYAM Roadways	28	NL-01-AE-7282	384	54650	15200	39450	39450
108	12/31/2022	JK Cement Works Mangrol	JHR Roadlines	5120	RJ-09-GC-1927	389	57750	15000	42750	41620
109	12/31/2022	JK Cement Works Mangrol	JHR Roadlines	5121	HR-38-AB-7427	390	56930	14200	42730	41440
110	12/31/2022	JK Cement Works Mangrol	SHYAM Roadways	29	NL-01-AF-3444	391	49820	14400	35420	35420
111	12/31/2022	JK Cement Works Mangrol	JHR Roadlines	5122	HR-38-AB-9827	394	56490	14300	42190	41860
TOTAL IN KGS									4429360	4354260



Verified & Acknowledged

R. S. Mishra
7/1/23

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BHUMI GREEN ENERGY UNIT-6

Plant Add- Bandhwari Dumpsite, Near Toll Tax, Gurugram-Haryana

RDF DISPATCH DETAILS MONTH OF December-2022

Sr.No.	Date	Party Name	Transport Name	Lr.No.	Vehicle no.	Challan No.	Gross weight	Tare Weight	Net Weight
1	12/1/2022	Okhla Waste Manangement	Dev Enterprises	13	HR-38-T-9131	206	31480	12020	19460
2	12/1/2022	Okhla Waste Manangement	Dev Enterprises	14	HR-38-T-0579	207	34320	12300	22020
3	12/1/2022	Okhla Waste Manangement	Dev Enterprises	15	HR-38-R-6507	208	36090	12500	23590
4	12/1/2022	Okhla Waste Manangement	Dev Enterprises	16	HR-38-P-7816	209	32380	12300	20080
5	12/1/2022	Okhla Waste Manangement	Dev Enterprises	17	HR-38-P-7816	210	35620	12700	22920
6	12/15/2022	Okhla Waste Manangement	Dev Enterprises	18	HR-38-P-7816	259	35180	12700	22480
7	12/16/2022	Okhla Waste Manangement	Dev Enterprises	19	HR-38-R-6507	264	33410	12500	20910
8	12/17/2022	Okhla Waste Manangement	Dev Enterprises	20	HR-38-U-9927	271	34240	11750	22490
9	12/17/2022	Okhla Waste Manangement	Dev Enterprises	21	HR-38-Q-7028	272	33280	11500	21780
10	12/18/2022	Okhla Waste Manangement	Dev Enterprises	22	HR-38-U-9927	273	32970	11750	21220
11	12/18/2022	Okhla Waste Manangement	Dev Enterprises	23	HR-38-Q-7028	274	34610	11500	23110
12	12/18/2022	Okhla Waste Manangement	Dev Enterprises	24	HR-38-Q-7028	276	31850	11500	20350
13	12/18/2022	Okhla Waste Manangement	Dev Enterprises	25	HR-38-U-9927	277	33610	11750	21860
14	12/18/2022	Okhla Waste Manangement	Dev Enterprises	26	HR-38-Q-7028	279	33780	11500	22280
15	12/18/2022	Okhla Waste Manangement	Dev Enterprises	27	HR-38-U-9927	280	35070	11750	23320
16	12/19/2022	Okhla Waste Manangement	Dev Enterprises	28	HR-38-U-9927	285	33260	11750	21510
17	12/19/2022	Okhla Waste Manangement	Dev Enterprises	29	HR-38-Q-7028	286	31960	11500	20460
18	12/20/2022	Okhla Waste Manangement	Dev Enterprises	30	HR-38-U-9927	289	31440	11750	19690
19	12/20/2022	Okhla Waste Manangement	Dev Enterprises	31	HR-38-Q-7028	290	30560	11500	19060
20	12/20/2022	Okhla Waste Manangement	Dev Enterprises	32	HR-38-U-9927	295	33230	11750	21480
21	12/20/2022	Okhla Waste Manangement	Dev Enterprises	33	HR-38-Q-7028	296	31070	11500	19570
22	12/21/2022	Okhla Waste Manangement	Dev Enterprises	34	HR-38-U-9927	298	31200	11750	19450
23	12/21/2022	Okhla Waste Manangement	Dev Enterprises	35	HR-38-Q-7028	299	30930	11500	19430

24	12/21/2022	Okhla Waste Manangement	Dev Enterprises	36	HR-38-U-9927	303	32800	11750	21050
25	12/21/2022	Okhla Waste Manangement	Dev Enterprises	37	HR-38-Q-7028	305	31500	11500	20000
26	12/22/2022	Okhla Waste Manangement	Dev Enterprises	40	HR-38-U-9927	309	33280	11750	21530
27	12/22/2022	Okhla Waste Manangement	Dev Enterprises	41	HR-38-Q-7028	310	32140	11500	20640
28	12/22/2022	Okhla Waste Manangement	Dev Enterprises	42	HR-38-U-9927	315	32490	11750	20740
29	12/22/2022	Okhla Waste Manangement	Dev Enterprises	43	HR-38-Q-7028	316	30830	11500	19330
30	12/23/2022	Okhla Waste Manangement	Dev Enterprises	46	HR-38-U-9927	320	33220	11750	21470
31	12/23/2022	Okhla Waste Manangement	Dev Enterprises	47	HR-38-Q-7028	321	31030	11500	19530
32	12/24/2022	Okhla Waste Manangement	Dev Enterprises	50	HR-38-U-9927	333	32760	11750	21010
33	12/24/2022	Okhla Waste Manangement	Dev Enterprises	51	HR-38-Q-7028	334	33430	11500	21930
34	12/25/2022	Okhla Waste Manangement	Dev Enterprises	53	HR-38-U-9927	338	31600	11750	19850
35	12/25/2022	Okhla Waste Manangement	Dev Enterprises	55	HR-38-Q-7028	340	30870	11500	19370
36	12/25/2022	Okhla Waste Manangement	Dev Enterprises	57	HR-38-U-9927	343	30840	11750	19090
37	12/25/2022	Okhla Waste Manangement	Dev Enterprises	59	HR-38-Q-7028	346	32470	11500	20970
38	12/26/2022	Okhla Waste Manangement	Dev Enterprises	62	HR-38-Q-7028	349	31960	11500	20460
39	12/27/2022	Okhla Waste Manangement	Dev Enterprises	65	HR-38-U-9927	357	30820	11750	19070
40	12/27/2022	Okhla Waste Manangement	Dev Enterprises	66	HR-38-Q-7028	358	30690	11500	19190
41	12/28/2022	Okhla Waste Manangement	Dev Enterprises	69	HR-38-U-9927	365	32140	11750	20390
42	12/28/2022	Okhla Waste Manangement	Dev Enterprises	70	HR-38-Q-7028	366	30480	11500	18980
43	12/29/2022	Okhla Waste Manangement	Dev Enterprises	73	HR-38-U-9927	371	31570	11750	19820
44	12/29/2022	Okhla Waste Manangement	Dev Enterprises	74	HR-38-Q-7028	372	30940	11500	19440
45	12/31/2022	Okhla Waste Manangement	Dev Enterprises	79	HR-38-U-9927	385	31640	11750	19890
46	12/31/2022	Okhla Waste Manangement	Dev Enterprises	80	HR-38-Q-7028	386	30170	11500	18670
47	12/31/2022	Okhla Waste Manangement	Dev Enterprises	85	HR-38-U-9927	395	31460	11750	19710
TOTAL									970650



BHUMI GREEN ENERGY UNIT-6									
Plant Add- Bandhwari Dumpsite, Near Toll Tax, Gurugram-Haryana									
RDF DISPATCH DETAILS MONTH OF December-2022									
Sr.No.	Date	Party Name	Transport Name	Lr.No.	Vehicle no.	Challan No.	Gross weight	Tare Weight	Net Weight
1	12/21/2022	East Delhi waste processing company ltd.	Dev Enterprises	38	HR-38-W-3503	306	29850	11400	18450
2	12/21/2022	East Delhi waste processing company ltd.	Dev Enterprises	39	HR-38-S-1795	308	32150	11680	20470
3	12/22/2022	East Delhi waste processing company ltd.	Dev Enterprises	44	HR-38-W-3503	318	30880	11400	19480
4	12/22/2022	East Delhi waste processing company ltd.	Dev Enterprises	45	HR-38-S-1793	319	29800	11680	18120
5	12/24/2022	East Delhi waste processing company ltd.	Dev Enterprises	48	HR-38-S-1793	329	33070	11680	21390
6	12/24/2022	East Delhi waste processing company ltd.	Dev Enterprises	49	HR-38-W-3503	330	31980	11400	20580
7	12/24/2022	East Delhi waste processing company ltd.	Dev Enterprises	52	HR-38-W-3503	337	30960	11400	19560
8	12/25/2022	East Delhi waste processing company ltd.	Dev Enterprises	54	HR-38-S-1793	339	33760	11680	22080
9	12/25/2022	East Delhi waste processing company ltd.	Dev Enterprises	56	HR-38-W-3503	341	29810	11400	18410
10	12/25/2022	East Delhi waste processing company ltd.	Dev Enterprises	58	HR-38-S-1793	344	32570	11680	20890
11	12/25/2022	East Delhi waste processing company ltd.	Dev Enterprises	60	HR-38-W-3503	347	30650	11400	19250
12	12/26/2022	East Delhi waste processing company ltd.	Dev Enterprises	61	HR-38-S-1793	348	31760	11680	20080
13	12/26/2022	East Delhi waste processing company ltd.	Dev Enterprises	63	HR-38-W-3503	355	31390	11400	19990
14	12/27/2022	East Delhi waste processing company ltd.	Dev Enterprises	64	HR-38-S-1793	356	32140	11680	20460
15	12/27/2022	East Delhi waste processing company ltd.	Dev Enterprises	67	HR-38-W-3503	362	34070	11400	22670
16	12/28/2022	East Delhi waste processing company ltd.	Dev Enterprises	68	HR-38-S-1793	364	32970	11680	21290
17	12/28/2022	East Delhi waste processing company ltd.	Dev Enterprises	71	HR-38-S-1793	369	32360	11680	20680
18	12/29/2022	East Delhi waste processing company ltd.	Dev Enterprises	72	HR-38-W-3503	370	30880	11400	19480
19	12/29/2022	East Delhi waste processing company ltd.	Dev Enterprises	75	HR-38-W-3503	375	29810	11400	18410
20	12/30/2022	East Delhi waste processing company ltd.	Dev Enterprises	76	HR-38-S-1793	376	32640	11680	20960
21	12/30/2022	East Delhi waste processing company ltd.	Dev Enterprises	77	HR-38-W-3503	381	33070	11400	21670
22	12/30/2022	East Delhi waste processing company ltd.	Dev Enterprises	78	HR-38-S-1793	382	31250	11680	19570
23	12/31/2022	East Delhi waste processing company ltd.	Dev Enterprises	81	HR-38-W-3503	387	31410	11400	20010

24	12/31/2022	East Delhi waste processing company ltd.	Dev Enterprises	82	HR-38-S-1793	388	32570	11680	20890
25	12/31/2022	East Delhi waste processing company ltd.	Dev Enterprises	83	HR-38-S-1793	392	33760	11680	22080
26	12/31/2022	East Delhi waste processing company ltd.	Dev Enterprises	84	HR-38-W-3503	393	28860	11400	17460
TOTAL									524380

East Delhi Waste Processing
Company Limited
Ghaziपुर

Arjun Goyal
Ved Prakash

East Delhi Waste Processing
Company Limited
Ghaziपुर

Arjun Goyal
Ved Prakash

BHUMI GREEN ENERGY UNIT-6

Plant Add- Banunwari Dumpsite, Near Toll Tax, Gurugram-Haryana

610

RDF DISPATCH DETAILS MONTH OF JANUARY-2023 (1- JAN-2023 TO 07-JAN-2023)

Sr.No.	Date	Party Name	Transport Name	Lr.No.	Vehicle no.	Challan No.	Gross weight	Tare Weight	Net Weight	Receipt Qty (In Kgs)
1	1/1/2023	JK Cement Works	SHYAM Roadways	30	NL-01-AB-9756	396	51410	15000	36410	36200
2	1/1/2023	JK Cement Works	JHR Roadlines	5123	HR-55-AF-5327	401	57670	15000	42670	42240
3	1/1/2023	JK Cement Works	JHR Roadlines	5124	NL-01-AE-7257	403	55260	14200	41060	40420
4	1/1/2023	JK Cement Works	SHYAM Roadways	31	NL-01-AE-3098	405	49680	15000	34680	34560
5	1/2/2023	JK Cement Works	SHYAM Roadways	32	RJ-09-GC-1427	407	52630	15300	37330	37330
6	1/2/2023	JK Cement Works	JHR Roadlines	5125	RJ-09-GC-3539	412	56470	16000	40470	40360
7	1/2/2023	JK Cement Works	JHR Roadlines	5126	RJ-09-GD-2827	413	55430	14200	41230	40260
8	1/2/2023	JK Cement Works	JHR Roadlines	5127	RJ-09-GD-1527	414	56970	14000	42970	42340
9	1/3/2023	JK Cement Works	JHR Roadlines	5128	RJ-09-GC-3327	421	54650	15000	39650	39650
10	1/3/2023	JK Cement Works	JHR Roadlines	5129	HR-38-AB-6627	422	53990	14000	39990	39420
11	1/3/2023	JK Cement Works	SHYAM Roadways	32	HR-38-U-0006	423	56530	15000	41530	41530
12	1/3/2023	JK Cement Works	JHR Roadlines	5130	RJ-09-GD-5927	424	55910	14000	41910	40680
13	1/3/2023	JK Cement Works	JHR Roadlines	5131	HR-55-AG-1727	425	56180	14700	41480	41280
14	1/4/2023	JK Cement Works	JHR Roadlines	5132	RJ-09-GD-4827	433	58290	14500	43790	43740
15	1/4/2023	JK Cement Works	SHYAM Roadways	33	NL-01-AE-3102	434	55830	15300	40530	40520
16	1/4/2023	JK Cement Works	JHR Roadlines	5133	RJ-09-GD-2527	435	55470	13500	41970	41160
17	1/4/2023	JK Cement Works	SHYAM Roadways	34	RJ-09-GC-3627	436	55340	15200	40140	40140
18	1/5/2023	JK Cement Works	JHR Roadlines	5134	HR-38-AB-8327	442	54460	14000	40460	39860
19	1/5/2023	JK Cement Works	SHYAM Roadways	35	RJ-09-GC-4527	443	56030	15200	40830	40830
20	1/5/2023	JK Cement Works	JHR Roadlines	5135	NL-01-AE-6021	444	52120	14000	38120	36960
21	1/5/2023	JK Cement Works	SHYAM Roadways	36	RJ-09-GD-3527	446	57420	14700	42720	42600
22	1/6/2023	JK Cement Works	JHR Roadlines	5136	NL-01-AE-6023	453	53030	14180	38850	37840
23	1/6/2023	JK Cement Works	JHR Roadlines	5137	HR-55-AF-0027	454	51090	14200	36890	36260
24	1/6/2023	JK Cement Works	SHYAM Roadways	37	RJ-09-GC-3427	455	55240	15200	40040	40040
25	1/6/2023	JK Cement Works	SHYAM Roadways	38	NL-01-AE-3093	456	49710	15000	34710	34680
26	1/7/2023	JK Cement Works	JHR Roadlines	5138	HR-55-AG-2627	464	55110	14000	41110	39400
TOTAL									1041540	1030300



Verified.
 Sanjay
 10/01/23

BHUMI GREEN ENERGY UNIT-6									
Plant Add- Bandhwari Dumpsite, Near Toll Tax, Gurugram-Haryana									
RDF DISPATCH DETAILS MONTH OF JANUARY-2023 (1-JAN-2023 TO 7-JAN-2023)									
Sr.No.	Date	Party Name	Transport Name	Lr.No.	Vehicle no.	Challan No.	Gross weight	Tare Weight	Net Weight
1	1/1/2023	Okhla Waste Manangement	Dev Enterprises	86	HR-38-Q-7028	397	29990	11500	18490
2	1/1/2023	Okhla Waste Manangement	Dev Enterprises	89	HR-38-U-9927	400	30730	11750	18980
3	1/1/2023	Okhla Waste Manangement	Dev Enterprises	92	HR-38-U-9927	406	32050	11750	20300
4	1/2/2023	Okhla Waste Manangement	Dev Enterprises	93	HR-38-Q-7028	408	32940	11500	21440
5	1/2/2023	Okhla Waste Manangement	Dev Enterprises	96	HR-38-U-9927	411	29640	11750	17890
6	1/3/2023	Okhla Waste Manangement	Dev Enterprises	99	HR-38-U-9927	417	31060	11750	19310
7	1/3/2023	Okhla Waste Manangement	Dev Enterprises	100	HR-38-Q-7028	418	32140	11500	20640
8	1/3/2023	Okhla Waste Manangement	Dev Enterprises	104	HR-38-U-9927	427	32410	11750	20660
9	1/4/2023	Okhla Waste Manangement	Dev Enterprises	106	HR-38-U-9927	429	30150	11750	18400
10	1/4/2023	Okhla Waste Manangement	Dev Enterprises	107	HR-38-Q-7028	430	29020	11500	17520
11	1/4/2023	Okhla Waste Manangement	Dev Enterprises	111	HR-38-Q-7028	438	29780	11500	18280
12	1/5/2023	Okhla Waste Manangement	Dev Enterprises	114	HR-38-Q-7028	441	28900	11500	17400
13	1/5/2023	Okhla Waste Manangement	Dev Enterprises	117	HR-38-U-9927	448	32110	11750	20360
14	1/5/2023	Okhla Waste Manangement	Dev Enterprises	118	HR-38-Q-7028	449	28680	11500	17180
15	1/6/2023	Okhla Waste Manangement	Dev Enterprises	123	HR-38-Q-7028	459	29680	11500	18180
16	1/6/2023	Okhla Waste Manangement	Dev Enterprises	124	HR-38-U-9927	460	29490	11750	17740
17	1/7/2023	Okhla Waste Manangement	Dev Enterprises	127	HR-38-U-9927	463	31030	11750	19280
18	1/7/2023	Okhla Waste Manangement	Dev Enterprises	130	HR-38-Q-7028	467	32310	11500	20810
TOTAL									342860

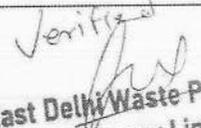


BHUMI GREEN ENERGY UNIT-6

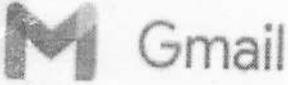
Plant Add- Bandhwari Dumpsite, Near Toll Tax, Gurugram-Haryana

RDF DISPATCH DETAILS MONTH OF JANUARY-2023 (1-JAN-2023 TO 7-JAN-2023)

Sr.No.	Date	Party Name	Transport Name	Lr.No.	Vehicle no.	Challa n No.	Gross weight	Tare Weight	Net Weight
1	1/1/2023	East Delhi waste processing company ltd.	Dev Enterprises	87	HR-38-S-1793	398	33140	11680	21460
2	1/1/2023	East Delhi waste processing company ltd.	Dev Enterprises	88	HR-38-W-3503	399	31610	11400	20210
3	1/1/2023	East Delhi waste processing company ltd.	Dev Enterprises	90	HR-38-W-3503	402	30990	11400	19590
4	1/1/2023	East Delhi waste processing company ltd.	Dev Enterprises	91	HR-38-S-1793	404	31740	11680	20060
5	1/2/2023	East Delhi waste processing company ltd.	Dev Enterprises	94	HR-38-W-3503	409	31120	11400	19720
6	1/2/2023	East Delhi waste processing company ltd.	Dev Enterprises	95	HR-38-S-1793	410	30650	11680	18970
7	1/2/2023	East Delhi waste processing company ltd.	Dev Enterprises	97	HR-38-W-3503	415	30090	11400	18690
8	1/2/2023	East Delhi waste processing company ltd.	Dev Enterprises	98	HR-38-S-1793	416	31540	11680	19860
9	1/3/2023	East Delhi waste processing company ltd.	Dev Enterprises	101	HR-38-W-3503	419	29140	11400	17740
10	1/3/2023	East Delhi waste processing company ltd.	Dev Enterprises	102	HR-38-S-1793	420	29870	11680	18190
11	1/3/2023	East Delhi waste processing company ltd.	Dev Enterprises	103	HR-38-W-3503	426	30350	11400	18950
12	1/3/2023	East Delhi waste processing company ltd.	Dev Enterprises	105	HR-38-S-1793	428	33620	11680	21940
13	1/4/2023	East Delhi waste processing company ltd.	Dev Enterprises	108	HR-38-S-1793	431	30110	11680	18430
14	1/4/2023	East Delhi waste processing company ltd.	Dev Enterprises	109	HR-38-W-3503	432	31270	11400	19870
15	1/4/2023	East Delhi waste processing company ltd.	Dev Enterprises	110	HR-38-S-1793	437	29470	11680	17790
16	1/5/2023	East Delhi waste processing company ltd.	Dev Enterprises	112	HR-38-W-3503	439	31250	11400	19850
17	1/5/2023	East Delhi waste processing company ltd.	Dev Enterprises	113	HR-38-S-1793	440	30410	11680	18730
18	1/5/2023	East Delhi waste processing company ltd.	Dev Enterprises	115	HR-38-W-3503	445	30160	11400	18760
19	1/5/2023	East Delhi waste processing company ltd.	Dev Enterprises	116	HR-38-S-1793	447	31610	11680	19930
20	1/6/2023	East Delhi waste processing company ltd.	Dev Enterprises	119	HR-38-W-3503	451	31780	11400	20380
21	1/6/2023	East Delhi waste processing company ltd.	Dev Enterprises	120	HR-38-S-1793	452	30750	11680	19070
22	1/6/2023	East Delhi waste processing company ltd.	Dev Enterprises	121	HR-38-W-3503	457	32630	11400	21230
23	1/6/2023	East Delhi waste processing company ltd.	Dev Enterprises	122	HR-38-S-1793	458	31780	11680	20100
24	1/7/2023	East Delhi waste processing company ltd.	Dev Enterprises	125	HR-38-S-1793	461	30570	11680	18890
25	1/7/2023	East Delhi waste processing company ltd.	Dev Enterprises	126	HR-38-W-3503	462	31770	11400	20370
26	1/7/2023	East Delhi waste processing company ltd.	Dev Enterprises	128	HR-38-S-1793	465	30070	11680	18390
27	1/7/2023	East Delhi waste processing company ltd.	Dev Enterprises	129	HR-38-W-3503	466	31100	11400	19700
TOTAL									526870

Verified

 East Delhi Waste Processing
 Company Limited
 Ghazipur


 East Delhi Waste Processing
 Company Limited
 Ghazipur



Assistant Engineer SBM <ae.sbm@mcg.gov.in>

Confirmation Regarding Co-Processing certificate

3 messages

Assistant Engineer SBM <ae.sbm@mcg.gov.in>

Sat, Mar 25, 2023 at 11:36 AM

To: eastdelhimcdenergyplant@yahoo.com

Cc: Additional Commissioner 4 <adcmc4@mcg.gov.in>, Joint Commissioner SBM <jcsbm@mcg.gov.in>, EE SBM <ee.sbm@mcg.gov.in>

On the subject cited above It is requested to you that a Co-Processing certificate has been received from M/s Bhumi green Energy from dated 08-01-2023 to 28-02-2023 has been generated from your organisation i.e. East Delhi Waste Processing Company Ltd. May kindly give your confirmation regarding above mentioned Co-Processing certificate whether issued from your organisation or not .

 **EAST DELHI JAN TO FEB 2023.pdf**
2544K

Joint Commissioner SBM <jcsbm@mcg.gov.in>

Sat, Mar 25, 2023 at 11:39 AM

To: EE SBM <ee.sbm@mcg.gov.in>, Assistant Engineer SBM <ae.sbm@mcg.gov.in>

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 **EAST DELHI JAN TO FEB 2023.pdf**
2544K

eastdelhimcdenergyplant@yahoo.com <eastdelhimcdenergyplant@yahoo.com>

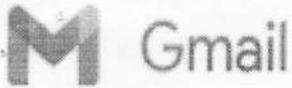
Sat, Mar 25, 2023 at 12:10 PM

To: Assistant Engineer SBM <ae.sbm@mcg.gov.in>

Yes, I confirm

[Quoted text hidden]

614



Assistant Engineer SBM <ae.sbm@mcg.gov.in>

Conformation Regarding Co-Processing certificate

2 messages

Assistant Engineer SBM <ae.sbm@mcg.gov.in>

Sat, Mar 25, 2023 at 11:48 AM

To: okhlasouthdelhijindalenergypla@gmail.com

Cc: Additional Commissioner 4 <adcmc4@mcg.gov.in>, Joint Commissioner SBM <jcsbm@mcg.gov.in>, EE SBM <ee.sbm@mcg.gov.in>

On the subject cited above It is requested to you that a Co-Processing certificate has been received from M/s Bhumi green Energy from dated 08-01-2023 to 28-02-2023 has been generated from your organisation i.e. OKHLA WASTE MANAGEMENT. May kindly give your confirmation regarding above mentioned Co-Processing certificate whether issued from your organisation or not .

 **OKHALA WASTE JAN TO FEB 2023.pdf**
3112K

Okhla south delhi Jindal energy plant <okhlasouthdelhijindalenergypla@gmail.com> Sat, Mar 25, 2023 at 12:01 PM

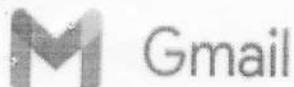
To: Assistant Engineer SBM <ae.sbm@mcg.gov.in>

Cc: Additional Commissioner 4 <adcmc4@mcg.gov.in>, Joint Commissioner SBM <jcsbm@mcg.gov.in>, EE SBM <ee.sbm@mcg.gov.in>

Yes, I confirm.

[Quoted text hidden]

615



Assistant Engineer SBM <ae.sbm@mcg.gov.in>

Confirmation Regarding Co-Processing certificate

2 messages

Assistant Engineer SBM <ae.sbm@mcg.gov.in>

Sat, Mar 25, 2023 at 11:51 AM

To: "narelamcdbawana@gmail.com" <narelamcdbawana@gmail.com>

Cc: Additional Commissioner 4 <adcmc4@mcg.gov.in>, Joint Commissioner SBM <jcsbm@mcg.gov.in>, EE SBM <ee.sbm@mcg.gov.in>

On the subject cited above It is requested to you that a Co-Processing certificate has been received from M/s Bhumi green Energy from dated 22-01-2023 to 28-02-2023 has been generated from your organisation i.e. Narela Waste to Energy Plant. May kindly give your confirmation regarding above mentioned Co-Processing certificate whether issued from your organisation or not .

 **NARELA WTE JAN TO FEB 2023.pdf**
978K

Narelamcd Bhawana <narelamcdbawana@gmail.com>

Sat, Mar 25, 2023 at 11:59 AM

To: Assistant Engineer SBM <ae.sbm@mcg.gov.in>

Ok the received mail

[Quoted text hidden]

616



Assistant Engineer SBM <ae.sbm@mcg.gov.in>

Confirmation Regarding Co-Processing certificate

2 messages

Assistant Engineer SBM <ae.sbm@mcg.gov.in>

Sat, Mar 25, 2023 at 11:44 AM

To: "xchange@maxxchange.in" <xchange@maxxchange.in>

Cc: Additional Commissioner 4 <adcmc4@mcg.gov.in>, Joint Commissioner SBM <jcsbm@mcg.gov.in>, EE SBM <ee.sbm@mcg.gov.in>

On the subject cited above It is requested to you that a Co-Processing certificate has been received from M/s Bhumi green Energy from dated 10-1-2023 to 10-02-2023 has been generated from your organisation i.e. Max Positive Ltd. May kindly give your confirmation regarding above mentioned Co-Processing certificate whether issued from your organisation or not .

 **MAX POSITIVE.pdf**
113K**Max Xchange** <xchange@maxxchange.in>

Sat, Mar 25, 2023 at 4:41 PM

To: Assistant Engineer SBM <ae.sbm@mcg.gov.in>

Cc: Additional Commissioner 4 <adcmc4@mcg.gov.in>, Joint Commissioner SBM <jcsbm@mcg.gov.in>, EE SBM <ee.sbm@mcg.gov.in>

Namaskaar

Yes we have collected the Recyclables from Bhumi Green to be processed and recycled.

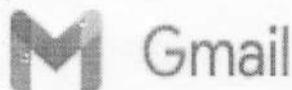
Regards,

For Max Positive Pvt Ltd

Kiran Kanwar

98184 72777

[Quoted text hidden]



Assistant Engineer SBM <ae.sbm@mcg.gov.in>

617

Fwd: Require receipt of acknowledgement certificate

1 message

BHUMI GREEN ENERGY BHUMI GREEN ENERGY <bhumigreenenergy@gmail.com> Sat, Mar 25, 2023 at 4:05 PM

Reply-To: bhumigreenenergy@gmail.com

To: Assistant Engineer SBM <ae.sbm@mcg.gov.in>

Cc: EE SBM <ee.sbm@mcg.gov.in>

----- Forwarded message -----

From: **Sejal Kanthalia** <Sejal.Kanthalia@jkcement.com>

Date: Mon, Mar 20, 2023 at 8:42 AM

Subject: RE: Require receipt of acknowledgement certificate

To: bhumigreenenergy@gmail.com <bhumigreenenergy@gmail.com>

Cc: abhijeet.raikar <abhijeet.raikar@bhumigreen.com>, anil.tambe@bhumigreen.com <anil.tambe@bhumigreen.com>, info@bhumigreen.com <info@bhumigreen.com>, RBM Tripathi <RBM.Tripathi@jkcement.com>, pankaj.pasalkar <pankaj.pasalkar@bhumigreen.com>, Kamlesh Singh <kamleshsingh0733@gmail.com>, Sumit Kumar Singh <Sumit.Singh@jkcement.com>

Dear sir,

Please find attached acknowledgement certificate.

Regards**Sejal Kanthalia****From:** BHUMI GREEN ENERGY BHUMI GREEN ENERGY <bhumigreenenergy@gmail.com>**Sent:** Sunday, March 19, 2023 6:04 PM**To:** Sumit Kumar Singh <Sumit.Singh@jkcement.com>**Cc:** abhijeet.raikar <abhijeet.raikar@bhumigreen.com>; anil.tambe@bhumigreen.com; info@bhumigreen.com; RBM Tripathi <RBM.Tripathi@jkcement.com>; pankaj.pasalkar <pankaj.pasalkar@bhumigreen.com>; Kamlesh Singh <kamleshsingh0733@gmail.com>; Sejal Kanthalia <Sejal.Kanthalia@jkcement.com>**Subject:** Require receipt of acknowledgement certificate

[This email is from outside the organization]

Dear sumit sir

618

We kindly request you to provide us with a receipt of acknowledgement certificate on your company letterhead. Details of RDF(Dry Waste) dispatch in excel format attached herewith the male for your reference.

Location of loading site - Bhumi Green Energy Unit 6 - Dumpsite at Bandhwari,Gurugram Faridabad Road,Gurugram,Haryana 1220102.

Thanks & Regards

Bhumi Green Energy

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 **acknowledgement certificate_01.pdf**
252K



BHUMI GREEN ENERGY

619
BIO-MINING

BANDHWARI DUMP SITE MCG & MCF
OUTPUT SCREENING MATERIAL WEIGHT *Jan-23*

DATE	SR. NO.	VEHICLE NO.	GROSS WEIGHT	TARE WEIGHT	NET WEIGHT	DATE OF FEEDING	RUNNING HRS.	R.D.F.	COMPOST	INERT	C & D	SIGN. MCG	SIGN. BHUMI GREEN	REMARKS
0-1-23	63	HR-38-T 1839	35360	12200	23160							<i>7/10/23</i>		Bio-Soil
0-1-23	64	HR-38-T 1839	38360	11400	26960							<i>7/10/23</i>	<i>10/10/23</i>	u
2-1-23	65	HR-38-T 1839	35340	12110	23230							<i>7/10/23</i>		u
2-1-23	66	HR-38-T 1839	38380	12500	25880							<i>7/10/23</i>		u
2-1-23	67	HR-38-T 1839	27770	11000	16770							<i>7/10/23</i>		u
2-1-23	68	HR-38-T 1839	33350	14000	19350							<i>7/10/23</i>		u
2-1-23	69	HR-38-T 1839	33350	12150	21200							<i>7/10/23</i>		u
2-1-23	70	HR-38-T 1839	29840	10770	19070							<i>7/10/23</i>		u
2-1-23	71	HR-38-T 1839	54080	16200	37880							<i>7/10/23</i>		u
2-1-23	72	HR-38-T 1839	35480	11100	24380							<i>7/10/23</i>		u
2-1-23	73	HR-38-T 1839	37070	12620	24450							<i>7/10/23</i>		u
2-1-23	74	HR-38-T 1839	37200	12200	25000							<i>7/10/23</i>		u
2-1-23	75	HR-38-T 1839	34970	11400	23570							<i>7/10/23</i>	<i>10/10/23</i>	u
2-1-23	76	HR-38-T 1839	36060	12110	23950							<i>7/10/23</i>		u
2-1-23	77	HR-38-T 1839	34000	12500	21500							<i>7/10/23</i>		u
2-1-23	78	HR-38-T 1839	29090	11100	17990							<i>7/10/23</i>		u
2-1-23	79	HR-38-T 1839	50980	15200	35780							<i>7/10/23</i>		u
2-1-23	80	HR-38-T 1839	36390	14600	22390							<i>7/10/23</i>		u
2-1-23	81	HR-38-T 1839	34530	12150	22420							<i>7/10/23</i>		u
2-1-23	82	HR-38-T 1839	29000	10170	18830							<i>7/10/23</i>		u
2-1-23	83	HR-38-T 1839	32130	11100	21030							<i>7/10/23</i>		u
2-1-23	84	HR-38-T 1839	35310	12670	22640							<i>7/10/23</i>		u
2-1-23	85	HR-38-T 1839	38850	12200	26650							<i>7/10/23</i>		u
2-1-23	86	HR-38-T 1839	30870	11400	19470							<i>7/10/23</i>		u
2-1-23	87	HR-38-T 1839	32000	12110	19890							<i>7/10/23</i>		u
2-1-23	88	HR-38-T 1839	34100	12500	21600							<i>7/10/23</i>		u
2-1-23	89	HR-38-T 1839	56490	16000	40490							<i>7/10/23</i>	<i>10/10/23</i>	Rio-Soil
2-1-23	90	HR-38-T 1839	27870	11100	16770							<i>7/10/23</i>		RDF
2-1-23	91	HR-38-T 1839	35500	14000	21500							<i>7/10/23</i>		Bio-Soil
2-1-23	92	HR-38-T 1839	36670	12150	24520							<i>7/10/23</i>		u
2-1-23	93	HR-38-T 1839	29460	10170	19290							<i>7/10/23</i>		u
												<i>7/10/23</i>		Bio-Soil



BHUMI GREEN ENERGY

Plant Add:- Bandhwari Dump Site, Near Toll Tax Gurugram Haryana

Mo No:- 9519070990, 7775092692

623

Municipal Corporation Gurugram

DELIVERY CHALLAN

Challan Sr No	206		
Date	01-12-2022		
Consignor Name	Name:- Bhumi Green Energy	Consignee Name	Okhla waste management
Site Add:- Bandhwari SLP Site, Near Gurugram - Faridabad Toll Tax, Gurugram, Haryana		Dispatch To:-	Timarpur
			Remark
Transporter Name	Dr. Usha Prises		
Address	Dr. Usha		
Vehicle No.	HR-35-T-9131		
Driver Name	Sandip		
Mobile No-	9560913478		
	Description Of Material	Gross WT	31480
	Dry Waste / RDF	Tare WT	17020
		Net WT	19460

It is Certified that particular given above are true and correct



Main Gate Security

Auth. Signature

Municipal Corporation Gurugram

Auth. Signature

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWARI SLP SITE GURUGRAM HARYANA PH-3

RST No. : 3972 VEHICLE NO : HR-35-T-9131
 CUSTOMER : Timarpur-Okhla Waste Management Company Ltd. MATERIAL : RDF

GROSS WL : 31480.00 kg Date & Time : 01-12-2022 02:08:37
 TARE WL : 12020.00 kg Date & Time : 01-12-2022 02:08:37
 Net WL : 19460.00 kg Weight in words : Nineteen Thousand Four Hundred And Sixty kg

This is computer generated and verified slip.



BHUMI GREEN ENERGY

BHUMI GREEN ENERGY

Plant Add:- Bandhwari Dump Site, Near Toll Tax Gurugram Haryana

Mo No:- 9519070990, 7775092692

624

Municipal Corporation Gurugram

DELIVERY CHALLAN

Challan Sr No	207		
Date	01-12-2022		
Consignor Name		Consignee Name	Okhla waste management
Name:- Bhumi Green Energy		Name:- Municipal Corporation Gurugram	
Site Add:- Bandhwari SLF Site, Near Gurugram - Faridabad Toll Tax, Gurugram, Haryana		Dispatch To -	Timarpur
			Remark
Transporter Name	M/s. Anshu Mishra		
Address	Delhi		
Vehicle No.	HR-38-T-0579		
Driver Name	Sandeep		
Mobile No.	9560113418		
	Description Of Material	Gross WT	34320
	Dry Waste / RDF	Tare WT	12300
		Net WT	22020

It is Certified that particular given above are true and correct



Main Gate Security

Auth. Signature

Municipal Corporation Gurugram

Auth. Signature

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWARI SLF SITE GURUGRAM HARYANA PH-3

RST No. : 3980 VEHICLE NO : HR-38-T-0579
 CUSTOMER : Timarpur-Okhla Waste Management Company Ltd MATERIAL : RDF

GROSS Wt. : 34320.00 kg Date & Time : 01-12-2022 03:15:15
 TARE WL : 12300.00 kg Date & Time : 01-12-2022 03:15:15
 Net Wt. : 22020.00 kg Weight in words : Twenty Two Thousand Twenty kg

This is computer generated and verified slip.



BHUMI GREEN ENERGY

Plant Add:- Bandhwari Dump Site, Near Toll Tax Gurugram Haryana

Mo No:- 9519070990, 7775092692

625

Municipal Corporation Gurugram

DELIVERY CHALLAN

Challan Sr No	208		
Date	01-12-2022		
Consignor Name		Consignee Name	Okhla Waste Management
Name:- Bhumi Green Energy		Name:- Municipal Corporation Gurugram	
Site Add:- Bandhwari SLF Site, Near Gurugram - Faridabad Toll Tax, Gurugram, Haryana		Dispatch To:-	Timarpur
			Remark
Transporter Name	Dr. Anjali Prises		
Address	Delhi		
Vehicle No.	HR-38-R-6507		
Driver Name	Sandeep		
Mobile No-	9560913418		
	Description Of Material	Gross WT	36090
	Dry Waste / RDF	Tare WT	12500
		Net Wt	23590

It is Certified that particular given above are true and correct



Main Gate Security

Auth. Signature

Municipal Corporation Gurugram

Auth. Signature

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWARI SLF SITE GURUGRAM HARYANA PH-3

RST No. : 3983 VEHICLE NO : HR-38-R-6507
 CUSTOMER : Timarpur-Okhla Waste Management Company Ltd. MATERIAL : RDF

GROSS Wt. : 36090.00 kg Date & Time : 01-12-2022 03:45:02
 TARE Wt. : 12500.00 kg Date & Time : 01-12-2022 03:45:02
 Net Wt. : 23590.00 kg Weight in words : Twenty Three Thousand Five Hundred And Ninety kg

This is computer generated and verified slip.



BHUMI GREEN ENERGY

Plant Add:- Bandhwari Dump Site, Near Toll Tax Gurugram Haryana

Mo No:- 9519070990, 7775092692

626

Municipal Corporation Gurugram

DELIVERY CHALLAN

Challan Sr No	209		
Date	01-12-2022		
Consignor Name	Name:-Bhumi Green Energy	Consignee Name	Okhla waste management
Site Add:- Bandhwari SLF Site, Near Gurugram - Faridabad Toll Tax, Gurugram, Haryana		Dispatch To:-	Timarpur
			Remark
Transporter Name	DRV RAJVIKAS		
Address	Delhi		
Vehicle No.	HR-38-P-7816		
Driver Name	SURDIP		
Mobile No.	9560913418		
Description Of Material	Gross WT		32380
Dry Waste / RDF	Tare WT		12300
	Net WT		20080

It is Certified that particular given above are true and correct



Main Gate Security
[Signature]
Auth. Signature

Municipal Corporation
Gurugram
[Signature]
Auth. Signature

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWARI SLF SITE GURUGRAM HARYANA PH-3

RST No. : 3988
 CUSTOMER : Timarpur-Okhla Waste Management Company Ltd.
 VEHICLE NO : HR-38-P-7816
 MATERIAL : RDF

GROSS Wt. : 32380.00 kg
 TARE Wt. : 12300.00 kg
 Net Wt. : 20080.00 kg
 Date & Time : 01-12-2022 04:31:17
 Date & Time : 01-12-2022 04:31:17
 Weight in words : Twenty Thousand Eighty kg

This is computer generated and verified slip.



BHUMI GREEN ENERGY

Plant Add:- Bandhwari Dump Site, Near Toll Tax Gurugram Haryana

Mo No:- 9519070990, 7775092692

Municipal Corporation Gurugram

DELIVERY CHALLAN

Challan Sr No	211		
Date	02-12-2022		
Consignor Name	Name: Bhumi Green Energy	Consignee Name	JK Cement works
Site Add:- Bandhwari SLF Site, Near Gurugram - Faridabad Toll Tax, Gurugram, Haryana		Dispatch To:- Mangal Nimbhecha Chittagosh 312617	Remark
Transporter Name	JHR Roadlines		
Address	Muzaffar nagar-		
Vehicle No.	NL-01-AE-7257		
Driver Name	Jagdeesh		
Mobile No-	9571579127		
Description Of Material	Gross WT	57090	
Dry Waste / RDF ✓	Tare WT	14200	
	Net WT	42890	

It is Certified that particular given above are true and correct



Main Gate Security
21/12/22

Municipal Corporation
Gurugram

Auth. Signature

Auth. Signature

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWARI SLF SITE GURUGRAM HARYANA PH-3

RST No. : 4147

VEHICLE NO : NL-01-AE-7257

CUSTOMER : JK Cement Works

MATERIAL : RDF

GROSS WL : 57090.00 kg

Date & Time : 02-12-2022 16:45:28

TARE WL : 14200.00 kg

Date & Time : 02-12-2022 16:45:28

Net Wt. : 42890.00 kg

Weight in words : Forty Two Thousand Eight
Hundred And Ninety kg

This is computer generated and verified slip.



BHUMI GREEN ENERGY

Plant Add:- Bandhwari Dump Site, Near Toll Tax Gurugram Haryana

Mo No:- 9529070990, 7775092692

629

Municipal Corporation Gurugram

DELIVERY CHALLAN

Challan Sr No	212		
Date	02-12-2022		
Consignor Name		Consignee Name	JK Cement works
Name :- Bhumi Green Energy		Name :- Municipal Corporation Gurugram	
Site Add:- Bandhwari SLF Site, Near Gurugram - Faridabad Toll Tax, Gurugram, Haryana		Dispatch To - Mangool Nimbencor Chittargosh 312617	
			Remark
Transporter Name	JHR Roadlines		
Address	Muzaffar Nagar		
Vehicle No.	RJ-09-GD-1527		
Driver Name	Raju		
Mobile No.	7300451309		
Description Of Material		Gross WT	55300
Dry Waste / RDF		Tare WT	14800
		Net WT	40500

It is Certified that particular given above are true and correct

Bhumi Green Energy

Auth. Signature

Mojo Gate Security

Auth. Signature

Municipal Corporation Gurugram

Auth. Signature

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWARI SLF SITE GURUGRAM HARYANA PH-3

RST No. : 4157
CUSTOMER : JK Cement Works

VEHICLE NO : RJ-09-GD-1527
MATERIAL : RDF

GROSS Wt. : 55300.00 kg
TARE Wt. : 14800.00 kg
Net Wt. : 40500.00 kg

Date & Time : 02-12-2022 18:05:59
Date & Time : 02-12-2022 18:05:59
Weight in words : Forty Thousand Five Hundred kg

This is computer generated and verified slip.



BHUMI GREEN ENERGY

BHUMI GREEN ENERGY

Plant Add:- Bandhwari Dump Site, Near Toll Tax Gurugram Haryana

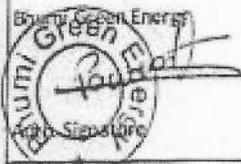
Mo No:- 9519070990, 7775092692

Municipal Corporation Gurugram

DELIVERY CHALLAN

Challan Sr No	213		
Date	02-12-2022		
Consignor Name		Consignee Name	JK Cement works
Name:-Bhumi Green Energy		Name:- Municipal Corporation Gurugram	
Site Add:- Bandhwari SLF Site, Near Gurugram - Faridabad Toll Tax, Gurugram, Haryana		Dispatch To:- Mongrool Nimbheron Chitragoan 312617	
			Remark
Transporter Name	JHR Roadlines		
Address	Muzaffar Nagar		
Vehicle No.	RJ-09-GD-4827		
Driver Name	Ompakash		
Mobile No.	8079066877		
	Description Of Material	Gross WT	54170
	Dry Waste / RDF ✓	Tare WT	14500
		Net Wt	39670

It is Certified that particular given above are true and correct



Attn: Gate Security
 [Signature]

Auth. Signature

Municipal Corporation
Gurugram

Auth. Signature

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWARI SLF SITE GURUGRAM HARYANA PH-3

RST No. : 4165
 CUSTOMER : JK Cement Works

VEHICLE NO : RJ-09-GD-4827
 MATERIAL : RDF

GROSS Wt. : 54170.00 kg
 TARE WL : 14500.00 kg
 Net Wt. : 39670.00 kg

Date & Time : 02-12-2022 19:59:03
 Date & Time : 02-12-2022 19:59:03
 Weight in words : Thirty Nine Thousand Six
 Hundred And Seventy kg

This is computer generated and verified slip.

DISPATCH CHALLAN		Municipal Corporation Gurugram	
		Bhumi Green Energy	
BHUMI GREEN ENERGY		Address :- Bandhwari SLF Site, Near Gurugram - Faridabad Toll Tax, Gurugram, Haryana	
8029		Mob. No, 9519070990, 7775092692	
Sr. No.	8029		
Transporter Name	Bhumi Green Energy	Date :-	1-1-2023
Mobile No	7511940398		
Vehicle No	HR-38 T-5731		
Driver Name			
Mobile No			
Consignor Name : Bhumi Green Energy		Consignee Name: Municipal Corporation Gurugram	
Address- Bandhwari SLF Site, Near Gurugram- Faridabad Toll Tax, Gurugram, Haryana		Dispatch To : Jeet Pal Bandhwari	
Material	Compost <input checked="" type="checkbox"/>	Inert <input type="checkbox"/>	C & D <input type="checkbox"/>
			Recycling Plastic Etc <input type="checkbox"/>
Gross Wt (KG) 31830		Tare Wt (KG) 11100	Net Wt (KG) 20730
It is Certified that particular given above are true and correct			
 Bhumi Green Energy Authorised Signature	Main Gate Security  Authorised Signature	Verified By MCG  Authorised Signature	

GURUGRAM MUNICIPAL CORPORATION

BHUMI GREEN ENERGY

BANDHWARI SLF SITE GURUGRAM HARYANA PH-3

RST No. : 7714

VEHICLE NO : HR-38-T-5731

CUSTOMER : Jeetpal

MATERIAL : Bio-Soil

GROSS Wt : 31830.00 kg

Date & Time : 01-01-2023 00:10:46

TARE Wt : 11100.00 kg

Date & Time : 01-01-2023 00:10:46

Net Wt : 20730.00 kg

Weight in words : Twenty Thousand Seven
Hundred And Thirty kg

This is computer generated and verified slip.

From

Executive Engineer-SBM,
Municipal Corporation,
Gurugram

To

M/s Daya charan and Company,
D-2/96, Janakpuri, New Delhi.
E-mail saurabhaggarwal2020@gmail.com.
Mob:- 9871698969

Subject: -

Memo No: EE-SBM/MCG/2023/115/0 Dated:- 15.4.2023
Regarding delay in treatment of 02 Lacs MT of legacy waste at SLF
Bandhwari on the risk & cost of M/s Ecogreen Pvt. Ltd. Gurugram
Faridabad (Phase- North) Agreement Amt. - 17.76 Cr

Reference: -

Work Order No. MCG/EE-SBM/CFMS/2023/5843 dated 25.02.2023.

We write to you with regard to the Letter of Intent ("Lol") issued to your agency on 08.02.2023 for the aforesaid subject works.

In accordance with the Lol, you had submitted a Bank Guarantee of an amount of INR 88.80 lacs vide B.G. No. 00879DDG00034523, submitted by you on dated 22.02.2023.

Thereafter, in accordance with the terms of the RFP, Work Order No. MCG/EE-SBM/CFMS/2023/5843 was issued to you on 25.02.2023.

The terms of the Work Order, duly agreed and accepted by you, clearly stipulated that you have to process 200,000 MT of waste within two months, which will be reckoned as of 28.02.2023. A Continuation of Notices were also issued on 12.03.2023 and 12.04.2023 from the office of the undersigned vide memo no - EE-SBM/MCG/2023/7332 and EE-SBM/MCG/2023/10930.

However, even after an inordinate delay of four weeks and four days, you have not performed any satisfactory waste processing work on site, thereby attracting the Penalty Clause as provided on Pg. 8 of the Work Order, reproduced hereinunder:

"Penalties/Liquidated damages:-

In case of delay in completion of the contract, *Liquidated damages @half percent (0.5%) of the contract value per week of delay subject to a maximum of ten percent of contract value should be levied on the contractor. The penalty damages mentioned in the work order shall be levied on the contract in addition to these penalties"*

Due to your agency's inability to meet the set timeline for the treatment of legacy waste, and its unsatisfactory explanation, the competent authority has decided to impose a penalty of Rs. 4,059,429 on your agency for the four-week-and-four-day delay as of March 31st, 2023, in treating the legacy waste at SLF Bandhwari, in order to ensure the progress of the task. This penalty will be deducted from your bill.


Executive Engineer-SBM,
Municipal Corporation,
Gurugram. *MS*

Endst No: EE-SBM/MCG/2023/11511

Dated: -15-4-2023

A copy of the above is forwarded for the following for information please.

1. Ld. Commissioner, Municipal Corporation Gurugram.
2. Addl. Commissioner-IV, Municipal Corporation Gurugram.
3. Joint Commissioner-SBM, Municipal Corporation Gurugram.
4. SE, Municipal Corporation Gurugram.
5. CAO, Municipal Corporation Gurugram.
6. Consultant-SBM, Municipal Corporation Gurugram.
7. Assistant Engineer-SBM, Municipal Corporation Gurugram.

-Sd-

Executive Engineer-SBM,
Municipal Corporation,
Gurugram

From Executive Engineer-SBM,
Municipal Corporation,
Gurugram

To M/s Green Concrete Construction
F.No. 107, H. No. 37, Neelkanth Enclave,
Badshapur, Gurugram,
E-mail gconcreteconstruction@gmail.com.
Mob:- 9711668282

Memo No: EE-SBM/MCG/2023/11506

Dated:- 15-4-2023

Subject: - Regarding delay in treatment of 02 Lacs MT of legacy waste at SLF Bandhwari on the risk & cost of M/s Ecogreen Pvt. Ltd. Gurugram Faridabad (Phase- West) Agreement Amt. – 17.76 Cr

Reference: - Work Order No. MCG/EE-SBM/CFMS/2023/5845 dated 25.02.2023.

We write to you with regard to the Letter of Intent ("Lol") issued to your agency on 08.02.2023 for the aforesaid subject works.

In accordance with the Lol, you had submitted a Fixed Deposit Advice of an amount of INR 88.80 lacs vide F.D. No. 10126043936, submitted by you on dated 23.02.2023.

Thereafter, in accordance with the terms of the RFP, Work Order No. MCG/EE-SBM/CFMS/2023/5845 was issued to you on 25.02.2023.

The terms of the Work Order, duly agreed and accepted by you, clearly stipulated that you have to process 200,000 MT of waste within two months, which will be reckoned as of 28.02.2023. A Continuation of Notices were also issued on 12.03.2023 and 12.04.2023 from the office of the undersigned vide memo no - EE-SBM/MCG/2023/7339 and EE-SBM/MCG/2023/10935.

However, even after an inordinate delay of four weeks and four days, you have not performed any satisfactory waste processing work on site, thereby attracting the Penalty Clause as provided on Pg. 8 of the Work Order, reproduced hereinunder:

"Penalties/Liquidated damages:-

In case of delay in completion of the contract, Liquidated damages @half percent (0.5%) of the contract value per week of delay subject to a maximum of ten percent of contract value should be levied on the contractor. The penalty damages mentioned in the work order shall be levied on the contract in addition to these penalties"

Due to your agency's inability to meet the set timeline for the treatment of legacy waste, and its unsatisfactory explanation, the competent authority has decided to impose a penalty of Rs. 4,059,429 on your agency for the four-week-and-four-day delay as of March 31st, 2023, in treating the legacy waste at SLF Bandhwari, in order to ensure the progress of the task. This penalty will be deducted from your bill.

Sd/-
Executive Engineer-SBM,
Municipal Corporation,
Gurugram.

Endst No: EE-SBM/MCG/2023/11507

Dated: -15-4-2023

A copy of the above is forwarded for the following for information please.

1. Ld. Commissioner, Municipal Corporation Gurugram.
2. Addl. Commissioner-IV, Municipal Corporation Gurugram.
3. Joint Commissioner-SBM, Municipal Corporation Gurugram.
4. SE, Municipal Corporation Gurugram.
5. CAO, Municipal Corporation Gurugram.
6. Consultant-SBM, Municipal Corporation Gurugram.
7. Assistant Engineer-SBM, Municipal Corporation Gurugram.

-Sd-

Executive Engineer-SBM,
Municipal Corporation,
Gurugram.

From Executive Engineer-SBM,
Municipal Corporation,
Gurugram

To M/s Adarsh Bharat Enviro Pvt. Ltd.,
Aadarsh Residency Power Colony,
Lane 6 Sr. No. 15 Vitthal Nagar,
Hadapsar Pune Maharashtra
E-mail:- Info@aadarshbharatgroup.com,
Mob:- 9881155050

Subject: - Memo No: EE-SBM/MCG/2023/11512 Dated:- 13-4-2023
Regarding delay in treatment of 02 Lacs MT of legacy waste at SLF
Bandhwari on the risk & cost of M/s Ecogreen Pvt. Ltd. Gurugram
Faridabad (Phase- South) Agreement Amt. – 17.76 Cr

Reference: - Work Order No. MCG/EE-SBM/CFMS/2023/5847 dated 25.02.2023.

We write to you with regard to the Letter of Intent ("Lol") issued to your agency on 08.02.2023 for the aforesaid subject works.

In accordance with the Lol, you had submitted a Bank Guarantee of an amount of INR 88.80 lacs vide B.G. No. 0114023IPG002954, submitted by you on dated 23.02.2023.

Thereafter, in accordance with the terms of the RFP, Work Order No. MCG/EE-SBM/CFMS/2023/5847 was issued to you on 25.02.2023.

The terms of the Work Order, duly agreed and accepted by you, clearly stipulated that you have to process 200,000 MT of waste within two months, which will be reckoned as of 28.02.2023. A Continuation of Notices were also issued on 12.03.2023 and 12.04.2023 from the office of the undersigned vide memo no - EE-SBM/MCG/2023/7315 and EE-SBM/MCG/2023/10933.

However, even after an inordinate delay of four weeks and four days, you have not performed any satisfactory waste processing work on site, thereby attracting the Penalty Clause as provided on Pg. 8 of the Work Order, reproduced hereinunder:

"Penalties/Liquidated damages:-

In case of delay in completion of the contract, *Liquidated damages @half percent (0.5%) of the contract value per week of delay subject to a maximum of ten percent of contract value should be levied on the contractor. The penalty damages mentioned in the work order shall be levied on the contract in addition to these penalties"*

Due to your agency's inability to meet the set timeline for the treatment of legacy waste, and its unsatisfactory explanation, the competent authority has decided to impose a penalty of Rs. 4,059,429 on your agency for the four-week-and-four-day delay as of March 31st, 2023, in treating the legacy waste at SLF Bandhwari, in order to ensure the progress of the task. This penalty will be deducted from your bill.

Executive Engineer-SBM,
Municipal Corporation,
Gurugram. *[Signature]*

Endst No: EE-SBM/MCG/2023/11513

Dated: - 15.4.2023

A copy of the above is forwarded for the following for information please.

1. Ld. Commissioner, Municipal Corporation Gurugram.
2. Addl. Commissioner-IV, Municipal Corporation Gurugram.
3. Joint Commissioner-SBM, Municipal Corporation Gurugram.
4. SE, Municipal Corporation Gurugram.
5. CAO, Municipal Corporation Gurugram.
6. Consultant-SBM, Municipal Corporation Gurugram.
7. Assistant Engineer-SBM, Municipal Corporation Gurugram.

Executive Engineer-SBM,
Municipal Corporation,
Gurugram

From Executive Engineer-SBM,
Municipal Corporation,
Gurugram

To M/s Zigma Global Enviro Solutions,
No. 64, First Floor, Kalaimagal Kalvi,
Nilaiyam Road, Erode,
E-mail. nagesh@zigma.in Mob: 8220005157

Subject: - Memo No: EE-SBM/MCG/2023/11508 Dated:-/5.4.2023
Regarding delay in treatment of 02 Lacs MT of legacy waste at SLF
Bandhwari on the risk & cost of M/s Ecogreen Pvt. Ltd. Gurugram
Faridabad (Phase-East). Agreement Amt. - 17.76 Cr

Reference: - Work order no. MCG/EE-SBM/CFMS/2023/5841 dated 25.02.2023.

We write to you with regard to the Letter of Intent ("LoI") issued to your agency on 08.02.2023 for the aforesaid subject works.

In accordance with the LoI, you had submitted a Bank Guarantee of an amount of INR 88.80 lacs vide B.G. No. 0087NDDG00034523 submitted by you on dated 22.02.2023.

Thereafter, in accordance with the terms of the RFP, Work Order No. MCG/EE-SBM/CFMS/2023/5841 was issued to you on 25.02.2023.

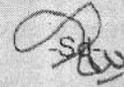
The terms of the Work Order, duly agreed and accepted by you, clearly stipulated that you have to process 200,000 MT of waste within two months, which will be reckoned as of 28.02.2023. A Continuation of Notices were also issued on 12.03.2023 and 12.04.2023 from the office of the undersigned vide memo no - EE-SBM/MCG/2023/7346 and EE-SBM/MCG/2023/10937.

However, even after an inordinate delay of four weeks and four days, no waste processing work has been initiated by you on site, thereby attracting the Penalty Clause as provided on Pg. 8 of the Work Order, reproduced hereinunder:

"Penalties/Liquidated damages:-"

In case of delay in completion of the contract, Liquidated damages @half percent (0.5%) of the contract value per week of delay subject to a maximum of ten percent of contract value should be levied on the contractor. The penalty damages mentioned in the work order shall be levied on the contract in addition to these penalties"

Due to your agency's inability to meet the set timeline for the treatment of legacy waste, and its unsatisfactory explanation, the competent authority has decided to impose a penalty of Rs. 4,059,429 on your agency for the four-week-and-four-day delay as of March 31st, 2023, in treating the legacy waste at SLF Bandhwari, in order to ensure the progress of the task. This penalty will be deducted from your bill.



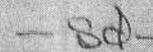
Executive Engineer-SBM,
Municipal Corporation,
Gurugram

Endst No: EE-SBM/MCG/2023/11509

Dated: - (15.4.2023)

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Executive Engineer-SBM,
Municipal Corporation,
Gurugram